होम मिनिस्टर के आफिन क हवाला देते हुए अखब रों में छपे। खैर, रिपोर्ट स्रा गयी । जो मःनर्नाय श्रडवःणी जी चाहते हैं वह हम तब मैम्बर चाहते हैं भार में जहां तक समझता हूं इस पक्ष के सबस्य भी चाहते हैं कि पूरो जानकारी ग्राये । श्रीचित्य का सवाल में यह उठा रहा ह कि जब संपद के तामने रिपोर्ट पेश की जानी थी तो इसकी जानकारी पिछले दिनों जो दं। गयी इसका आपको नोटिस देता चर्हिए । अभी भी मुझे डर है कि जो हिस्सा हम माग रहे हैं वह न स्राये । जिने जैसा मुट करेगा वह उम हिलाब से दोनों पक्षों के अखबारों मे क्रांता रहेगा । लिहाजा मैं चाहंगा दि इसका नोटिस लिया बाए और जो गलती हुई है वह ग्रागेन हो, इस लिए सारी जानकारी सदन के सामने रखी जाए।

THE DEPUTY CHAIRMAN: Now I will react to submissions made by Mr. Advani and other Members. You have written a letter to the Chairman. The House has heard it; I have also heard it. I will convey your message to the Chairman and we would request the Chairman to find out from the Government and reply.

Now we go back to the Budget. Let us cool down.

THE BUDGET (GENERAL), 1989-90 — Contd.

JASWANT SINGH SHRI (Rajasthan): Madam Deputy Chairman, as we resume this discussion on the Union Budget for 1989-90, I must share with you some thoughts about what it is that we look for in the Union Budget. Firstly we look for in the Union Budget, a statement as an instrument of fiscal policy; hence a document that is presented not as a ritual, but as an obligation and as a direction, a document of the Government that is concerned with the macro-economic issues facing the country. Therefore, naturally, we look for direction and we assume that some light would be shed and direction given, in consequence, to the nation's economy and all this, Madam, within the ambit of the economic philosophy of the Government which we assume the Budget would give, would explain the form and it would indied be a product of the economic phios ophy of the Government and also, therefore, of its political persuasions and beliefs.

1989-90

I am a little dejected, Madam. If this is what we are looking for in the Union Budget, how am I to consider the present effort, which is the Budget for 1989-90? I am regretfully constrained to observe that I find that this Budget is a characterless accountancy exercise. कही का ईट, कही का रोड़ा, भानमती ने इनवा जोड़ा

उपसभापितः भानुमति इस हाउस की भेम्बर नहीं हैं, श्राप उनका नाम क्यों लेरहेहैं?

SHRI JASWANT SINGH: I am led to believe that this document is an example of a Government which is torn between the hard economic realities facing the country and its understandable yearning for political benefit in an election year. It is because the Government is torn between these two hard realities, the economic realities that face the nation and its own parochial concerns because of the compulsions in an election year, that we find the present Budget such a characterless and such a colourless document.

Madam, what is the overriding impression that we have about our economy. I would submit that the overriding characteristic of our economy is that despite the upswing in some sectors of the national economy and a very favourable monsoon, there are, and there exist,

some very major imbalances: It the savings rate, for example, in the pressure on prices, in the balance of payments, in debt internal as well as external and in the mounting Governmental and hence non-These productive. expenditure. macro-economic issues remain. They confront us and they lead us to despite the the conclusion that this apparent upswing, reassuring picture that the Government paints to us is possibly monsoon-led. monsoon-related therefore, it is unstable. This is the principal and extremely worrisome aspect of the totality of the Indian economy.

It is necessary that we make a distinction between a discussion on the Finance Bill and a discussion on the Union Budget. The Finance Bill largely relates to the revenueraising endeavours of the Government whereas the latter, the Union Budget which we are engaged with just now, is to give voice to our broader concerns. I would cover the following points in the time that [have, about half-an-hour. Firstly, to examine whether this union Budget is actually a credible instrument of fiscal policy. Is it a document which puts across to us an intelligible and, indeed, an implementable philosophy, economic and political, of his Government? I will briefly touch on the issue of budgetary fudging and budget deficit, the worrisome aspect of internal debt, external debt and debt servicing. I would also like to caution the Government and share my concern on the Defence budget and I would give some proposals. Firstly, on this question of fiscal policy, I have already said so, this very Government some years ago debated and introduced in House, what it called, the Long-Term fiscal Policy. That longfiscal policy has now been abandoned. It was a worthwhile effort which merited continuance. Because that long-term fiscal policy

has now been abandoned, one of the greatest lacunae in the present document, which is the Union Budget, is absence of harmony between what has preceded and what is now attempted to be done. I would share, through you, Madam, a concern with my esteemed collegaue, the Union Minister of State for Finance, who is representing his here that you cannot in terms of fiscal policy adopt as 'start and stop' procedure, you cannot manage the country's economy if you identify governmental initiative with individuals. Because you identify even laudable, worthwhile initiative with individuals who have now been politically inconvenient to you, abandon this initiative, and therefore you are bound to fall into the present difficulties that you have fallen into.

On this question of budgetary fudging and the deficit, if my figures are not wrong, the deficit as a percentage of GDP is in the region of 3.5—and at that level it is not an alarming figure, but my difficulty arises when the GDP figures themselves are not a satisfactory statistical exercises, when the GDP figures themselves are largely speculative. Therefore, you take recourse to saying that because the percentage of the deficit as that of the GDP is roughly 3 1/2 per cent—even though it has risen somewhat in the is it not by itself somewhat of a spe-A number of cious argument. other speakers have already referred to it in this House and the other place. They have referred to some aspects of budgetary fudging, like appropriating by the Union Government of the oil consolidated account. I might be faulted on the exact phraof it, but the sums of seology money received by the ONGC and appropriated by the Union Government as a budgetary ballast, as it were, is no more than budgetary fudging. Take, for instance the allocation of dividend. You apropriate cannot to the Union Budget the total

[Shri Jaswant Singh]

Budget (General)

amount of railway surpluses. You can only, as is done in commercial enterprises take the dividends out of it and appropriate that as possibly an addition to the budget. These aspects of the budgetare some making exercise which perhaps the Government would do well to expain. Why is it engaged in these innovative exercises which on the surface of it appear to be no more than budgetary fudging? The Compand Auditor Genetroller had said, and it is a ral in 1987 worthy quotation to start with on the question of the internal debt. external debt, all the rest of it, that there is scope for rigorously pruning wasteful expenditure. This is the Comptroller and Auditor General saying so. There is also the need to take steps to make investments in public enterprises more productive. The servicing and repayments of the debt will cast an burden on account of the deciming value of the rupee. The reason why I have quoted this before start sharing with you and the Minister what I have the go tion of internal debt, is t this very succinctly and abiy puts across the holistic overview within which we have to consider this. When we consider internal debt, we to consider revenue expenditure, we have to consider deficit financing, we have to consider inflation and the relation between inflation and deficit financing and then and only then, out of the totality of internal debt come to this concern that we have: is the country faced with incipient bankruptcy?

Madam, one of the problems in any discussion on budgets and figures, with which I am not very familiar, is that such discussions lack political sex appeal.

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Very well put.

SHRI JASWANT SINGH: And because these lack political sex appeal, therefore we find the House so full with audience. I will share with my friend, amiable and genial Minister of State, hon'ble Eduardo Faleiro, some aspects of this total question of internal debt.

Firstly, please correct me if I wrong because as I said, when you start discussing the Union Budget, you naturally have to get engaged with figures and there really you cannot be eloquent, as I said, becase there is a total absence of political sex appeal in them. The revenue expenditure as a proportion of GDP has increased faster than revenue receipts. Is that correct * or incorrect? I have some figures with me. Naturally I have to rely on figures based on the study that I have made. For instance, 1960-61, the revenue deficit accounted for roughly 11 4 of the GDP. In 1987-88, the percentage had more than doubled to about 23.18. As for revenue expenditure, the percentage has increased almost 2.5 times from the figure of 1960-61. What is more disturbing in this overall trend is that from 1980-81 onwards, difference is more marked and there is rise of 78.2— in revenue exenditure as against only 4:35-- in 1evenue receipts When you are engaged in examining the holistic concerns of the budget-making exercise, I think such figures have much relevance and therefore I would be grateful if the Minister, when he comes to reply, alleviate some of our worries.

From this, it is also evident that percentage of revenue expenditure allotted for developmental purposes has been declining steadily—that is an obvious and worrisome conclusion—since 1980-81, in which year is accounted for roughly 55.9% of the total and six years later, it has declined to about 51%. I am not able to determine what is the current year's percentage. What

is worrisome is that if out of the totality of revenue expenditure, whatever we allocate as developmental expenditure is on a declining graph. That is a matter of some concern to us and Government is bound to explain this to us (Interruption) Out of the total revenue expenditure, what percentage is going as developmental expenditure? You examine what I am trying to say. When I say revenue expenditure, I am not merely referring to the classification that is routine—that is Plan and non-Plan expenditure. I am talking of total revenue exenditure. Now it is also seen that the revenue expenditure is increasing rapidly. In 1980-81, it was 17% of GDP. In 1986-87, it had gone up to 25%. The capital expenditure, the portion which goes into development, has been relatively stagnant and has actually gone down as a proportion to GDP, from nearly 10 per-cent in 1980-81 to 8.8 per cent in 1987-88. Now, I won't elaborate this point because too much of reliance on figures figures can be twisted one way or the other. .It is not that I have access to figures of my own. Naturally, 1 can only rely on studies which are prepared. Therefore, I would like Government to explain this point.

Budget (General)

On the question of deficit financing, Madam, it worries us. Now, deficit financing has varied from year to year, between 1-3.5 per cent of GDP, and has been kept low for the obvious reason that it has en impact on inflation. Now, as against this, what has been happening in deficit financing is, neously we have engaged in more and more borrowings. The borrowings have been going up steadily as a proportion of the GDP since 1980-81 and, actually, now constitute about 10 per cent of the GDP. They add to the debt burden, which also has been rising both in absolute terms as also as a reporof the GDP. This year—I refer to 1988-89—it is expected to go up to roughly Rs. 224,000 crores, which is

by about Rs. 30,528 crozes which is more than the expected rise in the GDP. The net result of this soaring debt is the major expenditure in the Union budget, which is interest payment. This is a worrisome aspect, this aspect of what we have to pay out of the Union budget as interest or ou borrowings, and it is this interest aspect, because a major items of expenditure that we have in the budget related to interest, substates and defence. Now, I shall cover only the internel borrowing and, very briefly, the aspect of defence. I won't go into the question of subsidies because one has to be very clear on the political philosophy and the economic philosophy of the Government subsidies before one can comment on it. But, even before referring to the question of internal borrowing, what I do wish to say is, let us assume for a moment that whatever the Government says is correct, and when they say, "We will manage the internal debt; it is within our ability and resources to do it; all of you who point your finger at the mounting volume of internal debt and the consequential interest payment upon it are wrong," let us take the Government at its face value and let us assume that the Government says correct. What is the consequence then? Let us, therefore, put across a scenario and I put it across to the Government assuming that the GDP growth rate is 10 per cent which is much more than the actual because the real growth rate is roughly 4.5 per cent and inflation by the Government's own figure is roughly 5.5 per cen't that all the other trends remain unchanged and the GDP growth rate is 10 per cent...(Timehell rings).

THE DEPUTY CHAIRMAN: I rang the bell to say that you have exactly ten minutes. Today you are abiding by the time.

SHRI JASWANT SINGH: Thank you for reminding me: I

[Shri Jaswant Singh] shall cut my coat according to the cloth that I have.

These are conservative figures and I base them only on that the Government itself has given. this be the basis Madam, then according to one calculation, the interest payment will equal the net borrowings by the year 2002. This is very worrisome because if this is the case, then, the critical year of bankruptcy and net borrowings equalling interest is when we amounting have interest payment to roughly Rs. 100,000 crores net borrowings to roughly Rs. 98,500 crores. That year is only about 15 to 17 years away. We have taken the most conservative estimates. We have taken the GDP growth rate at 10 per cent, and we have taken all the estimates that you yourself have said. If those assumptions are the assumptions on which we base ourselves then, this whole issue of interest payment will exceed internal borrowings by the year 2002. That is why it is a matter of most serious concern. I would like the Government to comment on this aspect of the country's economy.

Now, Madam, the question related to internal debt and that of external debt. Some figures I have, Madam, which suggest to me that the total foreign debt at the end of the fiscal year 1987-88 was roughly Rs. 22,684 crores. That is the statement that you made in the Union Budget. It has been stated recently that the figure sholuld be revised to Rs. 54,817 crores reckoned at the rate of exchange prevailing on the 31st March, 1988. This is more in consonance with some international figures. If this is the external debt that we have, then, the debt-servising ratio with which we today is between are contending 27 to 28 per cent. The Government again comes forward and says to aus that this debt-servising ratio of

27, 28 per cent is not a worrisome ratio, that it is within control and and that we will manage it very adequately. Yet, because of the worry of the debt-servising ratio, the Government is obliged to start knocking on the doors of the IMF. The hon. Minister is declining that it is not because of the debt-servising ratio that we are knocking at the doors of the IMF.

THE MINISTER OF STATE THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): We are not knocking at the doors of the IMF. That is what I am saying.

THE DEPUTY CHAIRMAN: For any reason, they are k nocking.

SHRIMATI RENUKA CHOWDHURY: They are banging.

SHRI **JASWANT** SINGH: I would be in some disagreement With my hon. friena because we may not be knocking on the doors, but we are approaching the IMF. Why are we approaching the IMF? Only because this debt-servising ratio and the totality of our external debt is a worrisome aspect of the Indian economy.

I don't see why the Government is immediately on the defensive when we say that you are knocking at the IMF. If you are knocking at the IMF, then, have the courage of your conviction to say that we are going because we want the Fund to be available so that the debt-servising ratio is controllable, so that the external debt is controllable. you mut also have the courage of conviction to say that the conditionalities which are inbuilt in the IMF loans are the following and that this is what we are doing to meet the conditionalities. Instead, the Go-vernment, whenever the name of the IMF comes up, behaves as if the

name itself is dirty, but we want your healthy dollars. This is a matter in which the Government should shed its inhibitions and come cleaner.

Just one more word about this aspect of linkage between internal and external debts. A country's external debt borrowed from abroad must, as a matter of accouning arithmetic, be equal to the gap between its domestic investment and domestic saving. There is a very good reason to believe that internal and foreign accounts run in tandem. Would the Government, therefore, explain to us and enlighten us on the subject as to what the linkage is between the internal debt and the external debt and how these two run in tandem? Time would not permit me to elaborate on this point at any great length.

I would now briefly speak on defence budget. In covering the defence budget, I am mindful of the fact that we are not discussing the demands for grants. We are discussing only the broad expenditures within the Union Budget. And in the three major expenditures interest payments, subsidies and defence—interest payment I just covered. I cannot cover the subsidies unless I am clear about what the Government's philosophy is on the subject. On defence, I would share some views with the government.

My greatest difficulty in examining the defence budget is that we examine it, the defence budget, in the abstract. We are examining the defence budget when actually there is no articulable or articulated or indeed intelligible defence policy as such. What we do have are our tasks allocated to the three Services. Quite often the tasks are virtually self-adopted tasks of the forces. That does not armed suffice. That is not defence policy. If the Government were to stand up and say that the defence policy of the country is to keep the terri-torial integrity of the nation inviolate, that is stating the obvious.

That cannot constitute a defence policy.I t is just a task which is viel incumbent upon any Government and cannot, therefore, be said to be a defence policy. Unless, therefore, there is an intelligible defence policy, we cannot examine how the Government has reduced its defence budget from Rs. 13,200 crores to Rs. 1,300 crores. Unless there is a defence policy you cannot have a promanpower utilization programme the whole concept of what force level you require to subserve a stated defence policy and those force levels in themselves must emrge from an overall manpower policy. Therefore, when government says that we have reduced the defence budget from Rs. 13,200 crores to Rs. 1,300 crores, it is something which we have been saying you must examine. We not, however, reassured as to at what cost have these Rs. 200 crores in absolute terms been reduced. When you take away the concept of absolute terms and when you relate it to the fact that there will be a decline in the rupee value by around by 10 per cent there will then be a corresponding inflation of 10 per cent in a year, and if decline in the rupee value is 10 per cent, then Rs. 1,300 crores from the cur-Budget of Rs. 13,000 crores is a taken away on account of decline in the rupee value. Another 10 per cent, due to inflation takes away another Rs. 1,300 crores. That comes to around Rs. 2,600 crores. Plus 200 crores that you have taken out in absolute terms. This is not an empty worry. And I am not engaged in empty arithmatical exercise, because in the absence of an overall defence policy, if you have reduced the defence budget, when the force levels have not been reduced and they cannot be reduced then the conclusion that is drawn is that you have done all this at the cost of modernisation, you have done it at the cost of putting aside for a year or for two years the whole aspect of capital expenditure on the armed forces. It does mean

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that—whether it is a tank or a frigate or a new aircrast—somewhere the armed forces will have to pay. If that is so, either Government must come forward and explain to us its rationality, that the whole security environment facing the country has changed and in the concept of defence policy that we have, we are going to reduce the force level and that we are going to postpone our capital exenditure programme. Otherwise you come across anomalies like the present one. I will give you just two examples. I mentioned capital expenditure, which means modernisation and I mentioned about the force level.

THE DEPUTY CHAIRMAN: Your time is up.

SHRI **JASWANT** SINGH: y time for speech is perhaps up, but my . . .

THE DEPUTY CHAIRMAN: No, no. Time of your life is there. I wish you . . .

JASWANT SINGH: SHRI I will just give you two examples. For instance the capital expenditure. The figure for 1988-89 was Rs., 3,872 crores and the revised figure was Rs, 3,726 crores which means that even in the year which is to end on the 31st March this year, the capital expenditure on Armed Forces was lower by almost Rs. 150 crores, The inflation and falling value, etc. etc., have not been taken into account. In the current year against the Budget Estimates of 1988-89 you have merely gone up by Rs.28 crores or Rs. 35 crores in capital expenditure of the Defence Services. Now that Rs. 35 crores is all that you have done so far as capital expenditure on the Armed Forces is concerned, it is not a reassuring figure. Take force levels, Madam, and one of the indices of force levels is defence pensions. In 1988-89 defence pensions was allocated Rs.

1100 crores or actually the revised figures for 1988-89 were Rs. 1597 crores or virtually Rs. 1600 crores. In the current year's Budget 89-90, Madam, under pension, you have Rs. 1350 crores. The number of pensioners and the amount on pension that you incur is actually and constantly going up. Therefore, how have you arrived at this figure by reducing the pensionary amount vir-Has the tually by Rs. 250 crores? number of pensioners gone down? Are you eliminating any whole class of pensioners? Are you reducing the pension? If I do not receive satisfactory answers on this, Madam. I am led to the conclusion that there is something extremely troublesome about the totality of the Defence Budget, hence about the totality of the Union Budget. We can start by saying that there are aspects of the Union Budget which lead us to believe that it is a fudging exercise.

1989-90

Just four recommendations, Madam. Firstly please have a defence policy, an articulated, stated and an intelligible defence policy, not tasks for the three Services.

Secondly, cut down your administrative costs. If you will not do that, the soaring revenue expenditure on internal borrwowing etc.. will continue.

Thirdly, please make the Reserve Bank of India an autonomous extension ... not an (Interruptions)... The hon. Minister says, in theory it is but in practice what it amounts to is that the Office of the Reserve Bank of India inclusive of the Governor becomes an extension of Governmental grant or denial of privilege. Please make it a real autonomous body answerable to the Parliament as the Comptroller and Auditor General is.

Finally, Madam, I would utiopportunity to make an lise this appeal to all of us. If we want to fight against this incipient bankruptcy, against these mounting

debts, both internal and external, and against the spectre of inflation that haunts us, there is really only one option that is available to us, I mean all of us including my friend, the present Minister and that is to work for a political change here inside the Parliament, because unless you do not politically change the present system, if you do not politically change this Government we will not have a sensible Budget. Thank you.

SHRI JAGESH DESAI (Maharashtra): Madam, Deputy Chairman, the hon. Finance Minister has made an effort to tax those who can bear it and has tried his best to give solace and relief to those who deserve. The Budget is an instrument whereby the Government in power indicates its philosophy regarding finance. This is an instrument by which a direction is given where and to what extent the Government is going to reduce the disparties bet-1.00 р.м. ween the rich and the poor. Madam, in Budget the Finance Minister has made efforts to tax those who are above the middle-income group and the rich by taxing various luxury items of consumption. I am not geing into the details because they are already there in the Budget proposals. Madam, here, an attempt was made by some hon. Members to paint a picture as if our economy is completely shattered and we are going towards bankruptcy. I would like to give my views on this aspect.

This year, as far as production of foodgrains is concerned, it is estimated that it will go up to 166 to 170 million tonnes. As regards industrial production, it will go up to 8 5 per cent as compared to the earlier year. In spite of the worst drought last year and three bad monsoons, this Government, by managing economic affairs well, has come out successful in the price rise is kept under control. Madam, I would like to draw the at-

tention of Mr. Guippadaswamy to certain facts and figures in this respect. Unfortunately, he is not here. Yesterday he said that we were not able to make any improvement in our economic progress. I will give some figures or his consumption. He knows them. But he deliberately wants to avoid them. In the year 1979-80, the Gross National Product, on 1980-81 baris, was minus 4.7 per cent. But in spite of the severe drought for 1987-88 it was plus 3.6 per cent. In the current year, it is expected that it will go up to nine per cent. In 1979-80, agricutural production was minus 15.2 per cent. But last year, even though there was a severe drought, it was only marginally minus by 2.1 per cent. This year it will go up by 17 to 20 per cent. This is because the Government has launched several schemes for giving impetus to agricultural production. As regards food grains production, it was minus 16.8 per cent in 1979-80 but only marginally, by 0.35 per cent it was less in 1987-88. This year it will go up by 20 to 23 per cent. This is because of the several actions taken by the Government in this direction. As for wholesale prices, they talk about the rise in prices. But what had happened in 1979-80? It had gone up by 21 per cent whereas in 1987-88 it has gone up by only 7.5 per cent because the Government look several actions, monetary, fiscal. That is why the Government was able to control the prices. Madam, yesterday, he talked about money supply. I made a comment from the Chair that as far as I remembered, money supply had gone down. But Mr. Gurupadaswamy was not agreeing with me. I said I would check up my figures. I have seen the figures. It is like this. It is like this, Madam. The money supply in 1978-79 when the Janata Government was in power, had gone up by 21.5 per cent. But when this Governcame into power every year they tried to reduce it, and when we see the figures for the year 1987-88 it has come down to 15.9 per cent. In the current year it is 15 per cent.

[Shri Jage;h Desai]

Madam, as I told the Janata Government, because several shades of opinion were there, were not able to have that economic policy which would have been beneficial to the country and they had completely ruined the economy of the country. And now because of the efforts made by the present Government it has become a puovent economy. Industrial production has gone up. Coal production has gone up. Cement production has gone up. Fertilizer production has gone up by 36 per cent. Salcable steel production has gone up by 10 per cent. Madam, in this way this Government has tried its best to see that the production of infrastructure, industries goes up.

Then, Madam, I would like to refer to what Mr. Dipen Ghosh said about the allocation of Rs. 500 crores in the rural areas in 120 districts to give employment to at least one member of the family below the poverty line. He made a calculation, and according to him it will be Rs. 240 per year per family. His calculation may be right; I do not challenge him. But what I want to stress is that this Rs. 240 is not dole. This is going to be given to them by way of wages for employment. I give one small example. Suppose houses are being built. Houses will be sold. Money will be received. And that money can be again be utilized for the purpose of building more houses. I do not know what is the policy of the Government about brick-kilns. But probably that also is one of the programmes, to have brick-kilns. They will be given wages. When bricks are sold, he will get the money. And as far as I understand, this will be a revolving fund, and with that fund generation of employment will be there. And if the Government has this scheme for 4. 5 or 6 years and every year they contribute Rs. 500 crores or Rs.

1000 crores. I think within the next ten years or so we shall be able to give employment to one person from every family throughout the country. We have selected 120 districts. Government is going to select those where the people below the poverty line are the maximum. most backward areas. To begin with. we have started with 120 districts. But every year other districts will be taken up. Within 4 or 5 years I think the whole country will be covered. I thought that Mr. Dipen Ghosh would support this thing. On the contrary, he has it. In Maharashtra, Madam, you know, we have got what you call Employment Guarantee Scheme, Mr. Basu, I would like the West Bengal Government to start this kind of scheme where any able-bodied man must get employment as we have done in Maharashtra.

Madam, as far as the borrowings are concerned, if you have creditworthiness, if the people have faith in the Government, only then they are going to give by way of loans, by way of deposits, otherwise nobody is going to give. Sir, the Government has always honoured all its commitments, whether they are national or international. I would stress again one thing which I said last year also, Borrowings must be for the purpose of development. Borrowings are not to be utilised for the purpose of meeting the revenue deficit. They must be utilised only for production assets and for the purpose of generation of employment by having new industries and for having new methods of research in agriculture, etc. Only for such purposes you can again raise your resources.

Madam, as regards the public sector, from the very beginning our Prime Minister has been trying to help the public sector. I am very firm in my view that no other Prime Minister has given so much help to the public sector as the present Prime Minister, both by giv-

ing it more resources and by giving fiscal and monetary help. Madam, what we wanted was a very strong and healthy public sector where there should be efficiency and where there should be no mistakes. During the last three years, our Prime Minister met the Managing Directors, Chairmen and Managers of the Public Sector and had meetings with them. Now the fruits of his efforts are coming out. Madam, I will give some figures for that purpose. The turnover of the public sector industries in 1986-87 was 69,000 crores of rupees. In the year 1987-88, it has gone up to 81,367 crores of rupees representing an increase of 16 per cent. Capital employed, which was 51,835 crores of rupees in 1986-87, has gone up to 58,125 crores of rupees representing an increase of 14 per cent. Though the capital increase is only by 14 per cent, the turnover has gone up by 16 per cent. That shows the efficiency and health of the public sector. Before interest, the profit of the public sector in 1986-87 was 6521 crores of rupees. It has gone up to 7113 crores of rupees in 1987-88. That means that it has gone up by more than 20 per cent. Madam, profit before tax was 3101 crores in 1986 87. Now it has gone up to 3521 crores of rupees. After tax, the profit was 1771 crores of rupees in 1986-87' Now it has gone up to 2183 crores of rupees. It means that there is a rise of 412 crores of rupees. As compared to the year 1986-87, this profit has gone up by 23 per cent in 1987-88. Madam, we are told that the public sector is running in losses. But the result is quite different. It has to make further improvements. You will see that on a capital employment of 58125 crores of rupees in the public sector, the interest and profit are 7000 crores of rupees. This is more than II per cent. Therefore, always to denigrate the public sector and to help the private secttor I think is not the policy of this Government. This Government is trying its best to see that the public sector is strengthened. This year also in this Budget, they want to help the public sector.

There is a provision in the Incometax Act that the Trusts, Sports As sociations and Research Centres have to spend the money for the purpose for which they have earned the revenue in the same year. If they cannot do it, then they have to invest in Government securities. And this year in this Budget, Madam. investment in public sector by way of bonds and by way of deposits will also be allowed for the purpose of income-tax, and they will not be taxed if they put the deposits in the public sector undertakings. That is why, Madam, a new avenue has been given to the public sector by this Government. And this shows the commitment of the Government that they want to see that the public sector rises to the commanding heights of the economy.

Madam, there are two or three points to which I would like to draw the attention of the hon. Minister. These are red signals and the Government must act on them. One is, as far as savings are concerned, the picture is not good. The savings which were 21.6 per cent of gross domestic savings in 1986-87 have gone down to 20.2 per cent. That means, savings are less. And specially the savings on the Government account which were 5.2 per cent in 1976-77 have gone down to 1.9 per cent. That means, the Government is spending much more than it should spend. They are not saving. That is why the Government must look into it and see that all the wasteful expenditure is curbed, and you have to give more concessions for purposes of saving to the household sector. And, Madam, what have seen in the Budget? National Savings Certificates Series VI and VII are discontinued, and a new series called Series VIII has been introduced. The interest rate of 12 per cent earlier in 1986 was brought down to 11 per cent. Now, to increase the rate of interest to 12 per cent because everybody was telling that this is not a correct policy, what the Government has done? 80L, which means interest allowed as deduction from income, has been Budget (General)

abolished. Now, they have abolished it. By this, who are going to be affected? Midam, not you and me but whoever has deposits of over Rs. 50.000, whether in the banks or in the National Savings Cer tificates, those new assessees will not put that money in the small savings because they are not going to get the advantage of the interest rebate. That is why Midam, I requested the hon. Fnance Minister that this concessMon of 80L should also be given to the National Savings Certificates Series Otherwise, you will not be able to achieve the object of generating what wrong Mr. V. P. Singh has done in 1986 should have been corrected by the Minister. Since last two years, I am making this point in this House. I think, still the Minister is not convinced. Earlier, Madam, the amount from the special savings deposit could have been deposited in the small savings account also. But now, from the non-Government Provident Fund 85 per cent is to be invested in this Special Savings Deposit account. And on that deposit. the State Government is not getting its share, For small savings, the State Govern. ment gets 75 per cent by way of loan, but from this, they are not getting it. That is why most of the States are deprived of their legitimate resources from the small savings. That is why I request the Government that they should start now at least giving 50 per cent as loan to the State Governments from this Special Savings Deposits, Otherwise, States like Maharashtra and others have been put to a great loss, and only in the 7th Plan itself Maharashtra alone will get Rs. 1600 crores less by way of loans from the Government. Madam, I would like to draw the attention of the hon. House to another aspect, the total amount r ceived from small savings from all the sources. Whether it is the National Savings Scheme or the Public Provident Fund, they are less than what the Government is

now getting under the Special Savings Deposits. That means, the Central Government is retaining much more money than what they would have done if earlier scheme was not there. That is why I said that the wrong done by Mr V. P. Singh should be corrected by the Government so that the State Governments can benefit.

As regards the price-rise, as I said, in March 1988, it was 10 per cent, but in December 1988, it came down to 8.8 per cent, and I find every week more or less, it is going down. With regard to wholesale prices, in March 1988, it was 10 per cent and now in January this year, it has come down to 5 per cent. So, the Government has been keen to see that the price-rise is checked to the extent that a common man will not feel the strain.

The other aspect is about exports and imports. The picture is not good. According to me, it is not rosy. As regards imports, in the first nine months of this year, imports have gone up by 27.4 per cent compared to earlier period. As on 30th September, 1987, the imports amounted to Rs. 10398 crores. whereas in September 1988, the figure has gone up to Rs. 13164 crores. That means, there have been more imports to the extent of Rs. 2760 crores in the first nine months of this year compared to last year. As regards exports, by September 1987, the exports had gone up by 24.7 per cent but in the current nine months, it has gone up by only 24.4 per cent. That means, exports have not been as much as last year and that is why the Government has to make efforts to see that imports are curbed. We are told that imports are because of a crisis in edible oils but we see in some reports that edible oils imports have gone down by 50 per cent. I am not able to understand, if import of edible oils has gone down by 50 per cent, how our import bill has gone up compared to last year. The Minister must explain it. As regards imports, there is one item which has been imported, and that

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is precious stones and diamonds, and if I remember it correctly, the figure is about Rs. 600 crores more than what it was last year. And that is why, our import bill is more. But even here we have to see that these aspects are taken care of and our balance of payments position is strengthened and we should be able to reduce imports and increase exports otherwise we shall be in difficulty.

I hope I have 4-5-7 minutes and I will conclude. I would touch upon another important aspect and that is regarding the long-term fiscal policy. An assurance was given that exemption limit for income-tax will be raised in accordance with the rate of inflation. During the last four years, the total inflation rate comes to about per cent. This has been a commitment by the Government in the long-term fiscal policy. I had thought that this point will be taken care of by the Unfortunately, even Government. in this Budget, the Finance Minister not thought fit to raise the exemption limit I would request the hon. Finance Minister that this exemption limit should be increased to Rs. 25,000 so that the middle-income group people who are very much affected by the inflation would be able to get some relief.

Madam, as I said earlier, this Budget, is in the right direction. It has given relief to the common man. It has tried to tax those who can afford to pay. But there are one or two things about which I am not happy. There may be many things in this Budget about which Members from this side as well as from the other side may be happy. But I am not happy about one or two things.

For example, cement has been decontrolled at a time when we want to give a big thrust to housing. I do not know whether this is a sound policy. Secondly, there is no levy. I would request the Government that we should have at least 20 per cent levy at a price less than the prevailing average price of the earlier month,

say, Rs. 10 less per bag. This should be reserved for housing for the weaker sections. Otherwise, I feel that the common man will not get any benefit. Though we have decided to give loans from the National Housing Bank to those units which are less than 40 sq. metres, I feel that cement for these units must be given from this levy. Therefore, Government must have some kind of a levy on the cement industry.

Then, last year, production of cement went up by 15 per cent but this has not been reflected in the excise duty received from the cement industry which has only marginally increased by about Rs. 10 crores. I would request the Finance Minister to find out why the excise duty collection from the cement industry has not gone up to the extent of the increase in production which is of the order of 15 per cent last year. Or, if the duty has been reduced, let the Government explain that.

I am surprised that aluminium also has been decontrolled. What happened? There is more excise duty on aluminium. People who are below the poverty line or those who are a little bit above the poverty line make use of utensils made of aluminium. These people will be hard hit. Similarly, last year, stainless steel utensils were taken completely out of the purview of excise duty. But this year you have increased the excise duty on stainless steel. I do not know what is the logic behind this. I hope the Finance Minister will have a fresh look at this. I read in the newspapers. The Finance Minister stated that he would give some concessions, that he would think over it at the time of the Finance Bill. I hope, at that time. whatever suggestions have been placed. before the House would be taken into consideration. I also hope that the income-tax exemption limit would be increased so that the people may feel that this Budget is not only for the poor people but it also gives some solace to the middle income group

With these observations, I support the Budget proposals.

THE DEPUTY CHAIRMAN: As decided, we are not adjourning for lunch. We will continue with our discussion. Mr. Chaturanan Mishra.

मिश्रा जा आप कृपया ग्रपने भाषण को समय की कमी की वजह से 10 मिनट के ग्रंदर ही रखिये।

श्री चतुरातन मिश्र (बिहार) : एक-दो मिनट घट जायेगा तो दे दीजियेगा ।

उपसभापति : ऋषिका घटा देंगे, 8 मिनट कर देंगे ।

श्री चतुरात्मन मिश्रः ग्रगर आपकी यही राथ है तो यही कर लीजिये।

उपसमापति: महोदया, ऋभी इस बट के बारे में हम से पूर्व जो वक्ता बोले उन्होंने कहा कि उचित दिशा में यह बजट है। लेकिन इस वतट के बरेमें मेरा इससे विपरीत द्ष्टिकोण है । हम रे राज्य मंत्री र्जा जो वित्र विभाग के हैं फलेरियो साहब वे पहले विदेश विभाग में मंत्रो थे। इसलिये मैं विदेश से ही शुरू करता हं। महोदया, हमारा देश एशिया का एक प्रमुख देश है और भारत ने आजादी के बाट पिछले वर्षों मे एक बहन ही ग्रहम भूमिका श्रदाकी है। लेकिन हमको लग रहा है कि अगर इन तरह का बजट पेश होता रहे तो कोई हमारी बात नहीं स्नेगा क्योंकि भिडमरे की बात कोई सून नहीं पकता । मैं अपसे एशिया श्रौर पेेेेिसिफक रीजन की बात कहना चःहंगा जहां हम लोग हैं । हम में छोटे छाटे राष्ट्र जिनको न्युली इंडस्टीयलाइण्ड कंटीज कहा जाता है चाहे वह पाअथ कोरिया हो, हांगकांग हो, ताईवान हो, सिंग पूर हो, इन देशों ने हम ने कहीं ज्यादा प्रगति की है। एक द्नरा देश है जिससे मैं ग्रपने देश की तुलना कर सकता हं वह है चीन क्योंकि यह देश तो छोटे हैं जिनकी चर्ची हमने पहले की है लेकिन चीन ऐसा देश है जो हम री श्राबादी के लिहाज से भी और दूसरे लिहाज से भी बर।बरी वा है। इन देशों की तुलना में

भ्राज हम कहां हैं मंत्री महोदय जब जवाब दें तो यह अवश्य बता दें । हम जिताना कोयला पैटा करते हैं उससे साढ़े पांच गना ज्यादा कोयला चीन पैदा करता है। मैं यह जानना च।हता हूं कि श्रापको कौन रोके हए हैं ? क्या अपको जनता पार्टी की सरकार ने रोक दिया या था हम लोगों ने रोक दिया है क्यों म्राप उत्पादन बढा नहीं सकते हैं? चीन हम में साढे चार गुन। ज्यादा लोहा श्रीर इस्पात पैटा करता है, आपको कौन रोभता है इस्पात का उत्पादन बढ़ाने से ? चीन भ्राज दुनिया में सब ने ज्यादा गृहल पैदा करने वाला है। मैंने वर्ल्ड बुलेटिन युगाइटेड ने पंस का देखा है वह फर्स्ट कर गया है। सब से ज्यादा गल्ले का उत्पादन उमने किया, सब से ज्यारा सीमेंट का उत्पादन किया, मबसे ज्यादा मीट का उत्पादन किया, भारत ने भी सब से ज्यादा किया है ग्राँर वह है दिरद्रों का, निरक्षरों का और वेरोजगरों का । यही हमारा ब र है, यही ग्राप करते रहे हैं। हम को सीलिए चिन्ता है कि (व्यवधान) आप नो विद्वान आदमी हैं आप ही बताइये कि सब दे ज्यादा निरक्षर कहां हैं। हम नो इतने पढे लिखे ब्रादमी नहीं

उपसभापति: निरक्षर का मतलव ?

श्री चतुरानन सिश्वः निरक्षर का मतलब है इल्लीट्रेट । में ग्रापको यह भी बता दूं कि ने ह्स्ट सेंचरी में वर्ल्ड में जितने इल्लीट्रेट होंगे उसके ग्राधे इल्लीट्रेट भारत में होंगे। ग्राप तो जानते होंगे ग्राप तो प्रोफेसर हैं हम तो साधारण ग्रादमी हैं। ग्राप ही बताइये कि हम कहां जा रहे हैं ? कल हमारी बात कौन सुनेगा, भिखमंगों ग्रांग निरक्षरों की बात कौन सुनेगा ग्राज तक तो लोगों ने सुन। (व्यवधान)

प्रो० चन्द्रेग पी० ठाकुर (बिहार) : चीन में ऐसा बोलने नहीं देंगे ?

श्री चतुरानन मिश्रः हमको बोलने देंगे या नहीं बोलने देंगे वह तो श्रापको ले कर चलेंगे बोल कर दिखाएंगे लेकिन मैं यह पूछनः

चाहता हूं कि आप सच्ची बात क्यों नही बोलते है, आपको कौन रोके हुए है इसलिए मेरी सव से ज्यादा चिन्ता यह है कि इस तरह के वजट से धभारत को वहुत पीछ धकेला जा रहा है। यह हमारे लिए म्रत्यंत चिन्ता की बात है इसलिए मैं स्नापका ध्यान इस स्रोर स्नाकपित करना चाहता हूं। दूसरा विषय है भारत का कर्ज में ड्बाने का जिसकी श्रीर मैं श्रापका ध्यान श्राकषित करता हू। वह यह प्रश्न है जिस पर बहुत से माननीय सदस्यों ने कहा है। इसलिए उस पर में ज्यादा नहीं जाऊंगा। स्रापकी सरकार का जो दुष्टिकोण है, जो फिलास्फी है जो परम्परा है वह है ऋणम कृत्वा, घृतम पिवेम यही स्रापके बजट का दृष्टिकोण है इसलिए कर्जा बढता चला जा रहा है ग्रीर ग्राप मजे से फजूलखर्ची करते चले जा रहे है (व्यवधान)

प्रो० चन्द्रश पी० ठाकुर: चीन का भी बताइये न ।

श्री चत्रानन मिश्रः चीन का हम बता रहे हैं। चीन के ऊपर विदेशी कर्जा बहत कम है ग्राँर ग्रापके ऊपर तो ग्रान्तरिक कर्जा भी इतना है कि उसको जोडनाभी कठिन है। श्राप तो प्रोफेसर हैं ग्राप भी जोड़ कर के नहीं बता सकते हैं कि कितना कर्जा है क्योंकि एक आंकड़ा आप आधिक रिव्यू में देते हैं ग्रींर दूसरा आंकड़ा देते हैं पेमेंट में। इसलिए स्नापकी हालत स्नाज यह है। इसके बारे में मैं इतना कहना चाहता हं कि जो मार्केट बोरोइंग्ज हो रही हैं वह इंट्रेस्ट पेमेंट करने के लायक भी नहीं हो रही हैं तो इसलिए हम लोग कहां जा रहे हैं भ्राप तो प्रोफेसर है स्राप सरकार को बता सकते हैं कि क्या होने जारहा है। स्रव हमारा जी० डी० पी० का बढ़ने का रेट जो है उससे कहीं ज्यादा कर्जा हमारे कपर लंद गया है। इस स्थिति में हम पहुंच चुके हैं तो हम कहां जा रहे हैं। ऋणम कृत्वा, घृतम पिवेम की नीति से मैंने श्रापसे क्रभी चर्चाकी है कि हम लोग निरक्षरों में तो सब से ज्यादा हो ही गये हैं एक नयी चिन्ता की बात है कि गांवों

से हर 10 साल में कम से कम 15 लाख ब्रादर्मः भाग कर शहरों में द्वारहे है क्य ।यह बजट इसको रोवेगा. यह प्रान ं ? मैब होता के रोकेगा नहीं बरिक इस बजट से ग्रीर भी यह समस्या बढ़र्गः। मैं ऐसा क्यों कहता हू? क्रुपि के क्षेत्र मे कम सं कम पिछले सील आपने 1200 करोड़ रुपया दिया था ।

उपसभाध्यक्ष (श्री बी० सत्यनाराटण रेड्डी) पीठासीन हुए।

इस साल भ्राप देते है 1200 करोड़ रुपया ? श्राप वया कृषि की उपनीर ५० पायेंगे पहले से भी कम रुपया द वन्ने एट दि रुपये का मृत्य घट गया है। ग्रामीण दिकास मे कुल आपने दिया है पिछले साल के इस्टीमेट के मुताबिक 219 करोड़ रुपया, श्रभी श्राप दे रहे है 2200 करोड़ रुपया। वया 3 करोड़ बढ़ा देने से गांवों से पलायन रुक जायेगा। सिचाई फ्रांर बाढ मे फ्राप्ने पिछल साल दिया था 217 करोड रुपया ग्रीर ग्रभी दे रहे है 205 करोड़ रुपया तो **बा**ढ़ को अनियंत्रित करके या स्चिहिकी यही स्थिति रख करके क्या हम गावों के गरीबों की सेवा कर सकेंगे या इस देश की उन्नति कर सकेंगे । स्वास्थ्य के मद मे पिछले साल म्रापने 228 करोड रुपये दिये थे म्रा(र श्रभी श्राप दे रहे हैं 240 करोड़ रुपये। मेरे पास समय कम है इसी तरह से जो गांव के लोगों की चीजे थी उनमें **ब्रापने घटा दिया है क्रीर रुपये का मृ**त्य घट ही गया है इसिल्ए हमको जे रूग रहा है उसमें सबसे पहली बात है कि गांव के लोग इस बजट से ब्रीर भी तबाह हो जायोंगे, ग्रीर भी पलायन बढेगा ग्रीर गांवों से लोग शहरों की भ्रोर भागेंगे श्चाप इनका इंतजाम नहीं कर सबेगे। टेश श्रराज्यता की श्रोर जायेगा श्रर बजट अराजकता का निमंत्रण पन्न है यह मैं ग्रापसे कहने के लिए खडा हम्रा

दूसरी बात, हमारे लिहाज से जिस पर ध्रापको गम्भीरता से विचार करना चाहिए, वह यह है कि ग्रापकी बेसिक

1989-90

[श्री ,चतुपानन मिश्र]

पालिसी क्या है इस देण को आगे बढ़ाने को ? क्यों कि यह हम लोगों को समझ में नहीं भ्राता है। मित्रस्ड इक्नामी हो यह बात समझ में ब्राती है। लेकिन गवर्नमेंट टू माइंडस में रहे या स्नाप दा नावो पर चढ़ें यह अत्यन्त है। खुतरनाक बात दो नावों पर जा चढ़गा, उसका डूबना निश्चित है और मुझका ऐका लगेरहा है कि वहीं दशा आप अख्तियार कर रहे हैं। पिछन दिनों स्रापने एक्सपोट को बढ़ाने का नारा देकर यह सोचा कि इसके जरिये हम इस देश का निर्माण करेगे। हम लोों ने उस वक्त भं। कहा था कि ये जो एशिया के कुछ देश है जिनको हमने न्युली इंडस्ट्रियलाइज्ड कंट्री कहा, उन्होंने जो प्रगति की है वह भारत के लिए लागू नहीं होगी और इस दिशा?' मे श्राप नहीं बढे। श्रापने हमारी नहीं मानी ग्रीर ग्रापने जापान से बहत समझौते किये । ग्रमी क्या हाल हुन्ना कि येन का प्राइस, जापान के सिक्के का प्राइस 60 परसेंट बढ़ गया नतीजा यह हुन्ना कि भारत है की कम्पनियां जोपान से समझौता करके व्यापार कर रही थीं, सब की सब घाटे में चली जा रही हैं। वेस्टर्न श्रोनीडा जो टी०वी० बनाता था, उसको 400 🖁 रुपया एक्स्ट्रा टी०वी० पिक्चर टयुव का पेमेंट देना पड़ रहा है, एस्कार्ड को 55 करोड़ रूपया ज्यादा पेमेंट करना पड़ रहा है, मारुति ने तो इसी चेन प्राइस के चलते कार के दाम 200 रुपये बढा दिये, श्राइशर ने भी ग्रपने पर एच०टी०वी० का दाम 24 हजार रुपये बढ़ा दिया। ये हमको कहां ले जा रहे हैं। ग्राप कहते तो कि हमारे देश की क्यों यह हासत हो गयी है, आप छिपाने की कोशिश करते हैं । मैं मंत्री महोदय से अनुरोध करूंगा कि कुछ चीजें जो दुनिया में हो रही हैं उनको (गम्भीरता-पूर्वक लिया जाये । योरोप में 92 आने से, सारे योरोप का एक बाजार हो जायेगा। योरोपकाएक एसा व।जार था जहां हमारा वन थर्ड एक्सपोर्ट जाता था श्रीर 50 परसेंट हो ज्यादा हमारा बैलस प्राफ ट्रेड जो घाटा है

वह वही से था। भ्रब ये जो किलाबंदी कर रहे हैं उसका क्या परिणाम होगा हमारे ऊपर, इसकी चर्चा आपकी पूरी अधिक समीक्षा मे कही नहीं है। यह अत्यंत ही दुखद बात है जिसको श्राप समझिए। मैने चीन की बात की, चीन को श्रगले कुछ वर्षी में हागकांग मिल जायेगा, उसको ताइवान मिल जायेगा, वह सारा उन्नत इलाका उसको मिल जायेगा ग्रीर हमको वया मिलेगा? तो आप इसको गम्भीरता से लीजिए और इसलिए मै ग्रापस ग्रनुरोध करूंगा कि पहला काम की जिए, श्रगर श्राप इन वातों की, प्रपने देश की समस्याग्रों को समझना चाहते है तो जो हाई कास्ट इक्नामी है ग्राप उस पर एक व्हाइट पेपर निकालिए कि यह हाई कास्टडक्नार्मा 🤏 क्यों है। कितनी जिम्मेवार इसके लिए सरकार की टैक्सेशन पालिसी है. कितने जिम्मेवार इसके लिए हमारे उद्योगपित हैं, हम जो इम्पोर्ट करते हैं जिम्मेवार है या उत्पादन के मद में क्या क्या खर्ची कहां कहां ज्यादा है। जब तक भ्राप यह सब लोकेट नहीं करेंगे, इस हाई कास्ट इक्तामी से जब तक ग्राप लड़ेगे नहीं . . (व्यवधान) ब्लैक मनी सेपरेट हैं हम उसकी चर्चा श्रलग से करेंगे। लेकिन इस हाई कास्ट इक्नार्सः के चलते म्राप क्या करते हैं कि 1200 करोड, यानि 18 परसेंट म्राप फिगर दे रहे हैं...। ऋ।प सिर्फ निर्यात के लिए सब्सिडी देते हैं, ग्रगचें वह 18 प्रतिशत नही है। वह 25 प्रतिशत से ज्यादा हो जाएगी जब ग्राप ई० पी० जी० का हिसाब कीजिएगा कि कितना हमको टैक्स में लक्ष होता है। ग्रगरसारा जोड़ कर ग्र.प दीजिए, तो हमारा ख्याल है कि लगभग दो हजार करोड़ का हमको घाटा होग यदि हम निर्यात को इस सब्सिड।ईज करेंगे, तब हम कब दुनिया में चल सकेंगे ? हम तो श्रपने देश के लोगों को मजदूरी वहत देते हैं।

वही हमारी बार्गानगकी सब से बड़ी पोजीशन है ग्रीर इसको लकर के दुानया में हमारा सौदा, हमारा सामान सस्ता हो सकता था, लेकिन भापने इतना कास्टली एडिमिनिस्ट्रेशन बनाया है कि उमने इसे नाकामयांब कर दिया । पिंक्लिक सैक्टर की भाप चर्चा कर रहे हैं, उसको इतना कास्टली बनाया है भ्रीर सब से ज्यादा बुरी बात है कि इतना बैंडली गवर्नमेंट रन करती है कि कैपिटल इनवैस्टमेंट जो है, वह भ्रत्यंत ज्यादा है । हाल के बरसों में 124 बड़े भोजक्टस का भ्रध्ययन किया गया, तो साढ़े चौदह हजार करोड़ कैपिटल कास्ट ज्यादा हो गया क्योंकि टाईम पर भ्रापने काम पूरा नहीं किया ।

मैं ग्रापसे जानना चाहता हू कि भ्रापकी सरकार है, टाइम पर निर्माण काम क्यों नहीं तेता है भ्रोर जब समय पर नहीं होता है तो ज्यादा कैपिटल इनवैस्ट हो जाता है, फिर उसका उत्पादन भी कास्टली हो जाता है। इस पर कई बार चर्चा हुई है भ्रनेक कमेटियों ने इसकी चर्चा जी, लेकिन भ्राप इसको सुनते ही नहीं हैं। बहरे के सामने कोई दूसरा इज ज नहीं है। जो इलाज है, उसके किए देगवासी नैयार हो रहे है।

मैं प्राप से कह रहा था कि यह एक्सपोर्ट-प्रोरिएंटिड पालिसी जो प्राप बना रहे हैं. वह अब वैलिड नही है। मैं अभी एक लेख, जो अमरीका के विद्वान लोगों का लिखा हुआ है और जो फार ईस्टर्न एकनामिक रेच्यू में छपा है—वह प्रमरीका की ट्रेजरी के राबिन बाड और जान क्वन्ना के लेख को मैं उद्धत करता हूं। वह कहते हैं कि जो पहले हालन थी सिक्सटीज और सैंबंटीज में. वह अब हालन नहीं हैं, वह बदल गई है, दुनिया में वह ड़ेड का जो विकास हो रहा था, वह अब आधे से भी कम हो गया है। इसलिए वह अब लागू नहीं हैं। मैं उनको उद्धात करता हूं:

"That they cannot be replicated in the 1980s is an indication of how much things have changed.

Rather than increasing their reliance on a hostile world environ-

ment, developing countries must now look to diversify and to reduce this dependence. This implies a restructuring of trade and financial linkages in order to establish a development logic that is internally driven, not one that caters to the whims of the world market. In short, developing countries should not assume that exports can launch them into "NIC-dom."

यह श्रमरीकी विद्वानों का कहना है, कोई कम्युनिस्ट लेखक का नही है. कि उसको देखं कर भ्राप भडक उठिएगा । यह अमरीका के विद्वानों का आपके सामने सुझाव है। इसलिए हमारा ख्याल है कि ग्रापको बेसिकली श्रपनी नीति में परिवर्तन करना होगा । यह इससे नहीं होगा कि इस साल इलैक्शन यिग्रर देख लिया, तो पंजिपतियों पर टैक्स लगा दो श्रीर चार् वर्ष जो रहे, तो इस में फिर पंजिपति में का साथ दिया । यह ग्रजब वात हो . है कि इस देश में चार वर्ष तक माननीय सदस्य सभी सेक्यूलर हो जाते हैं। ग्रज पांचवे साल इलेक्शन के साल में जाकर वह सब लोग कास्ट श्रीर धर्म की प्रपोल करने लगते है कि हमको बोट दीजिए, तो चार साल मेक्यलर श्रीर एक मोल कम्यनल। यह जैसा ग्राप पालिटिक्स में रख रहे है, वैसा है। ग्राप इक्नामिक्स में रख रहे हैं। इक्नामिक्स श्रीर पालिटिक्स में एक फर्क है । यहां पर श्राप ठक्कर कमी शन रिपोर्ट रखें या नहीं रखें, एक हफ्ता बाद रखें, इससे वहत बड़ा श्रासमान नहीं गिर जाता।

ग्राप डेफेमेशन विल लावें. नहीं लावें एक बार लावें, दो बार लावें या पीछे हट जाए, यह श्रापकी खुशी है. लेकिन श्रायिक क्षेत्र में जो श्राप इनडिसीसिवनेस दिखला रहे हैं. वह जो श्रदूरदिशता दा श्राप परिचय दे रहे हैं. वह इस देश के लिए श्रत्यंत ही घातक हो रही है। श्रीर श्राप उस इनडिसीसिवनेस, श्रकमंण्यता और श्रदूरदिशता के कैंदी, बन गए हैं। इसलिए इस देश को श्रागे नहीं बढ़ा पा रहे हैं।

[श्री चतुरानन मिश्र]

Budget (General)

भ्रव पब्लिक सैक्टर की वात आई थी। मैं उसकी चर्चा करना चाहुंगा। भ्रव हमसे पूर्व एक माननोय सदस्य, उसको चर्चाको है। हम उसमें ज्यादा कैपिटल लगाए हुए हैं और हम जानने हैं कि जब तक उसके विकास का उचित ढंग नहीं होगा, हम गरोबो से संघर्ष भो नहीं किया जा मकता। लेकिन सरकार क्या करती है एम० एम० टो० सी० और एस० टी० सी० एक उदाहरण के लिए मैं भ्रापसे रहा हूं, गत ग्राठ वर्षी में चेयरमैन **भीर** एमें डी० का जो ट्रांसफर श्रीर पोस्टित हुम्रा, उसने मोटे-मोटे म्राठ से बारह महोने ही कोई कर पाया । म्रब म्राप बताइये कि कौन इस देश को मम्भाल मकता है और यह एम०एम० टो०सो० कौन हे ग्रीर एप०टो०सी० कौन है, जो 15 परवेंट हमारा फारेन एक्सचेंज यही अर्न करके देना है, आप जिसी को काम करने ही नहीं देते हैं जिसके चलते हमारे देश को बर्जादो हो रही है। अब जो बड़े-बड़े पंजीाति हैं, जो बड़े घराने हैं उनका एक्पपोर्ट चोज को इस देश को जरूरत है उस एक्सपोर्ट में उनकी भूमिका नगण्य हो गई है ग्रौर उसके लिए ग्राप कुछ करते नहीं हैं। स्नाप कहते हैं कि 1977 में जनना पार्टी की मरकार हो गई थी इसलिए वह इनना वहक गए हैं कि हम मे यह पकड़ा ही नहीं जा रहा। ग्रगर नहीं पकड़ा जा रहा तो भ्राप हट जाइये स्रौर कोई दूमरा स्राये। रिजर्न नैंत ने इस बात की जांच की और देश के 1867 सिनैक्टेड बिग हाउभेज बिग कंपनियों का उमने लेखा-जोखा किया कि 1983 से लेकर के 1985-86 तक में इन्होंने कितना काम किया, कितना उत्पादन ग्रौर उन्होंने कितना एक्सपोर्ट किया। वह अपने उत्पादन का परसेंट ही एक्पपोर्ट में देने हैं बाकी , सारा उत्पादन में इसी देश में करते हैं ग्रौर यही मुनाफा करते हैं ग्रौर यहो, चर्चा ग्राई थो ब्लैक मनी को ग्रौर वह ब्लेंक मनो सृजन करते हैं स्रौर भ्राप कहते हैं कि ब्लैक-मनो को हम पकड़ ही

नहीं सकते हैं। तो ग्राप ब्लैक-मनी को पकड़ नहीं सकते हैं ग्रौर हम लोगों को पकड़ कर जेल में रख देते हैं जब चाहते हैं। अगर इसो बात के लिए आप हैं तो जिस मर्ज की दवा है, यह तो आप बताइये ? कितना कमोशन वैठाते हैं कि ब्लैक-ननी को पकड़ेंगे लेकिन ग्रापस हो नहीं पाता है। तो कोई ऐसी नीति निर्वारित कीजिए जिसको ले कपके हम लोग यह कर मर्जे। उप सभाध्यक्ष महोदय, पब्लिक सैक्टर के बारे में एक ग्रौर बात मैं कहना चाहुंगा वह विषय है मजदुर पालिसो, श्रम नीति जिसके चलते इतना घाटा और बर्जादी हो रही है। मैंने कई बार इस सदन में कहा है कि अगर सारा देश इन देश के बालिग मताधिकार के भ्राद्यार पर भ्रानको चने व्यक्तियों को हैंडग्रोवर किया गया तो मजदूरों में से ग्रगर सेकेट वैलेट करके कोई यूनियन का प्रतिनिधि हो जायेगा तो क्या स्नासनान गिर जायेगा? लेकिन स्नापकी मानतो नहीं है, जबर्दस्ती मजदूरी की नारसन्द युनियनों को लादे हुए नती गा यह होता है कि उसके चलते तरह-तरह का भ्रष्टाचार होता मजदुरों में उत्साह नहीं रहता है। जब मजदूरों लेने की बात आती है तब तो हम लोग सभी मिल करके आपसे लड़ लेते हैं और अपनी मजदूरी बढ़ा लेते हैं लेकिन जब कारखाने की तरक्की की बात हो नो उसके लिए ग्राप तैयार नहीं होते हैं और पक्षयात करते हैं। इसीलिए भ्राजकल पब्लिक सैक्टर की भ्रधोगति होती चली जा रही है।

श्री जगेश देसाई: ऋघोगित हो रही है?

श्री चतुरानन मिश्रः हो ही रही है।
ग्रगर ग्राप यह कहते हैं कि इस साल
मुनाफा हो गया तो इसको मैं भी जानना
हूं कि यह ग्रच्छा मुनाफा हुग्रा, लेकिन
यह मुनाफा क्या जितनो पूंजी हमने
लगाई थी क्या उसके ग्रनुकूल है?

थी जगेश देसाई: 11 परसेंट है।

लेकिन भ्राप डुबा नहीं पा रहे हैं। यह
भ्रातग समस्या है। मैं कहना चाहता था
कि इंडिस्ट्रियल सिकनेस हर जगह है, पूरे
राष्ट्र में है भ्रोर वह हमारी नीति के
चलते है, जिस पर गंभीरता से विचार
किया जाना चाहिए।

1989-90

टैक्प को पालियी के बारे झा कमेटी बैठी थी। उसने कहा कि केपिटा इन्कम जिनकी हण्डेंड रुपए कम है, उन्हीं मे 45 परमेंट इनडायरेक्ट टैक्स का हम लोगों के पास भ्रातः है। अब आप समझ लीजिए, समाज के सबसे गरोव हिस्से मे ग्रगर इनना वडा हिस्मा आप दैक्स में लेते हैं और तक भी आप कहते हैं कि यह बजट ग्रम्था है, सही दिशा में है ग्रीर देश को ग्रागे ले जारहा है तो फिर इसका क्या जवस्व दिया जा सकता है? इसका जवाब लाठी में ही दिया जा सकता है, तर्क से नो नहीं दिया जा सकता । नहीं तो आप तर्क का जवाब दीजिए कि टैक्स का बीझा सबसे ज्यादा यह चुका रहा है श्रीर आंकड़े लेकर आप आंडए, तभी इस बात को हम लोग समझ सकेंगे कि स्नाप किस हालत में इसको कर रहे हैं।

उपसभाध्यक्ष गहोदय, कई माननीय सदस्यों ने मल्यबद्धि की गंभीर चर्चा की है कि **ग्र**त्यधिक हालत खराव है । जब इस बजट से रेल-भाड़ा बढ़ा है, दूसरी प्राइमेज बढ़ी हैं कोयते, इस्पात की, तो साफ है कि अगर कोयले का दास बढ़ जायगा तो सब चीज का दाम जाएगा । सरकार को छोड़कर मभी लोग इस बात को समझते हैं, सरकार इस बात को नहीं समझती। इसी नग्ह अगर इस्पात का दाम वढेगा तो सभी चीजों का दोम बढ़ जाएगा । इस बात को क्या ममझने की जरूरत है ? ग्राब रल का भाड़ा बढ़ेगा चीजों को लाने-ले जाने में तो उसके चलते तो मल्य-बद्धि होगी ही श्रौर श्रगर मृत्य-वृद्धि होगी तो जो समाज का मबसे गरीब हिस्सा है, उसके लिए यह द्खदायी होगी।

श्रो चतुरातन मिश्रः नहीं -तहीं, 11 परबेंट एक साल के ग्रंदर में आप 11 पर डेंट इबर से उबर दिखलाते हैं टोटैलिटो में देंगे जितना हमने उसमें पूजा लगाई है उससे ज्यादा धन पैदा करके हम इस देश की सेवा कर सकते थ और गरीबों से संवर्ष करने में उसका इस्तेमाल हम कर सकते थे। हम चाहते है कि ऐसा हो लेकिन गवनमेंट नहीं होने देते है। यह गलत श्रम नीति के चलते, एक गला गवर्नमेंट को फंक्जिनिंग चलने, एक रांग एडिमिनिस्ट्रेटिव सिस्टम के चलते हो रहा है। इसी सिलसिले मे मैं एक ग्रीर विषय में कहना चाहुंगा **ग्रौ**र वह इंडस्ट्रियल सिक्तनैस है। उप सभाध्यक्ष महोदय, बाप-बाप हम लोग 🏲 इस ग्रोर सरकार का ध्यान ग्राकर्षित करते हैं, मैं मंत्री महोदय से जानना चाहूगा कि इन्होंने तो बहुत अर्थिक सर्नोक्षा के ब्रांकड़े दिए हैं, जरा यह म्रांकड़ा दोजिए कि म्राने ज्यादा कारखाने खोलें हैं या ज्यादा बन्द किए है ? हमारा ख्याल है कि जितने ग्रापने कारखाने खोले हैं उससे ज्यादा कारवाने म्रापने बंद किए हैं। इसलिए इसके लिए ग्रायको कोई प्राइज मिलना चाहिए। कोई ऐसी कमेटी है नहीं, नहीं तो हम अनुरोध करते कि ग्रामको कोई प्राइस देती क्योंकि अराउने अपने चार साल के णासन में सफलतापूर्वक ज्यादा कारखाने बंद किए हैं ।

प्रो० चन्द्रेश पी० ठाकुर: वैस्ट बंगाल में किनने बंद हैं?

श्री चतुरानन मिश्रः देखिए वैस्ट बंगाल में यही तो ग्राप लोगों का कप्यूजन है ग्रीर ग्राप समझते है कि वैस्ट बंगाल इज ए स्टेट, कोई कंट्री हैं, जो कन्ट्री है उसते तुलना कोजिए ग्रीर वैस्ट बंगाल में तो ग्राप लोग हैं जो कि उसको बार-बार बंगाल की खाड़ी में डुबोना चाहते हैं। ग्रापको घोषित नीति है कि जब तक वातांयो सरकार रहेगी तब तक उसे बंगाल की खाड़ी में डुबोना है। नही डूब पानो है तो ग्राप डूब मिरए, वह अलग बात है।

[श्री चतुरानन मिश्र]

एकं ग्रीर पहलू जिस पर ग्रापने चर्चा की हैं नेहरू रोजगार योजना वगैरह, वैसे मैं इस तरह की स्कीम के पक्ष में हैं, ग्रापने यह कहा है इतेक्शन ईवर देखकर श्राप 50 करोड रुपएकी साड़ी वगैरह खरोदकर वोट जमा कोजिएगा। यह जो आपने करना है, आपको हम रोकने थोड़े ही जा रहे हैं। लेकिन जो सबसे बडी समस्या है, वह जिक्षित नेरोजगारों की है और उनको धोती-साड़ी देने से काम नहीं चलगा । हम श्रापमे यह पूछना चाहते हैं कि म्राप यह मिटटो खोदने का काम गांव गांव में खोलने जा रहे हैं, जो शिक्षित बेरोजगार है, मैटिक पास हैं, वी०ए० हैं बारह-बारह साल से, चौदह-चौदह साल से बैठे हुए हैं, कौन हिम्मत करके उनका जाकर यह कहेगा कि ग्राप मिट्टो काटो, यही हमारी सरकार की प्रगतिशील नीति है? ग्राप में है हिम्मत जाकर ऐसा कहने की? ... (व्यवधान)... सेल्फ एम्परायमेंट कितना हो रहा है? तो यह जो बेरोबगारी की समस्या है, यह बहुत ज्यादा खतरनाक है हमाने देश के लिए । हगारे देश में पहां तक यह जो सांप्रदायिकता की जाग धवक रही है या जातिस्तान जैसी चीजां की गांग ही रही है, उनमें भी यह वेरोजगारी का सवाल जुड़ा हुन्ना है। अहां तक हमारे देश के उत्तर-पूर्व में जो ग्रान्दोलन उठ पाता है, वहां भी बेरोंजगारी का सवाल जुड़ा हुप्र: है ; इसलिए हम यह कहेंगे कि यह जो आप कह रहे हैं, पत्तों के झाड़ रहे हैं, उसमे कुछ नहीं होगा, आप जड़ को देखिए, जहां मे यह समस्या उत्पन्न हो। रही है।

उपसभाध्यक्ष महोदय, हमारे देण में दो तरह का कारखाना है, एक—छंटा और दूसरा-वड़ा। जो सबसे बड़ा कारखाना है, वह रोजाना गरीव पैदा करता है, गरीबी को पैदा करता है जो महंगाई के जरिए, जो टैक्स के जरिए, जो बेरोजगरी के जरिए, यह मिलियन्स एण्ड मिलियन्स को, जो गरीव किसान थे उनको खेत-मजदूर में धकेल दिया है. जो मध्यम किसान थे, वे गरीव किसान हो रहे

हैं। एक तो यह कारखाना खुला हुआ है ग्रोर दूसरी तरफ यह छोटा सा कारखाना गरीबों से लड़ने का खुला हुम्रा है आप अपना फैसला अपने पर ही लागू नहीं कर पाते । वह भी आप नहीं कर पाते है। ए० आई० सी० सी० का अपना रिजोल् शन है, पता नहीं यह सरकार ए० आई वर्सा व्सी० को मानती है या नहीं, ए०अ:ई सी असी ने कहा कि सारे देश के ग्रंदर मिड डे मिल्क देना चाहिए, छाल्लो को, बच्चों के छाने के लिए स्कूल में घ्यकरथा होने। चाहिए। यह ए० म्राई० सी०सी० रिकमण्डेशन हैं। लेकिन ए० स्नाई०सीं०सीं० वड़ा या गवर्नमेट वडी ग्रोर फाइनैंस मिनिस्टी सबसे बड़ी, नहीं कर पाए । सरकार को कौन चला रहा है ? आप लोग तो ढोलियां की तरह कहते हैं--र्ठाक है, ठीक है बजड । जब पूछते 🕶 हैं—ग्ररे, कीन बड़ा है—ए ग्राई०सी०सी० बड़ा है मिनिस्ट्री बड़ी है ? इस बात का हम क्या ज्वाब दें, आप बोल्ए? आप ग्रगर कहिए कि हम ग्रपना भैंसा कुल्हा ड़ी से नापेंगे तो हम ग्रापको क्या कहेंगे ध म्राप कुल्हा ही से ही नाप रहे हैं अपने भस 📜

ग्राखिरी बात कह कर में समाप्त करता हं, उपसभाध्यक्ष महोदय । अब देश में जो एक सबसे बड़ा हंगःमा मच हुन्न है, वह स्टेट ग्रीर सेंटर के संबंधों को लेकर मच: हुग्रा है । **जो र**ःज्य **सर**कःर है, उसी को जनता के लिए **सबसे श्रावश्यक कामों को करना पड़ता है।** शिक्षा ि तसके हाथ में है ? राज्य सरकार के पान है ग्रस्पताल किस के हाथ में हैं? रोड किसके हाथ में है बिजली किसके हाथ में है ? सिचाई किसके हाथ में है ? ाजा सरकार के पास है। लेकिन इनकप, दिल्लो की सरकार के हाथ में है। नोट कौन छापेगा । दिल्ली की सरकार छापेगी । महोदय, हम यहां बजट पर विचार कर रहे हैं। ग्राप चाहते हैं कि कोई राज्य सरकार फालतू खर्चा न करें, ठीक है राज्य सरकारें न करें। तो ऋष केन्द्र में स्यों करते हो ? आप कहते हैं कि हनारी तो नोट छापने की नासिक में प्रे हैं। तो राज्यों को भी छोटो-छोटो नासिक प्रसंदे दीजिए।

दसरी बात, उपसभाव्यक्ष महोदय, महाभारत की कहानी श्राप जानते होंगे। महाभारत में एक चीज कही गई है कि खाता था भीप और पाखाना करता था शक्ति तो यह सरभार भीम है। आपने कैंसे कोयले का दाम बढा पैटोल का दाम बढ़ा दिया। इस्पात का दाम बढ़ा दिया श्रौर चाहते हैं कि सब की भरपाई राज्य करकारें करें। इस तरह उनका ब गट डेफिसिट में चला जाता है । इसलिए यह ग्रराजकता तो श्राप हो पैदा करते हैं जो भीम हैं।

प्रो० चन्द्रेश पी० ठाकुर: राज्यों का ग्रोवरड्राफ्ट ?

श्री चतुरानन मिश्रः म्रोवरङ्गपट श्रापके लिए नहीं है ? ग्रापने भी यह तेल के रिटेंशन प्राइस का 2300 करोड रुपया ग्रामद दिखाकर बजट को जाली बनातर, फर्जी बनाकर घाटा कम कर के रखा है। ग्राप एक नोमेटिक चीज तय कर दीजिए कि सब कोई उतना ही खर्चा करे जितना वह वसूल करे। जितना रेवेन्य माता है उतना टोटल एडिनिनिस्दे-टिव खर्च हो और जितना गैर- टैक्स वसूल हो वह सारा देश के निर्माण कार्यों में जाए, तरक्की के काभों में जाए। ऐसा के द्र सरकार भी करे ग्रीर स्टेट्स भी करे।

प्रो० चन्द्रेश पी० **ठाकुर:** स्टंट्स के ग्राट्स इन एड्स ?

श्री चतुरानन मिश्रः स्टेस ग्रांटेस क्या करेंगी ? मैं ग्रापको बतलाना चाहंगा । ग्राप तो बिहार के रहने वाले है। नेपाल से निध्यां ग्राती हैं बिहार में बर्बादी लाती हैं। यह सच है कि नहीं है ? ग्रब नेपाल से यह मामला कौन सैटल करेगा ? यह तो केन्द्र सरकार की करना है। बिहार सरकार क्या कर सकती है। आसाम में बाढ़ आती है ब्रह्मपुष्ट से, जोकि चीन के किनारे लगा हुन्ना है। उसमें स्रासाम के लोग क्या कर सर्वेगे।

उपसभाध्यक्ष (भो वी० सत्यनारायण रेडडी) : िश्र जी, ग्राप को उन्हें जवाब देने की जरूरत नहीं है।

1989-90

श्री चतुरानन मिश्रः नहोदय, बाह उधर से ग्रांती है, इसलिए मैं उधर हाथ दिखा रहा हं। वे लोग ही बाद लाने वाते हैं।

They are representatives of the calamities coming to the country Therefore. I am asking them.

थे ही लोग विपत्ति ता सुजन करने वाते हैं, इसलिए मैं उनको कह रहा हूं कि सेंट्रल रिलेंशस को नए सिरे से देखिए। इसे राज्य मंत्रीजी तो नहीं कर सकेंगे और प्रधान मंत्रीजी सूनने वाले नहीं हैं। उनको रिशफलिंग से ही फर्सत नहीं हैं। उन्होंने 27 बार अपनी कैंबिनेट को रिशफल किया है ग्रीर इस देश में उनकी पार्टी के मस्प्रमंतियों की हालत तो केंज्वल लैबर्स से भी खराव है। कैंजग्रल लेंबर को भी नोटिम दिया जाता है कि कल से मत ग्राना । लेकिन ये तो नतों रात बदल दिए जाते हैं। लेकिन मैं कहना चाहूंगा कि यह आज का सत्य है और तथ्य है कि राज्यों में दूसरी पार्टी की सरकार बनेगी ग्रीर केन्द्र में दूबरी पार्टी की सरकार बन सकती हैं। यह इतिहास हम से मांग करता हमारी भोढो के सामने यह सवाल प्रापा है। नेहरू जी के सामने नहीं ऋाया, दूसरों के सामने नहीं ग्राया। वक्त यह केरल में एक बार शुरू या। वे चाहते हैं कि केन्द्र टकराव की नहीं कंसोलिएशन की पालीसी हो ग्रामूल परिवर्तन किएं जाएं नहीं तो जैसाकि मैंने कड़ा इस देश की प्रतिष्ठा ब्रापके रहते खतरे में हैं। हमने चर्चा को थी कि स्नाज एशिया में स्नाज बहुत से देश हमसे ज्यादा तेजी से तरवकों कर रहे हैं । चीन हमसे बहुत ज्यादा **ग्रागेबढ** रहा हैं। चीन की मिलने जा रहा हैं। ताइवान भी मिलने जारहाहैं। वह एक विशात राष्ट्र होगा लेकिन भारत वही दि इरहेगा।

महोदय, हम इस देश की आजादी के लिए जेल गए हैं । हमने लाठियां खायो

[श्री चतुरानन मिश्र]

हैं। इसलिए हुए द्वेभरी जुबान से कहते है कि आमूल परिवर्तन की रिए। नए रास्ते का अवलम्बन की निए जिससे कि पूरे देश का विकास हो सके। भारत एक महान राष्ट्र बनकर आगे आए नहीं तो 21वीं शताब्दी में यह भित्रमंगों का देश होगा। The largest number of beggars will be in India which will be highly painful.

इसलिए में झापसे अनुरोध कर्ष्या कि आमूल पिवर्तन की जिए। इस बजट की वापिम लीजिए, नया बजट सही ढंग से बनाकर लाइये ताकि हम अच्छे ढंग मे आगे बढ़ सके।

धन्यवाद ।

2,00 Р.М.

श्रीमती प्रतिभा सिंह (बिहार): उपसभाध्यक्ष महोदय, मैं बजट का समर्थन करती हु। इस बार विशेष रूप से गांवों के विकास की स्रोर ध्यान दिया गया है और इसके लिए मैं वितः मली जी को विशेष देनी हं। घन्यवा*द* गांबों में किस प्रकार बरोजगारी दूर हो, इसका चिन्तन, मनन करके एक निष्कर्ष निकाला गया है कि एन० आर० ई०पी० ग्रौर ग्रार० एल ई० जी० पी०--राष्ट्रीय ग्रामीण रोजगार योजना ग्रौर ग्रामीण भिमहीन गारन्टी योजना--का समीकरण करके राशनाइनेजेशन किया डी-सैंट्लाइजेशन किया जाए और दोनों प्रोग्रामों को मिलाकर नेहरू रोजगार योजना बनाई जाए।

उप सभाध्यक्ष महोदय, नेहरु जो का स्वय्न था "मेरा भारत महान" और हु तभी साकार हो सकता है जब ब व प्रतिशत हमारे लोग, जो गांवों में यसते हैं उनका चहुमुखी विकास हो। इस योजना के अन्तर्गत वित्त मंत्री महोदय ने देश के 450 जिलों में से 120 जिले चुने हैं। यहां पर मैं वित्त मत्री महोदय का कुछ प्रश्नों की तरफ ध्यान दिलाना चाहती हूं।

पहला, जिलों के चनाव का आधार क्या होगा? बिहार में कितने जिले इस प्रोग्राम के ग्रन्तर्गत चुने जाएंगे? क्या एक कामन प्रोप्राम 120 जिलों होगा या प्रदेश और जिलों की जरूरतों रखकर प्रोग्राम को मददेनजर प्रायरटीज बनाई जाएगी? क्योंकि इसका स्रभी परा खाका तैयार नहीं है, इसलिए मै यह प्रजन इस वक्त मामने रखती ह। उदाहरण के लिए बिटर के जिलों की जरूरत ग्रौर होती है, ग्रान्ध्र की ब्रौर होती है, महाराप्ट को ब्रौर होती है और पहाड़ी प्रदेश में विल्कृत ही फर्क होता है । तो मेरे बिचार में तो इन प्रक्तों को ध्यान में एखते हुए यदि प्रोग्राम बनाए जाएं तो बेहतर होगा । अत में में यह निवेदन करूंगी 🤻 कि 450 जिलों में तो यह प्रोप्राम पहुचाना ग्रावश्यक होगा भले हो इसको पोस्ड प्रोग्राम के रूप में श्राप पहचा दें। इस प्रोग्राम के म्ताबिक, उरमधाध्यक्ष महोदय, गरीबी रेखा के नोवे के परिकारों में से प्रत्येक परिवार के एक व्यक्ति को रोजगार मिलेगा । तो इसमे मूझे उम्मीद है कि जो गरीती रेखा के नावे के लाग है उनमें जहर ग्राएगा।

दूसरी बात, जिल्ला मही महादय ने ग्रयने भाषण में ग्राई०ग्रार०डो०बी० के द्वारा 250 लाख परिवारों को गरीबी à, रेखा से ऊपर उठाया गरी ग्रौर यह भो जिक किया है कि छठो योजना ंप आज तक दम हजार करोड़ रुगए हो चुके है। यहां पर भी मेरा एक प्रक्त होगा कि कहीं पर इसकी मॉनिटरिंग हुई है, उसके मुताबिक ग्रामीण विकास की जो हमारी ग्रामा थी, वह उपलब्धि हुई है या नहीं? ग्रगर उपलब्धि हुई है तो कौन-कोन सं खामिया थों. कहां-कहां पर लूपहोत्स थे, कहा-कहाँ पर दिक्ततें स्राई, कहां-कहां पर कान-कौन सी बाधाए ब्राई जिसके कारण उपलिब्ध नहीं हो सकी? एक तो मेरा यहां पर कहना है कि ज्यादातर प्रोग्राम शुरू करके ग्राधे मे छोड़ दते है,

पूरे नहीं हो पाने । स्रगर पूरे नहीं होंगे तो जो खर्च किया है, स्रगर दो साल भी उसे हम छोड़ दें तो उसका खर्च इतना बढ़ जाता है कि वह पूरा होना मुक्किल हो जाता है । इसलिए नेरा कहना है कि इसकी मानिटाँग जरूर होनी चाहिए ।

वित मत्रो पहोदय ने एन० प्रार०ई०पो ० के विषय में कहा है कि प्रोग्राम में हमें काफो सफलना मिली हे न्योंकि हम आगा करते थे कि 50 करोड़ मैन डेज जेनरेट होंगे और 67 लरोड़ मैन डेज का उपलब्धि हुई है। तो यह बहुत उत्माह को बात है। इसी तरह से दूसरे प्रोग्रामों मे भी अगर उपलब्धि को देखा जाए तो होगा । जा नई नहरू राजगार योजना है, उसना 75 प्रतिशत केन्द्र देगा । इस किस प्रकार से राज्यों में कार्यान्वित किया जाएगा, इसको जानकारी मै चाहती र्ह । इ.स. लिए कन्द्र में हो सेल हागा या राज्यों में भी ग्रलग सेल क्यांकि इसका सफलता या असफलता का मृल्याकन किसके जिम्मे होगा, इसका कौन इंप्लोमेंट करेगा, कन्द्र के अफसर करें। या राज्यों के श्रुफपर करेंगे, इपको मा जानकारी मैं चाहतो हूं।

महोदय, वित्त मंत्री महोदय ने कहा है जि गरोजी और वेरोजगारी कुछ क्षेत्रा में श्रविक है। इस सदर्भ में मैं बिहार का जिक कीना चाहना है कि जहां क्रीर प्रदेशों में गरोबो रेखा से घटन वालो की संख्या 1990 तक 10 परसेंट ो जाएगो. वहा बिहार में 1990 तक गरोबी एखा स नोवे रहने वार 25 से 30 परमेंट तक होंगे, इसका अर्थ यह है कि विहार में दूमरे प्रदेशों क मुकाब ? में तीन गनी संख्या गरोबी रेखा के नीचे रहने वार्व लोगों की श्रधिक होगी । इसके लिए ग्राप क्या कर रहे हैं। 1980 में बिहार में 50 प्रतिशत लोग गरीबी की रेखा के नोचे थ, वहां की जनमंख्या के हिलाब से केन्द्रोय महायता बिहार को मिलनी श्रावश्यक है। राष्ट्रपति गी ने भी अपने अभिभाषण में इस वर्ष कहा है कि बिहार मे

भस्ट्रेशन है और हिंसा बढ़ती जा रही है। श्रगर वहां का विकास श्रागे बढ़े हुए दुसरे प्रदेशों के बराबर नहीं हुद्रा ती जनसंख्या वहां बहत होने से हिंसा की प्रवृत्ति को अप रोक नहीं सकते हैं। ग्रामीण क्षेतो में रोजगार बढ़ाने के लिए नेहरू रोजगार योजना के अंतर्गत 500 करोड़ रुपए की राशि 1989-90 के लिए हाएने अलग एखो हैं जो कि स्वागत योग्य बात है । इस राशिको आपने 1711 तरोड़ रुपए की राशि में स श्रवग किया हैं जो कि न्नारव्यवजीवपीव, एन • आर० ई०पी० स्रोर स्राई० स्रार० डी०पी० में रखों है। यह डोक है कि ग्रापन योजना का खाका श्रभो तैयार नहीं किया हैं, लेकिन खाका तैयार करते स**मय यह** ध्यात में एखना शायश्यक है कि जैस बहत सी योजनात्रों से ग्रापने राशि डाली ोकिन बाद से यह पता चला कि उसका सही उपयोग नहां हुआ पैमा पानी में बह गया । इत्रलिए इन्का नही उपयोग हो, इसका ध्यान रखना चाहिए। श्रापके पाम मुलझे हए अनुभवा लोग है. इ.एके पास सास्टर कंच्यूटर हैं, ग्राप पूरी तरह ध्यान पखें कि यदि योजना जनता को गरीबी रेखा से ऊ०र के लिए बनी है, उमका विकास करने के लिए बनी है तो जब योजना का परिणाम सामने स्राएगा तभो लोगों का उस पर विश्वास वढेगा ।

महोदय, महिलाग्री और बच्चे के विकास के लिए बहुत सी योजनाएं ाई गई हैं । डेस्टीटयट वीमेन को 12 करे.ड रुपये की माड़ियां बांटने की योजना है जो की अच्छो बात है। किन मैं कहना चाहती हं कि न**हि⊤ा**ग्रो का विकास ग्रच्छो त⊺ह न तभी हंगा जब कि वे ग्रपने पैरो पर खड़ी हो सकों, जब कि उनको सभी स्विधाएं मिलें, उनको म्राथिक ग्रधिकार मिलें, उनको कमजोर वर्गन समझा जाए **भौर ऐसी परिस्थितियो पैदा हों** कि देश में उनको बराबर समझा जाए । हालांकि थोड़ी सी शहरी ग्रौरतो को ग्राधिक <mark>श्रधिकार मित्रे हुए</mark> हैं, इसके लिए रापने कातून में बहुत में संशोधन किये छड़े हैं, लेकिन फिर भी समाज में परिस्थितियाँ नहीं बदब्बी है। इसलिए जो 50 प्रति

[श्रीमति प्रतिभा सिंह] ग्राबादो महिलाको को है, विशेषकर जो ग्रामोण क्षेत्रों में रहतो है, उनको ग्राथिक स्रधिकार जब तक नहीं मिलेंगे, उनको अपने अधिकारों के बारे में पूरो जानकारो नहीं होगो, तब तक महितास्रो का विकास नहों हो सकता । इसजिए इसको व्यवस्था भो ग्रापको करनी होतो ।

बच्वों के लिए चाइल्ड इंटोग्रेटेड डेवलपमेंट प्रोग्राम जो 1700 ब्लॉकों मे पहुंचा चुका है, उसमें श्राप 500 नए ब्लॉक जोड रहे हैं, यह प्रच्छो बात है। बच्चों के लिए स्वास्थ्य, शिक्षा, भोजन को व्यवस्था[ं] ग्राप कर रहे हैं इन योजनाग्रों के अंतर्गत, यह भी स्वागत योग्य कदम है। इस संबंध में मैं शनिवार के हिन्दी के एक प्रखबार में प्रकाशित समाचार को स्नार स्नापका ध्यान ब्राफुप्ट करना चाहतो ह जिसमें राजस्थान के एक जि का कैप्शन निकला था 'बालवाडी कागजों में हो मिमटकर रह गई" इन पर विशेष ध्यान देने को स्रावण्यकता है ताकि इन योजनाम्रों का इंप्लोमेंटेशन हो सके । जो भो ग्रामीण क्षेत्रों में या मबडिबीजनों में अफ़पर हैं जो प्रापर ईम्लोमेंटेशन कर सकों, उनको प्रशंसापत्र स्राप दें। तब यह शोग्राम सफल हो सकेगा। श्राप 9,374 करोड रापये ग्रामोण विकास, समाज सेवा, भोजन, वस्त्र पर खर्च करेंगे तो विगेष ध्यान रखें कि जिन क्षेत्रों सौर लोगों के लिए राशि महैथ्या को गाो है उन तक पहुंच सके । क्योंकि हनारेप्रधान मंत्री जो ने टीक हो कहा कि प्रगण केन्द्र मे 6 इपए प्रामीण योजना के लिए चलतो हैं तो गांव में पहंचने-पहंचने मिर्फ एक रुपया पहुंबता है बाको राह में खर्च हो जाना है । विकेन्द्रोकरण का, डोयेन्ट्-लाइजेशन का रास्ता खोजें योग महो रास्ता खोजें। 56 हजार मे ऊपर की श्रामदनो त्रालों पर श्रापते ८ परवेंट मरचार्ज लगाया है । यह मरचार्ज नेहरू रोजगार के निए लगाया गया है। इसमे प्राप्त धनराणि इस योजना में खर्त्रहोगी। लेकिन एक हो यहदेह है जो आपके द्वारा सरकार तक पहुंचाना चाहती हों वह यह कि इस प्रकार के चार्व टेम्योरेरो मैजर्स होते हैं जो कियो 🕶 तिमटो के समय, बाढ या सुखाड़ आदि परिस्थितियों का सामना करेने के लिए लगाये जाते है । नेकिन रोजगार स संबंधित ममस्या ती साल-व-साल चेत्रेगो । यह घटने दालो समस्या तो है नहीं। तो क्या यह सरचार्ज परमानेन्ट फोचर तो नही बन जारेगा? ऐसी परिस्थिति में कहीं ऐसा न हो कि बाद में ऋटिमिज्म हो. फाइनेंस कमोशन को बाईपास करने का आरोप कोई लगा द। इसोलिए इस पर गम्भोरता से विचार करने को भ्रावश्यकता है।

दूसरी बात यह है कि मेवा निवृत्त सरकारी कर्मचारियो को रिटायई बैनीफिटस के इनवेस्टमेंट को इनकम टैक्स ग्रौर बैल्थ टैक्स से त्रापने छूट दो है। मेरा सुझाव यह है कि यह छुट पब्लिक नेक्टरग्रीर प्राइवेट सेक्टर के एम्पलाइज को भी श्राप दें। क्योंकि नौकरों में रिटायर होने पर सभी भ्रफसरों को एक हो प्रकार को पारि-वारिक परिस्थिति होती है ग्रोर ग्रगर सिर्फ सरकारी नौकरी में ही यह सारी स्विधाएं मिलेंगो नो क्या यह संभव नही हैं कि दुनरी नौकरी की तरफ लोगों का त्राकर्षण नहीं होगा और तब सरकार पर नौकरो वां: लोगों का इतना स्रधिक बोझ हो जायेगा कि सरकार के लिए यह संभव नहीं होगा कि वह उन मब को नौकरो उपलब्ध कराये । इसलिए मेरा यह कहना है कि इस सुविधा को भ्राप दूसरो नौकरो पेशा लोगों के लिए भो उपलब्ध करायें।

किमानों को भ्रापने 15 में 25 हुजार तक काप्स लोन के लिए दो परसेंट इंटरेस्ट घटापा है । उनको 14 परसेंट न देकर 12 परनेंट इंटरेस्ट देना होगा। इसमे वे नये किस्म के बोज, श्राध्निक तरोके अपना सकेंगे

गह निर्माण को प्रोत्साहित करने के लिए श्रापने "बोमा निवास योजना" राष्ट्रीय स्नावास बैंक स्नौर एक नई योजना "गृह ऋण खाता स्कीम" को ग्रापने सेविंग के साथ जोड़ा है ताकि लोगों में ग्रपना मकान बनाने को यदि भ्राशा होगी तोवह सेविंग करेगा । इससे एक तरफ **ब्रा**पको सेविंग होगी ग्रौर तरफ श्राप मकान बनाने के

उत्साहित करेंगे । इस पर सरकार दस परसेंट व्याज भी दे रही है ।

ग्रादिवासी क्षेत्रों में, हरिजन क्षेत्रों में श्रीर कम अध्य वालीं को मकान बनाने केलिए श्राप सुविधा देंगे। बहुत कम जमीन पर मकान बन ने वालों को सुविधा दे रहे हैं लेकिन यह सुविधा एक तो ठीक है लेकिन दूसरी तरफ यदि सींमेंट और लोहें जो मकान बनाने के लिए भ्रावश्यक वस्तुयें हैं उन पर दाम का कंट्रोल नहीं रहा तो कम भ्राय वाले मकान नहीं बना मकेंगे। इसलिए सीमेंट पर नियंत्रण समाप्त कर रहे हैं यह प्रशंस की बात है लेकिन यहां पर सरकार को ध्यान रखना होगा कि उद्योग-पति उत्पादक प्राइसेज को मैन्युश्चर करके दाम न बढा सके। एक सीमा के ग्रंदर $\mathbf{c}_{\mathbf{r}}$ म रखें, नहीं तो साधारण लोगों को सभी सुविधायें के होते हुए भी मकान बनानः कठिन हो जाएगा । सीमेंट का उत्पादन अधिक हुआ है । इसे एक्सपोर्ट करके ग्रंप फोरन एक्सचेंज ग्रर्न कर सकेंगे लेकिन देश की जरूरतें खुले बाजार में सही दाम पूरी होनी चाहिए ग्रीर पूरे तौर पर मिलना चाहिए । गृह निर्माण को प्रोत्साहित करने से तीन समस्य श्रों को हल करने में सुविधा होगी।

इससे एक तो रोजगार, इम्प्लाइमेंट की स्विधा होगी, दूसरा भ्रावास सुविधा होगा तोसरः लोगों में बचत की भ्रादत इसी पड़ेगी। तरह से एक बात का जिक्र ग्रापने भाषण में किया है । ग्रापने स्वर्ण नियंत्रण ग्रधिनियम में संशोधन करने का जिक किया है। स्राज इसमें कोई शक कि विदेशों में भारत के बने सोने चांदी के जेदरों की बहुत मांग है, क्योंकि हाथ की कारीगरी पर ग्रच्छे मिलते हैं, जैसे डाइमण्ड रारपोरेणन म्राज द्वस देश में बहुत बड़ा फारन एक्सचेंज ग्ररनर है। वैसे ही गोल्ड ज्वेलरी भी बहुत बड़ा फारन एक्सचेंज ग्ररनर वन सकता है । एक गरफ तो फारन एक्पवेंज अर्न होगा, दूसरी अरेर सोने के ग्रायात में जो स्मर्गीलग ग्रीर

चोर वाजारी थी, वह घटेगी। सोना ग्रौर द्रग्ज दो स्मर्गालग के बड़े क्षेत्र हैं। इन दोनों पर कन्ट्रोल हो जाय, तो काले धन में भी राक लगेगी।

यहां पर एक दसरी बात की तरफ भी ध्यान दिलाना चाहती हं । मंत्री महोदय ने महिलाग्रों की ग्राधिक मजबूती के पक्ष में वहा है। यदि महि-लाओं के लिये एक सीमा के ग्रन्दर सोना-चांदी पर कर की छट दें, तो उनकी आधिक मजबूती बढ़ेगी, क्योंकि इस देश में ग्रीरतों को बच्चों के साथ पति निकाल देता है। तो बच्चों की पढाई दवा दारू सब यही सोना चांदी बेच कर करती है। यही उनका सहारा है। विदेशों में यह परिस्थितः इसलिये पैदा नहीं होती है कि वहां श्राम-पर महिलाएं दूसरी शादी कर लेती हैं ग्रीर उनको कोई परेशानी नहीं होती हैं। लेकिन यहां तो ऐसा नहीं करते हैं। मैं बहुत सी महिला श्रों को जानती हूं। जो उनकी ग्रपनी चीज होती हैं यानि जेवर उसे ही बेच कर उन्होंने ग्रयने बच्चों को भ्राई० ए० एस० भीर ग्राई० पी० एस० तक पहंचाया हैं। विदेशी मद्रा फारन एक्सचेंज ग्ररनिंग को लिए सरकार ने वहत सारे कंसेशन श्रीर स्विधायें एक्सपोर्टर्म को दी हैं। यहां पर मेरा एक सुझाव हैं कि एक्सपोर्टर्स के साथ एक्सपोर्ट प्रोमोटर्स को भी कुछ इंसेंटिव ग्रीर टैक्स कंसेशन्स दिए जोये तो एक्सपोर्ट बढेंगे क्योंकि बडे बडे एक्स-पोर्टर्स के पास तो विदेश में ग्राफिसेज हैं किन्तु मिडियम श्रीर छोटे एक्सपोर्टर्स को तो प्रोमोटर्स की जरूरत हैं जो विदेशों में जाकर सेम्पल दिखा कर ऋर्डर्म मंगा सकते हैं। इस पर विचार करने के लिए कुछ सदस्यों ने मंत्री महोदय के पत्न भी लिखा था । मैं निवेदन करूंगी कि मंत्री महोदय प्रोमोटर्स को भी कर में रियायत देने पर भी विचार करें।

सरकार को ग्रापने बाहरी श्रीर ग्रंदर के कर्ज का सालाना ब्याज 35 हजार करोड देना पड़ता हैं इस कर्जका ब्याज देने के लिए 28 हजार करोड़ का नया 295

[श्रीमती प्रतिभा भिह] ऋण लेने का प्रस्ताव है। सात हजीर करोड़ का गैप है। इसका श्रलग ब्याज देना होगा। इस तरीके में स्नो बोलिंग इफ़ैक्ट होगा स्रार भविष्य में फल डिजास्टरर्स भी हो सकता दुसरा तरक किसो भी डेवलपिंग में कर्जन लें तो डैवलपमेंट कैसे हो । खाबात्र पर सत्रसिडो, फटिल'इजरपर सब-सिडा एकसपार्टपर सबसिडी के लेना पड़ता है । यहां पर मैं एक सुझाव सरकार को देना चाहंगो। देशों ने बो० ग्रो० टॉ० (बिल्ड श्रापरेट एण्ड ट्रांनफर) को योजना चनाई है। जागान, फ़ान, स्रोर ब्रिटेन ने स्रपने कुछ एक ग्वेनिय कैपिटल प्रोजकटस जैन किन बनाना, रेलवे लाइन बनाना ग्रादि यह एक स्पेरिनेंट किया है । लन्दन श्रौर फांस के बोच जो टनल बन ग्हा है उसे भो इयो तरीके से बनाया जा रहा है। तो भारत में भो इसका एक्सोरी-मेंट करके देखा जा सकता है। उद्योगपतियों से इनका वात को जा सकतो है। वित मन्ना महोदय इसकी के विषय सफतता ग्रोर ग्रमफतता देख सकते हैं। खादो स्रोरग्रामीण उद्योग विकास के लिए खादी और ग्राम उद्योग कार्यक्रम को इंडस्ट्रो कमोशत ग्रपने बढ़ाने जारहो है। इस साल 33 नए उद्योग चताए जातेंगे स्रौर 41 उद्योग को योजना है। यह एक क्षेत्र है जिससे ग्रामीण यवकों ग्रौर महिलाग्रों को सेल्फ इम्ब्लाइमेंट मिलेगा। । यहां पर सिर्फ यह ध्यान रहे कि जो कुछ उत्पादन हो. प्रोड्यूप हो उतके मार्केटिंग को मो योजना बनाते समय प्रबन्ध हो वरना उत्पादन हो ग्रौर उन्हें घाटा हो जाय तो उन्हें निराशा हो जाती है ग्रीर - 1 परिणाम सॉमने नहीं ग्रा सकता है। ग्रापने इस साल फर्नीचर ग्रीर चीनी के बर्नन को रियायत दो है।

वित्त मंत्री महोदय ने धनी वर्ग पर कर लगाकर स्रौर साधारण तथा रोजमरी के जीवन में काम ग्राने वाली वस्तुग्रों पर कोई कर न लगांकर समाजवादी लक्ष्य को पूरा किया है। साथ ही उन्होंने दो महों पर ग्रिधिक ध्यान किया है । उन्होंने चन्दिक ग्रामीण विकास योजना ग्रीर रोजगार पर ग्रधिक ध्यान दिया है। इसको प्राथमिकता दो है। स्वतंत्रता सैनानियों की पेंशन 500 रुपए से वड़िकर 750 रुपणुकर दी है जो कि स्थागत योग्न है। लेकिन इसके डिस्पोजल में जो दरो होती है उसको भी मंत्रो महोदय देखें ताकि गांवों से बार बार द्याने पर इन लोगो काजो खर्चा होता है बहु न होने पाये ताकि इसस उनलोगों में ग्रवंतीय **बढ़**ता है उसमें कमी इत सारे युझाग्रां के साथ में इत बजट का समर्थन कन्ती हैं।

SHRIKARMA TOPDEN (Sikkim): Thank you, Mr Vice-Chairman Í rise to support the Budget. Through you, I would like to congratulate the hon Finance Minister on the Budget for 1989-90. It is a socialist-oriented, well-thought out and correctly reflecting the country's priorities. It is only fair that the fortunate should contribute more towards upliftment of their less fortunate brothers. But while I am sure that none would grudge being taxed for the poorer sections of our society, all taxpayers will be concerned to see that their money is properly utilised to give genuine and meaningful relief to the poor for whom it is meant.

The Finance Minister has included a scheme on employment for which Rs. 500 crores have been earmarked, which needs tobe looked at carefully. Already, the existing schemes of NREP and RLEGP have been criticised on the ground that the cost of these programmes is escalating while the benefits do not flow to the really deserving. I hope that this new scheme does not also quickly degenerate through a lack of effectiveness in the actual implementation.

I would not like to comment on the other aspects of the Budget which have been dealt with so competently by other speakers and will, no doubt, be further commented upon. However, as the Finance Minister's speech specific reference to contained a Sikkim, concerning the extension of the Income Tax Act from 1st April 1989 to Sikkim, I would like to speak at some length on this issue It has cau sed a lot of consternation and a feeling of grievance among the people of the State. There was a total but peaceful bandh throughout Sikkim for two days. The Chief Minister has already written to the Finance Minister conveying the State Government's unhappiness over this extension. Unfortunately, the Union Finance Minister has given no relief but has replied saying that Sikkim should be happy that she is joining the stream of various other taxpayers in the country and thereby contributing to India's socio-economic development. I would like to emphasise that Sikkim has no desire to profit at the cost of the nation nor has Sikkim had any hesitation in joining the mainstream of national life and contributing mite towards promoting national integration and nation-building. fact, when critics accused India. in 1975 of colonization of Sikkim, India was able to refute these allegations boldly by pointing out that Sikkim marged with India through popular demand of the people expressed through referendum. Aside from this political integration, tolerance for all communities has always been strong and non-Sikkimese are happily settle in Sikkim without harassment. Nevertheless, Sikkim is reluctant to forego the special privileges accorded to her under the Constitution in 1975 when she became a part of India and when these provisions governed the spirit of merger. On 7th November, 1988, the Direct Tax Laws of India were suddenly imposed on Sikkim without prior discussion with Sikkim and without consideration for Sikkim's own laws then in Compared (k) of article 371 lays down-I quote:

All laws in force immediately before the appointed day in the territories comprised in the State of Sikkim or any part thereof shall continue to be in force therein until amended or repealed by a competent legislature or other competent authority."

These laws included the Sikkim Income-tax Manual, 1948, under

which Sikkim has been collecting an increasing sum each building up from Rs 12 in 1975 to a sum of nearly Rs. 4 crores last year. However, under the Indian Income-tax Act, 1961, the devolution of funds on the basis of sharing of income-tax would give only about Rs 80 lakh. Though the Finance Minister ha, offered compensation to make up that shortfall between last year's collectio and the State's share of Central taxes amounting to Rs 80 lakhs, n' allowance has been made for the fact tha Sikkim's taxes have been increasing each year and would continue to do so. Moreover, there is no guarantee that this concession would continue. The State Government's annual expenditure on establishment or collection of these taxes is Rs 7.38 lakhs. It is calculated that the Central Government would have to spend much more than this amount on establishment hardly justifying the collection of Rs. One crore estimated to be collectable through the Central taxes.

Becasue of the hilly terrain and non-availablity of markets, Sikkim is not able to attract investment from outside to help the State develop economically and raise resources. A few small industries have been set up with difficulty. The extension of the Income-tax Act and other Direct Tax Laws to Sikkim would not only discourage further investment but would also drive away the existing small industires. Furthermore, the Direct Tax Laws have been extended without giving any relief to the tribal people of the State who form a significant minority of the population of the State. At least, the tribals should be exempted.

It is understood that the Direct Tax Laws have been extended to Sikkim because the special tax situation existing there was being exploited. I would like to point out that any exploitation, if it had been there, was by outside parties and not by the local people. While w

[Shri Karma Topden]

support the Centre's action in seeing that the special tax situation is not exploited by unscruplous persons at the cost of the nation, we are unable to understand why the innocent people of Sikkim should be made to suffer for the sins of others. Surely, a method could have been evolved by consultation between the Centre and the State whereby such loopholes could be closed and the culprits brought to book without diluting the State's privileges.

Sikkim was given special facilities Constitution less than under the fourteen years ago. Yet, a lot of erosion is alredy being made into these facilities when the same type of advantages given to the North-Eastern States many years before are still intact. These States have been a part of the planning process Sikkim. a great deal longer than Yet, the Direct Tax Laws are not applicable there or only in a modi-I would request the fied form. Government of India through you, Sir, to consider withdrawing the Direct Tax Laws altogether from Sikkim. So that the people of Sikkim may develop to their ful-lest abilities. At least the same privileges and facilities that are accorded to some of the North-Eastern should be accorded States Sikkim.

While our secial status is being eroded gradually, States such as Jammu and Kashmir, Nagaland and Mizoram etc. continue to enjoy their special privileges.

We pride ourselves in Sikkim on our peacefulness. While Darjeeling district was in uproar we put up with all the inconvenence of their long bunds and numerous refugees and with the continuous closure of our only outlet to the rest of the world throughout North Bengal. We have no communal disharmony

nor physical agitation, yet it seems that the meek voice of this well behaved child fails to be heard. Must we have endless strikes and riots to enable us to keep what is rightfully ours? If we do not raise our voice, must we sit and watch the promises made to us being broken each time?

As it is, Sikkim is facing serious problems this financial year due to gross over-estimation by the Finance Commission of our revenue generation capacities for 1989-90. This has resulted in a large gap between the revenue and the expenditure which cannot be closed even by rigorous economics. The matter has been taken up by the Government with both the State Chairman of the Finance Commission and the Union Finance Minister himself and I hope that Sikkim's voice will be heard this time.

conclusion, I must mention another issue concerning the special facilities Sikkim received article 371F of the Constitution. The triabls, who are the indigenous people of the land, are a minority population in Sikkim and require permanent and meaningful safeguards for promotion of their economic and political welfare, Towards these ends, various presentations have been made by triabal leaders over the years to the Government of India but so far none of their requests have been heeded. One of the demands consistently voiced by the tribals has been for the delimitation of constituencies under clause (f) of article 371F of the Constitution so as to ensure more genuine representations for them in the State Assembly from the reserved constituencies ted for the tribals. This demand for delimitation of constituencies has been State suported by the ment. I appeal to the Government of India to undertake this delimitation forthwith so that the aspirations of the ritbals can be fulfilled.

SHRI BHASKAR ANNAJI MASODKAR (Maharasthra): Mr. Vice-Chairman, Sir, I rise to support the Budget for various reasons. not because our dear leader Mr. Shankarraoji is heading the Finance Minister's portfolio but because of the intrinsic value of the document presented to this House. Before I enter upon the budgetary and fiscal proposals, I may make a mention that all through the budgetary debate, for almost half, my right side was vacant and silent. Time has come when we should ask a question to ourselves. when important business documented in the budget or important proposals like the budget are presented to the House, should we stand on agitational formalities of leaving this House so as to further any issues? I personally feel that it does not do good to the idea of democracy, keeping away from the House when fiscal policies are being discussed, debated and presented to the House This situation has to be considered seriously. With some relief I found the Opposition returning to the House after the Holi vacation I would request earnestly to both the sides whether it behoves us in parliamentary practices not to carry on disciplined and orderly proceedings, particularly when we are amidst fiscal proposals of the kind presented by the Finance Minister. It is not to run down any of the Party tactics. With respect and in my humble way I am appealing to every one who is a part of this House so as to restore the decorum. discipline and the respect in public mind for the highest constitutional institution of this country.

S'r whatever it is, I begin with this because after returning, the Opposition leaders including my very dear friends, Mr. Gurupadaswamy, Prof. Lakshmanna and now Mr. Chaturanan Mishra, have devoted a lot of time and given their critical appreciation of the budget proposals. I am sure the

hon. Finance Minister would deal in detail with the objections raised by them. but I must say that a very kind Gurupadaswamy was very unkind to the budget proposals. He had been using very harsh, strong language against the proposals of the Government. That was followed by Prof. Lakshman a...

SHRI JAGESH DESAI: No, Mr. Dipen Ghosh.

SHRI BHASKAR ANNAJI MASODKAR: I was also listening to Chaturananji Mishra. But in none of the speeches, Sir, permit me to say, there had been any constructive suggestion to the Finance Minister. None of the speeches said that instead of 'A' figure, 'B' figure could have or would have solved the problem. Why I am mentioning this particular aspect of the Opposition attack and Opposition criticism is for the reason that I find that we are indulging in a modality of opposing for the sake of opposidocument tion. Any presented to this House can be critically analysed and a hundred faults can be found out. Mr. Vice-Chairman, you may be aware of the very famous story of the mathematician who discovered zero. As you know, zero is an assumption; zero does not exist. And that mathematician was an Indian Vedic mathematician who invented zero. But the debte went on, "Why zero? Why not a triangle? Why not quadrangle? Why are you insisting on zero?" The answer given was that zero contains triangle as well as all angles. The answerto the queries raised by Opposition leaders is this that within the resources and realities available to the Finance Minister. this is the appropriation. Probably Lakshmanna would not admit this.

PROF. C. LAKSHMANNA (Andhra Pradesh): I gave examples and said what to do.

SHRI BHASKAR ANNAJI MASODKAR: One or two except tions may be there. But making a budget, Prof. Lakshmanna will agree, has two aspects of the matter and both are very vital aspects. One is resource orientation. Another is the fiscal policy concerning the expenditure. Now as far as India is concerned, you know what is the resource crunch. And within that crunch, within that resource orientation, the Finance Minister has to play what you call, "the fiscal jugglery". He has to give and allot and every arithmetical allotment. let us be clear there is bound to be some sense of arbitariness. What may appear to me fair allotment of five hundred may appear to Gurupadaswamy that it should have been one thousand. It is a matter of total balancing. Ultimately managing affairs is the picture. My point is that within the resource availability, within the resource crunch, as I said, the present budget is one of the balanced documents. Hardly, Sir, I try to give this sort of encomium to a document presented to this House. But I am going to say that this is an appreciable exercise. That is the admitted position.

ar very much thankful, particulary to the opposition leader, Mr. Gurupadaswamy, and I have got his reported speech. He says. "It is true, in spite of drought at 3.6 per cent. It is expected to grow by nine per cent in the current year." He himself envisage by the fiscal policy presented House, the growth would be almost times higher from the thric -3 one he has mantioned and yet, as I said, he has been unkind while condeming the budget in a very, very strong manner. Sir, I particularly feel that the attitude taken by the honourable Members is just attitude of a nagging wife: She doesn't know what is going on but she knows that her needs must be satisfied. And that attitude sometimes leads to e treme criticism.

Now, coming to some of the details, I may point out some of the realities which all the Members are aware of. One of the greatest realities is the global inflation. Because Chaturananji was talking, I got a copy of the February issue of the Beijing Review from the library, and that gives a picture of a country like China. What is the rate of inflation in China This is what is stated there:

"China's retail price index has risen annually since 1985, .."

I am quoting this for one comparison, that even in a socialistic, controlled, economy, this is the finncial — global—situation.

"...culminating in 1988 with a figure 18.5 per cent higher than in 1987. This has sparked severe public anxiety. To check inflation and solve other problems, China has set forth on a policy of improving the economic environment, rectifying the economic order and comprehensively deepening its reforms."

Then all sorts of things are there, but, one more quotation from this:

"Since 1979, China's money supply has grown at an average annual rate of more than 20 per cent.".

It is only because Prof. Lakshmanna made a comment that "You are only printing money and just bringing it," I am giving the example of a socialist country where the economy is totally controlled, this is the picture since 1979. And we are only in 1989:

"Since 1979, China's money supply has grown at an average annual rate of more than 20 per cent, while the gross national product (GNP) has been climbing at an average of just 9.4 per cent."

This is the rattle into which the economies of the world are caught. So, we should not look to India as an isolated figure or, our public do-

cuments or fiscal documents should not be run down by this method. We must look to it realistically. So, infilation is a global phenomenon; increased money supply is also a global phenomenon; so also, the export and import policies.

Sir, I cannot but say a word with regard to the document presented to this House for its approval. Before I do that, I would request honourable Members to look to the budget as an on-going perspective out of nation of the national and mapping resources in a reasonable way. I would suggest: look at it as a fiscal plus and minus so as to keep the progress and the perspective of progress ongoing.

You are aware Sir, the sovereign exercise of the power of the State is brought to bear upon the issues that plague the health of the givens of a particular polity. It is the wealth of the nation that always comes as an issue when a budget is presented. Structural interactions of the socio-economic forces of which Chaturanan Mishraji was speaking. Often tend to determine the parameters of the fiscal proposals as well as have an impact on our growth and development. Much depends on the perspective as well as its Plan. Both the so-called democratically free country and also the countries governed by socialistic commitments de presently believe that economy, national as well as social, is a multiform multillateral quantum pulsated and energised by the fiscal interactions.

A budget not only offers the worklines of the State policies but surely it makes an attempt to make the principles work. Functional mechanism is behind all budget proposals. I would request the hon. Members to apply the test of functional mechanism to the proposals made by the Finance Minister. Sir. you are aware that these principles for wise budgeting are not in a straight jacket, and they must fluctuate from period to period, from perspec-

tive to perspective. from Minister, to Minister. You must see the underlying thrust of the Budget in this regard.

For the first time, I feel effort has been made in some fiscal planning so as to keep in control overall deficit figures, that has been referred to even by the Opposition Members. No doubt the regulatory measures provided show a lesser deficit in the present Budget. Similarly, neglected sections of the society have been the focus of the present Budget proposals. Just to mention a few which are being mentioned by all, they are the programmes initated in the name of Jawaharlal Nehru for employment scheme, housing deposit accounts, giving rise in the tax reliefs as well as trying to meet the needs of poor and, I should say, some of the downtrodden sections of the society.

No doubt, Sir, taxing process and taxing proposals have no limits. They say that taxation has got unlimited horizons, both subjectwise as well as objectwise. Sagacious as well as imaginative Finance Ministers can find new heads for taxation. Of course, its total effect on the economy will have to be seen, whether ultimately the consumer or the common man will be affected. But I am only suggesting that we need not follow the straight jacket taxation methods.

There are various aspects to which I would draw the attention in brief because I am finding that your finger is moving towards the bell. I would just draw the attention of the Government, Before I do that I must congratulate the hon. Finance Minister for the fact that for the first time he has touched the defence budget, though Prof. Lakshmanna has said that it remains at Rs. 1,300 crores. He does not take into account inflation and the value of the rupee.

PROF. C. LAKSHMANNA: I will make only one point. You can take inflation into consideration. You can take other items also into consideration, but don't claim that you have raised money for other things.

THE MINISTER OF FINANCE (SHRI S.B. CHAVAN): From Rs. 13,200 crores, it has been brought down to Rs. 13,000 crores.

PROF. C. LAKSHMANNA: Last year also Rs. 13,000 crores was the budget estimate and the revised estimate was Rs 13,200. This year's budget estimate is Rs. 13,000 crores. There is no guarantee that the revised estimate will not be Rs. 13,200. Therefore, what you have done is to keep the budget at the same level, you have not brought it down.

SHRI BHASKAR ANNAJI MA-SODKAR: My point is different. For the first time a reduction has been recorded in a fiscal document concerning defence. That is symbolic. I say it for it has an echo of the Delhi Declaration between Mr. Gorbachev and Mr. Gandhi. It is a positive step and beginning towards the goal of peace. Let us begin symbolically. Let us not say that we must disarm ourselves or that the world should have a movement for disarmament, but let us begin. I say and I give all encomiums to the Finance Minister on this aspect, that at least symbolically we have begun

PROF. C. LAKSHMANNA: You have not taken into account the money that has been spent on border police which is practically doing the work of the military men. And you have not included pensions also. You have not included the expenditure on military establishments. If it is all added, it is not Rs. 13,000 crores, it will be much more than Rs. 15,000 crores.

SHRI BHASKAR ANNAJI MA-SODKAR: I am only on the symbolic gesture of the Government in reducing it by Rs 200 crores. That should call for some satisfaction. This is what I said.

The concept of an egalitarian society, as Prof Lakshmanna will agree, has undergone a wide change particulary in the recent times. Now the value system of an egalitarian society is being based on two prin-These are very important ciples principle is raprinciples. One tionalisation. Another is voluntarism reliefs. How much voluntary efforts can you draw from the public so as to make the society better and how much rationalisation can you introduce in matters of governance? This will ultimately give the picture of a society, which we call a welfare society. From this angle I would only suggest that the hon. Finance Minister will do well if he can consider some of the aspects of the fiscal policy, particulary giving impetus to cooperative movement and providing for equity tax concessions in the selected cooperative sector. Similarly, I do not know whether he can consider any fillip to be given to rural based agro-industries and to provide a licensing method—I do not know whether it lies within the realm of the Finance Minister-wherein it will be incumbent on the licence taking a licence to provide for housing and also to provide for employment to a percentage as nominated by the Government. In this way both these aspects which are plaguing us-housing and employment-will be covered The third aspect, which I feel the Finance Minister may consider, is whether the proposed levies on electionics and electronic goods are likely to affect or retard our growth of trade. Electronics is one of the fields where India is making faster progress. The hon Minister may give his consideration to the impact of levies on electronic goods.

Lastly, Sir, one more suggestion I want to give and with that I will close. Sir, can there be any concessional considerations particularly for the tourist industry? This will earn some valuable foreign exchange for our country. With these few suggestions—though there are many suggestions, but as I said, the horizons are unlimited—But time is up. I close by saying that this is a Budget for the poor, for the progress and for the peace. Thank you very much.

Budget (General)

श्री वीरेन्द्र वर्मा (उत्तर प्रदेश) : माननीय उपसभापति महोदा, भारत संसार के बहुत गरीब देशों में गिना जाता ▼ है । 7वीं योजना का यह ग्रंतिम वर्ष है। खेद है कि योजना व्यव ग्रीरजो भी खर्च हो रहा है उसमें से ग्रधिकांश श्रायोजना भिन्न मदों पर खर्च किया जाता है जिसे नान प्लान एक्सपेंडिचर कहते है । कूल खर्च 85,295 करोड रूपये होगा, उनमें से 54,347 करोड़ राप ग्रायोजना भिन्न मदो पर होगा ग्रीर यो ।ना पर ग्राधे से कुछ ग्रधिक । जितना नान प्लान एक्सपेंडिचर, श्रायोजना भिन्न खर्ची है योजना पर ग्राधे से ग्रधिक खर्च किया जा रहा है, यह मान्थवर, एक खेद का विषय है। प्रधान मंत्री जी ने प्रादेश (देशा था विभिन्न मंत्रालयों श्रीर विभागों को कि मितव्यदता बरतें, खर्चे में कटौती करें, बचत करें ग्रौर दूसरी उन्होंने घोषणा की थी जब उन्होंने फरवरी, 1987 में बजट पेश किया था कि जो बजट का घाटा है उसे बढने नहीं दिया जाएगा, नेकिन उनकी यह घोषणा कि घाटा बढने नहीं दिया जाएगा स्रौर यह निर्देश कि मितब्ययता बरती बचत की जाए, व्यव में हटौती की जाए, यह भी माज घोषणा ही रह गई।

मान्यवर, सन 1988-89 के बजट में कुल मिलाकर 8,280 करोड़ रूपए का घाटा होगा जब कि उससे पूर्व वर्ष में 5,816 करोड़ का घाटा था । 1989-90 के बजट में 7,337 करोड़ रूपए का घाटा दर्शाया गया है जबिक तेज समन्वय कमैटी के कोष से 2300 हरोड इपए का चमत्कारिक त रीा अपनाकर उस घाटे को कम दिखाग गया है । मैं उसे उचित नहीं मानता ।

वित मत्री महोदा स्वीकार करते हैं कि कृषि हमारे देश की जनसंख्या का स्राधार है, किन्तु निर्धनों के लिए, कृषि के लिए, सिवाई के लिए, बाढ के लिए, शिक्षा के लिए, स्वास्थ्य कार्यक्रमों के लिए पहले वर्ष को तुलना में भी कटौती है, या जिस हिसाब से खर्चे में बढोतरी हुई है पूरे बजट के वह 10.97 प्रतिशत को कृषि वृद्धि है सौर इनमें वृद्धि क्या की है वित्त मत्री जो ने जो नामाजिक मेवाएं हैं—शिक्षा, स्वास्थ्य, प्रामीण विकास, इनमें वृद्धि की है 5.87 प्रतिशत यानो जो कुल बजट की बढोतरो है यह उसका स्राधा है।

3.00 P.M.

मान्यवर, मेरे आंकडों के अनुसार सिचाई ग्रौर बाढ के कार्यक्रमों पर गत वर्ष की तलना में सवाचार प्रतिशत राज्ञि कम रखी गई जब कि हमारी किष क्दरत पर निर्भर करती है श्रौर पिछले चार मालों से सबक भी भारत मरकार ने नहीं लिया , ले।केन फिर भी मिचाई पर ग्रौर बाढ को तरफ सरकार का ध्यान नही गया । उसकी राशि मे कटौती की गई। इसको मैं उचित नहीं मानता हूं,। एक हजार करोड रुपए से म्रधिक प्रति वर्ष ग्रसम, बगाल, बिहार, पूर्वी उत्तर प्रदेश, पजाब आदि प्रदेशों में मकान, फसल, सडकें, पशु ग्रौर जनधन का नुकशान होता है । उसके निए कोई स्थाई योजना होनी चाहिए थो । लेकिन स्थाई योजना तो क्या, जितना रुपया रखा जाना चाहिए था उतना भी नही रखा गया । न योजना है, न रुपए की मान-नीय मत्री महोदय ने कोई व्यवस्था की है । सब स्वोकार करते है कि किषि पर हमारी अर्थ व्यवस्था निर्भर करती है। फिर भी उसकाध्यान नहीं रखा गया है।

[श्री वीरेन्द्र वर्मा]

मान्यवर, सन् 1951 में जब पहली योजना प्रारम्भ हुई तो उस समय तक कुल राष्ट्रीय उत्पाद में कृषि से स्राय का प्रतिशत 62 था , लेकिन मात योजनाओं के समाप्त होने के बाद कृषि का हिस्सा कूल उत्पाद में 34 प्रतिशत रहगया है। जो लोग सेत्रारत हैं उतका प्रतिणत 16 था, बहुबद्दुहर 40 प्रतिशत हो **ग**या है, जो का अनुगत थावह उद्योग हो गया। 22 से बढ़कर 26 1950 में राष्ट्रीय उत्पादन में 62 प्रतिशत - वृद्धि कृषि से, 22 प्रतिशत उद्योग से ग्रीर 16 प्रतिगत सेवारत लोगों के कार्यो से ग्राय होती थी, लेकिन प्रब उपधा उल्टाहो गवा। स्रव ३५ प्रतिशत कृषि मे, 26 प्रतिशत उद्योध में और 40 प्रति-**श**त सर्वि**सेज** से होती हैं । तो इन प्रकार हमारे देश के 76 प्रतिगत वाजित जो गांव में रहते हैं उनको प्रामदनो के स्रोत घटने चले जा रहे हैं ग्रौर वड़ गरोब ग्रीर कमजोर होता जा रहा है।

मान्यवर, माननीय गंवी जो नेबराया कि 9 फीपदी उद्योग को स्ना में इत्ताका हुआ है। यह मुझे स्वीलार्य है। परकार को भी उद्योग से क्रानदनो हुई क्रीर उद्योगपति मलामाल हो गए, यह तो मैं स्वोकार करता हं। लेकिन सन 1972 में 10 हजार स्राइनियों पर 86 स्राइनियों को निर्माण कार्य में रोजगार ि नितना अह मगर ग्रब वह गिरकर 80 हो गग जब कि जर्मनो स्रौर जाान मेंनिर्माण कार्यों पर 13 प्रतिशत लोगों को रोजगार मिलता है , अगर हमारे यहां तिर्माण कार्यों से लोगों को रोजगार कम मिलेगा तो इस देश का ग्रौद्योगिकरण कभी नहीं हो ज्या है, यह देश कभी भी उन्निति नहीं कर सकता है।

मान्यवर, जहां तक कर्जे की बात है, सारे संसार का कोई देश ऐसा नहीं होगा जो कर्ज देने की स्थिति में है और भारत ने उससे कर्ज न लिया हो। हिन्दूस्तान का कोई बैंक या बनाडय व्यक्ति जो कर्जा देने की स्थिति में है, उपका कर्जा भारत के नागरिक के सिर पर नहीं, ऐसा आप नहों बता मकते। 54-55 हजार करोड़ रुपया विदेश का हमारे सर पर है। 2 लाख 60 हजार करोड़ रुपया विदेश का हमारे सर पर है। 2 लाख 60 हजार करोड़ रुपया अन्दरूनी कर्जा देशवासियों पर है। पिछले साल 14 हजार 150 करोड़ रुपया कर्ज के सूद में अदा किया जाता था। अब को दफा आपने आवधान स्था है कि 17 हजार करोड़ रुपया कर्ज के सूद में अदा किया जायेगा। देश के आधिक विष्या को दृष्टि से यह उचित प्रतीत नहीं होता।

इस प्रकार जिल्ला हसारा वियोज होता है उसका 27 फीसदी कर्ज के सुद को प्रदायगो में चला जाता है। यह ब ताया गया है कि हमारे नियति में 25 फोनदी की वृद्धि हुई। रुग्ये का अवमूल्यन हुना। रुपये को क्रय शक्ति गिरो है तो डालर में 25 फोनदी का इंगफा हुन्रां या रुपये के हिसाब से इंजाफा हुप्रा है । किस में इजाफा हता यह ब्राएको स्पष्ट उरना चाहिये क्योंकि हमारे रूपये का अवम्ब्यन हत्रा है। इसी प्रकार हमारे स्रायात में निरन्तर वद्धि होती जा रही है ग्रौर साढे 27फोनवी प्रायानमे वृद्धिहई है। हिन्द्स्तान तो म्रादो हो गया भ्रायात करने का । गेहुं हम बाहर से मांगते रहे, चना भी, तेल भी बाहर से मंगायेंगे इब भी स्नावश्यकता होगो । जितना हम विदेशों फार्मर्म को देते हैं उतना हम अपने देण के फार्मर्स को नहों देने । इसीलिये आदत हो गयी है कि बाहर में मंगाते ही रहते हैं। आयात और निर्यात या जो संतुलन है इसी कारण बिगड़ा है बाबजुद सरकार की कोशिश के ।

जहां तक मार्वजितिक उपक्रमों की वात है वैसे तो 252 मार्वजितिक उपक्रम है लेकिन मेरे पास 231 मार्वजितिक उपक्रम हैं 31-3-88 तक । उनमें 71 हजार 299 करोड़ रुपया लगा हुआ है। 231 सार्वजितिक उपक्रमों में मे 116 उपक्रमों में मुताफे में चल रहे हैं। 116 उपक्रमों में से जो सबसे प्रथम थेणी में आने वाले 10 हैं इन दस पर कुल खर्ची हैं 54.98 परसेंट

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है। श्रामदनी 76.5 परसेंट उन ऊपर के दस पर है जो मुहाफे पर चल रहे है। श्रीर जो साढे 23 फीसदी मुनाफा बचा है वह 106 सार्वजितवः उपक्रमा में वट जाता है। जबिक 115 के करोब रह गये उनमें 1718 करोड़ रुपये का घाटा है। उनमें भी जो टाप के 10 हैं उनमें 762 करोड़ का घाटा है जो 44 परसेंट से कुछ ग्रधिक का घाटा है। जैसे यहां दिल्ली की डी० टी ब्सो ॰ का हाल है कि लगावार नुकसान ही नग्नान होता है। 88 करोड रुपयों का नुक्सान डी ब्टी ब्सी ब में हुप्रा है । कीयले की तीन कम्पनियां हैं, भारत कोकिंग ग्रीर इसी तरह की तीन हम्भनियां हैं जो ऊपर की 10 कम्पनियों में शामिल हैं, 251 करोड़ का नुक्सान इन तीन कोयले की कम्पितयों में इंग्रा है । हिन्दुस्तान फटि-लाइ अर्स कारपोरेशन में 115 करोड़ का हुआ है और वह लगाार हो रहा है। गैस प्रयोरिटो भ्राफ द्वंडिया को 73 करोड़ का नुक्सान हुना है। ऐसे उप-ऋम हैं जो लगाता घाटे में चल रहे हैं। इसक कारण क्या है ? मेरे जैसे ले मैन या कम समझ के ग्रादमी के लिये तो ऐसा लगता है या तो इसके चेयरमैन को या मैनेजिंग डायरेक्टर को छः छः महीने के बाद बदल देते है। अगर म्राप इस प्रकार से उनको बदलेंगे तो वे क्या करेंगे। वे इन उपक्रमों में सुधार लाने के बजाय अपने अ।दमी भरने में लगे रहते हैं। कल ही 27 मार्चको एक प्रश्नथा जिसके उत्तर की तरफ मैं माननीय मंत्री जी का ध्यान दिलाना चाहरा हं। इसमें बहा गया है कि सार्वजनिक चपत्रमों में 31 यूनिद्स हैं जिनमें 50,287 व्यक्ति फालतू हैं। वहां पर भ्रावश्यकता 50 287 कर्मचारी अधिक हैं। ये जो डायरेक्टर और चेयरमैन ग्राप मैं नेजिय बनाते हैं ये उनके सुधार के लिये नहीं पहुंचते हैं, ये उन उपक्रमो को खाने के लिये और म्रपने म्रादिमयों को नौकरियां दिलाने के लिये होते हैं भ्रीर यही सेवा करने के लिये वे वहां पहुंचते है। यह चिन्ता का विषय है श्रीर सरकार को इस तरफ ध्यान देना चाहिये

स्टेट ट्रेडिंग कारपोरेशन को पब्लिक ग्रन्डरटेकिंग कमेटों की दृष्टि से उसको जांचने का कुछ मौका मिला। मुझे ऐसा

जंचता है कि स्टेट टेडिंग कारपोरेशन भ्रष्टा-चार का केन्द्र बना हुआ है और साननीय मदस्यों को सुनकर यह स्राश्चर्य होगा कि उसका केन्द्रीय कार्यालय भवन यहां बन रहा है। इसको बीस साल हो गये हैं ग्रीर *उस वक्त इसका इस्टेमेट 4 करोड़ 76 लाख* का था और वह इस्टीमेट बढ़ते बढते 32 करोड़ 80 लाख पर पहुंच गया है: हमने यह भी देखा है कि उसमें केक आ गये हैं जिसकी जांच सी०बी०ग्राई० कर रही है न जाने कितने केसेज मी०वी०ग्राई० के पास है। पिछले बीस बीस साल से सी० बी० ब्राई० जांच कर रहा है। यह बड़ी जिन्ता का विषय है । यह स्टेट ट्रे**हिंग** कारपोरेशन बहुत ही खराब स्थिति में है। इसी प्रहार से नेशनल को प्रापरेटिव कंज्युमर फेडरेशन ग्रीर नाफेड, ये दोनों उपभावत, की भलाई के लिये ग्रौर किसानों की भलाई के लिये बनाये हुये हैं। लेकिन भरपेट खा रहे हैं। इन संस्थाओं को वर्बाद हर दिया गया है। इसी प्रकार से काले धन को रोकने के लिये भी कोई चेष्टा नहीं की गई है। ब्लैश मनो को रोकने विषय में वित मंत्री ने कुछ भी नहीं बताया है। चालीस हजार करोड़ से भी अधिक का काला धन देश में विद्यमान है ग्रौर यह प्रतिवर्ष बढ़ता जा रहा है। जब तक देश में कालाधन विद्यमान रहेगा तब दक बढ़ती हुई कीमतों को नहीं रोका जा सकता है ग्रीर न ही भ्रष्टाचार को रोका जासकता है। यह तो समानां तर ग्नर्थ व्यवस्था है ग्रीर इस काले धन के जरिये जो समाज विरोधी ग्रत्सर हैं **वे** उस में लगे हये हैं और सरकार उनको रोकने में नाकामयाब रही है श्रीर इसीलिये ऊंची कीनतों को भी रोकने में नाकामपाब रही है ग्रीर इस क्षेत्र में बिलकुल ग्रसफल रही है।

[उपसमापित पीठासीन हुई]

भ्रष्टाचार आसमात पर जा चुका है। अंग्रेजों के जमाने में जो भ्रष्टाचार था वह नीचे से ऊपर तक चलता था। लेकित अब भ्रष्टाचार ऊपर से नीचे को जा रहा है। जितने भी निर्माण कार्य हैं हर एक में भ्रष्टाचार बढ़ता ही चला जा रहा है। आपको कोई वस्तु ऐसी नहीं मिल सकती है जिसमें मिलावट न हो। वेरोजगारी की समस्या गंभीर

[श्री वीरेन्द्र वर्मा]

Budget (General)

है । स्राज 3 करोड़ स्रादमी बेकार स्रौर बेरोजगार हैं। हाई स्क्ल, इंटरमीडिएट, डाक्टर, इंजीनियर तीन करोड़ से ग्रधिक बेकार हैं, बेरोजगार हैं। जितनी तेजी से आबादी बढ़ती जा रही है, पढ़े लिखे म्रादमी बढ़ते जा रहे हैं उसके म्रनपात में ब्राप लोगों को रोजगार नही दे पा रहे हैं ग्रीर इसके कारण बड़ी तेजी से बेक र स्रौर बेरोजगार स्रादमी इस देश में बड़ने जा रहे हैं। ग्राधिक समीक्षा जो ग्रापने सप्लाई की है उसको देखने से पता चलता है कि 1987 में निजी क्षत्र में जितने लोगों को रोजगार मिला, 1986 के मुकाबले में उनकी संख्या 4 हजार कम है। 1987 के मुकाबन 1986 में 4 हजार कम व्यक्तियों को रोजगार मिला । तो ऐसी हालत में इस बढ़ती हुई प्राबादी की कैसे रोजगार मिलेगा? किस हिसाब से हम इस देश के लोगों को रोजगार दे सकेंगे यह बात मेरी समझ में बाहर है । मान्यवर, 105 इकाइपा सार्वजनिक क्षेत्र को ऐसी है। जिन पर 100 करोड रुपये से अधिक का खर्वा है । माननीय सदस्यों की यह सुनकर श्राण्चर्य होगा कि उनका जो रिवाइज्ड एस्टोमेट है, ग्रनुमान फिर जो दुवारा बताया गया है वह सौ फीमदी दो सौ फोमदी ग्रौर तीन सौ फोमदी, ज्यादा बढ़ा है ग्रीर कडीं-कहीं एक हजार फीनदी अनुमान भी बढा है। क्यों ऐसी चीजें होती है? क्यों नियंत्रण नहीं होता? कोई कंट्रोल नहीं । अगर एक हजार फीमदी रिवाइण्ड एस्टीमेट बढ़ जाय तो यह हुनारे लिये एक चैलेंज है । महोदया, उत्तर प्रदेश के बरेली जिले में ग्रावंला एक स्थान है । वहां पर एक खाद का कांग्खाना बन रहा है । 50 करोड़ रुपये के घोटाले के बाबत इप हाउम में प्रश्न उठा था। 50 हजार नहीं, 50 लाख नहीं बल्कि 50 करोड़ का घोटाला है । इसकी तरफ मरकार का ध्यान जाना चाहिये।

जहां तक विदेशी मुद्रा का सवाल है 1986-87 में हमारे पास 8151 करोड़ रुपये की विदेशी मुद्रा थी लेकिन 1987-88 में वह घटकर 7687 करोड़ रूपये रह गई श्रीर मान्यवर 1988-89 में जनवरी तक 5667 करोड़ रूपये श्रमत् 1720 करोड़ रूपये कम हो गई। यह श्राप्के लिये एक चैलेंज है, चूनौती है। माननीय वित्त मंत्री जी इस तरफ ध्यान दें।

जहा तक सिक इंडस्ट्री, इंग्ण उद्योगों का सवाल है, ग्रांज देश में 1,59,938 रुग्ण उद्योग हैं, जिनमें से लघु उद्योग की इकाइया 1,58,226 है । इनमें 99 फीसदी लघु उद्योग की इकाइयां हैं ग्रौर इन्होने 5738 करोड़ रुपया बैंकों मेकर्जालिया हुन्ना है जो कि फंसा पड़ा है । कैसे विकास होगा इस देश का? जब रोजगार के साधन बेकार पड़े है तो इससे लोगों का रोजगार भी खतरे मैं है ग्रीर उनका भविष्य भी खतरे में है । इसीलिये इस की तग्फ भी मैं श्रापका ध्यान श्राक्षित करना चाहुंगा। साथ ही साथ हर दर्भ यह चर्चा की जाती है कि हम खाद पर इतनी मिंबमडी दे रहे हैं, इतनी हम खाद्यान सब्तिडी दे रहे हैं । हर साल सब्मिडी बढ़ रही है। जितने भी माननीय सदस्य यहां पर कैठे हैं मैं उनमे जानना चाहता हुं कि खाद्यान्न की सब्दिडी में किन उपभोक्ताम्रो को फायदा पहुंचा है. किस प्रकार के उपभोक्तायों को खाद्यान की मब्सिडी का फायदा सिला है। सैने पहले भी बताया कि जो श्रापका फुड कारपोरेशन है जो खाद्य निगम है उसके कुकमों के कारण उसकी हुकु सलता के कारण, उसकी इन-एफिसिपेंसी के कारण वहां पर जो अनौज की चोरी होती है, जो पिलफिरेज होता है जो ग्रनाज वहां पर नष्ट होता है उसके ऊपर वह मारीकी मारी मब्स्डी, वह माराका सारा अनदान खर्च हो जाता है। न कि उपभोक्ताओं की महायता ें वह खर्च की जाती है। इस तरह से फटिलाइजर का है। ग्रगर ग्रापको फटिनाइजर ऊपरके उर्वरक के ऊपर या खाद्यात्रों के उत्पर उपभोक्ताग्रों को कोई सहायता पहुंचानी है तो मैं विन मत्री जी से यह निवेदन करना चाहगा

er estat to the मरा पहरा सुझाव यह है कि आप किस जिले को ब्राद्यागिक रूप से निछड़ा हुन्ना मानते हैं इसमें मेरा सुझाव यह है कि स्नाप जिले के स्थान पर तहसील को मानिये । कई जिलों में दो तीन तहसीलों ऐसी है जिनमें काफी उद्यीग हैं लेकिन कई तहसीलें ऐसी भी है अहा

प्रकार उनका ध्यान एखेंगे, किस प्रकार

से उनको फायदा पहुंचाएगे इस दिष्ट

से भी आवको सोचना चाहिये । मैं

कुछ मुझाव दे कर अपनी बात समाप्त

करताहं।

पर न कोई छोटा उद्योग है न कोई बड़ा उद्योग है । इसलिए ग्रौद्योगिक पिछडेपन को तहसोल के स्तर पर देखें ग्रौर इस सिद्धान्त को स्वीकार करें। दूसरा मेरा सुझाव यह है कि चीनो की मिलें स्थापित करने में 25 किलोमीटर की दूरी आप लगाएं । पहले तो हमारे प्रदेश में 6-7 िलोमीटर की दूरी पर भी चोनो मिलें स्थापित हैं लेकिन ग्रब म्राप 25 हिलोमीटर की सीना लगाए श्रौर 1800 मोट्रिक टन को क्षमता भी रखें यह मेरा दूसरा सुझात्र है । तीसरा सुझाव यह है कि हम सब को मालम है कि हमारो सेना से प्रति वर्ष 900 अधि भरी और 50-55 हजार युनियर रैंक के कर्मचारी सेना से रिटायर कर दिये जाते हैं उनकी श्रायु रिटाजरमेंट के समय 33 से 40 वर्ष की होती है प्रव वे क्या तरेंगे? श्राप सरकारी कर्मचारियों को तो 58 वर्ष की ग्राप में रिटायर करते है मेरा निवेदन यह है कि यह हमारे सैंनिक हैं जो देग का रक्षा के लिए अपने प्राणों का बनिदान करते हैं श्रक्षमाई चिन सोमा पर उनकी हडिडयां गल जाती हैं, स्रगुलियां गल जाती है, पैर गल जाते है। हमारे देश की अखण्डता की रक्षा वे करते इसलिए मेपा नम्म नवेदन माननीय विन मती जो से यह है कि भूतपूर्व सैनिकों को 33 से 40 वर्ष को प्रार्टी में प्रनिवार्य रूप से रिटायर करने के बाद उन्हें समचित उद्योग दिये जाने को तरफ भी ग्राप विचार करें । कननाइनमेंट टैक्स सन् 1982 में तत्कालीन प्रधान मंत्री ने भारत के सविधान में संबोधन करावा था सारे मुख्य मन्त्रियों ने चाहे काग्रेस के हों या अपोजीशन के हों, लिख कर भेगा है ग्रीर नेशनल डवलामेंट काऊसिल में कई दका प्रसाव भी पारित किया है कई दका रिक्वेस्ट भा को है जनसाइनमेंट टेक्स के विषय में आपने श्राक्वासन भी क्षिये है लेकिन मालूम नहीं सात वर्ष से क्यों यह रही की टोकरी में पड़ा है। राज्य सरकारों को बड़ा भारी नुक्सान हो रहा है स्रीर फायदा इससे केवल बड़े-बड़े उद्योगपितयों को है । भ्रगर ग्राप उद्योगपतियों के फायदे मे हैं तो श्री वीरेन्द्र वर्मा]

कड़े प्रोर नहीं तो प्रदेगों के फ्रार्थिक विकास के हिता में कन्साइनमेंट टैक्स के मामने को जल्दी से जल्दी तय करें।

बहोदया, परिवार कल्याण कार्यक्र**म** का गावों में कितना श्रसर हुन्ना है। देश तो ^{गां}वों का है । लोग गांवों में रहते हैं । अनपढ़ आदिमियों में उसका कोदा कायदा पहुंचना चाहिए, मगा वहां विस्कृत नहीं पहुँच रहा है इन परिवार कर्राण योजनात्रों का लाभ । इसलिए यामों में परिवार कत्याण योजनात्रों का लाम पहुंचे, गरीब भ्रादमी फायदेमंद हों इसकी तरक आप ध्यान दें... (लमय की घंटी) वस एक मिनट ।

अब महोदबा, वैकेजिंग मैटोरियल के मंबंध में --पड़ाडों पर फल पैदा होते हैं। फतों को बाहर भेजने के जिए वृक्ष काटते हैं । इपसे भारी नुकतान होता है। नारे प्रदेशों का सरकारे यह कोशिश करनो है कि वृक्ष न कटें। इसलिए मेरा यह सुझाव है कि जो पैकेजिंग मैटीरियल है उसमें लक्डाका प्रयोग न करके हागज का गत्ते का कार्डबोर्ड का प्रयोग हो ग्रीर उनके ऊपर एक्साइज इपृटी वगैरह में पूरी छूट रें जिपने इनको सस्ता बनाकर लक्डी का उपयोग वचायाजासके।

महोदया, रोज यह सुनते रहते हैं कि मार्च महोना आ गया है और एक लाख, दो लाख वने हैं, सारा इस्तेमाल कर डाजिएगा, फर्नीचर खरीद लो,कालीन खरीद लो ग्रादि । मंत्री महोदय, मेरा म्रापसे निवेदन है कि 28 फरवरी के पश्वात जो चालू योजनाएं हैं उन पर हो वह खर्व चेत्रना रहे लेकिन नया कोई खर्च 28 फरवरी के बाद उच्चा-धिकारियों की इजाजत के बगैर न हो. एक पैसा भी न हो । इस प्रकार रुपये को बचायें।

महोद**ग**, एक ग्राखि**री बा**त नोटे**री** को है । सन 1956 में नोटेरी का कातून बना था। तब ढाई रूपये या

पांच रुपये फीस मुकरर्र हुई थी। । सन 1956 से श्राज³²⁻³³ साल हो गये हैं लेकिन नोटेरी की फीस म्राज तक वही ढाई रुपये या पांच रूपये है। सन 56 के मका बले श्राज रुपये की क्या कीमत रह गर्यी है। श्राज रुपये की जो परचेजिंग पावर है, उसकी जो क्रय शक्ति है वह गिरते-गिरते 12 पैसे रह गर्या है सन 1960 की तूलना में, इसलिए मेरा स्नापसे विनम्न निवेदन है कि भ्राप नोटरी की फीस उचित स्तर पर पहुंचायें।

प्रापने मैच बाक्सेज के ऊपर कुछ घटाया है । भ्रगर भ्रापने निर्माता के हित में घटाया है तो मुझे कुछ नहीं कहना है और अगर आपने उपभावता के हित में घटात है तो यह को जिस 🕤 कीजिएगा कि उसका उपभोक्ता को फायदा पहुंचे, जैसे कि पिछले साल वित्त मंत्री जी ने घोषणा की थी कोटनाशक दत्राम्रों पर एक्ताइज डयूटी या कस्टम डय्टी में छूट देने की लेकिन सब निर्माता श्रों ने खा जिया उपभोक्ता श्रों के पास कुछ नहीं पहंचा था, वंसा ही न हो । इन्हीं शब्दों ग्रीर मुझावो के साथ मैं माननीय वित्त मंतीं जी माननीयाः आपर्वः आज्ञा से निवेदन करूंगा कि वे इन सूझावों पर गाँर करेंगे।

उपसनापति: मैं हाउस के सामने यह कहना चाहती हूं कि साढ़े चार बजे वित्त मंत्री जी अवब दें। ग्रभी एक घंटा है और एक घंटे में जो मेरे सामने लिस्ट है । उसमें तकरीबन 7 लोग हैं, उन्हें बोलना है इसलिए कोशिश यह करेंगे कि 10 मिनट से ज्यादा समय न ले ग्रौर ग्रपने भाषण को उस लिहाज से छोटा बड़ा करने की कोशिश करें। जिनका तीन मिनट का भाषण है उनको 5 मिनट दे देंगे । श्री शिव प्रताप मिश्र ।

SHRI SHIV PRATAP MISHRA (Uttar Pradesh): Madam Deputy Chairman, I am deeply grateful to you for the honour accorded to me to speak in this august House on the Budget of India, that is, Bharat. In our Constitution, there is a provision, article 112, which

requires the laying of a statement of the receipts and expenditure of the Government before Parliament every financial year. This financial statement is the Budget document. This Budget document aims at achieving planned development consisting of growth, modernisation, self-reliance and social justice.

[The Vice-Chairman (Shri Jagesh Desai) in the Chair]

By planned development India reacted the pinnacle of year. There are certain sationt features which were defined in the ancient polity by Chanakya that for a good king and the country there are eight essentials to be possessed.

कस्त्र, यात्रो, वषु, वासा, वाहर, कोप: दुर्ग ग्रौर दण्ड:।

Clothes, expression, health, home, transportation, treasury or finance or fabulous wealth. Apart from this, for the defence of the country in ancient India there was a provision for durg, means fortification. There was a provision for punishment to the evil doer, as well as reward for the good doer. In modern times also when the nation advances the dignity of the individuals also advances and it is said in our ancient scriptures:

्यस्यायेस्तस्यमित्राणि यस्यार्थेतस्य वान्वना। यस्यार्थाः स पुमांल्लोके यस्यार्थः तहिरंडिता।।

This means oplence or richness, whosoever has got, has friends is considered to be full of wisdom in the world in the same sequence it is also narrated that:

तानि इन्द्रियाणि विकलानि तदेवनाम्, सा गृद्धिर प्रनिहना वचन तदेव । ग्रथीं भगाः विरहिन पुरुपः मएव, ग्रन्य क्षणेन भवतीति विचित्रमेनत्।

If an individual is devoid of wealth, then the postion of both the indivi-6 RS—11 dual and the nation becomes deplorable. So, economy of the country is the strength of the nation. By the national development personal and. national properties grow together.. The right to property, when it leads to concentration of wealth in a fewer hands obstructing others from having any significant share in wealth of the society, that right tends to divide the society into 'haves' and 'have-nots'. That poses a great threat to the spirit of fraternity, sentiment of brotherhood. This alarming situation calls for this august House and the countrymen to recall the historic Avadi Session when our greatleader, Pandit Jawaharlal Nehru, pledged to march ahead for socialism. He gave the clarion call. That is why in the West also this revolution took place. The greatest champion of democracy, Mill, in his book 'Liberty and Representative Government' wrote that the passion of the majority is needed to conquer the self interest of the few. This was corborated Bentham also. The cha champion of American democracy, De Tocque ille, says that democracy rests with man, to make it good or an evil thing. When it becomes good, it makes the people happier.

The fundamental issue is how the right to property can be made to serve the cause of social justice instead of allowing it to remain a tool of exploitation in fewer hands. This budget which is presented by Shri S.B. Chavan, the Finance Minister of India, envisages measures to avoid exploitation.

डा० बापू कालदाते (महाराष्ट्र): इसके बारे मे भा एक संस्कृत श्लोक कहिए। (व्यवधान)

श्री एस० बी० चज्हाणः वह श्लोक भ्रापको कहाा चाहिए ।

SHRI SHIV PRATAPMISHRA; I will tell, don't worry about that. This Budget has been presented in

[Shri Shiv Pratap Mishra] the Nehru Centenary Year. Pandit Jawaharlal Nehru has been the greatest leader of our country. In this budget there is a provision of Jawaharlal Nehru Rozgar Yojana which will be financed from the surcharge of Rs. 500 crores, above the income of Rs. 50,000, but making it less for tax-payers whose income is below Rs. 50,000.

Pt. Jawaharlal Nehru was the author of the Five Year Plans. He not only brought freedom to India, he was not only a freedom fighter like Ranade, Bal Ganga Dhar Tilak, Lala Lajpat Rai, Frontier Gandhi, Maulana Azad, Dr. Ambedkar and M.M.Malviya, but after freeing India from British servitude, he gave development plans to our country by enunciating the Plans in term of Five Year Plans i.e. Yojna.

The performance of the Indian economy in the past few years has shown features of strength. Despite the fact that the economy was confronted with severe disruption caused by drought and floods, the latest economic performance in the drought year 1987-88 indicated that the GDP—general domestic performance—grew by 3.6 per cent which we hope will grow up to 9 per cent in future.

In this Nehru Centenary Year, the new rural employment scheme—Jawaharlal Nehru Rozgar Yojana—will give employment to the poorest in the villages. Along with this, there is provision in this Budget for employment schemes like NREP and RLEGP. These have been brought forth with Central assistance of 75%. Mr. Chavan has succeeded in paying heed to the AICC resolution. Accordingly, he has also made provision in this Budget for rural employment in the shape of Nehru Rozgar Yojna.

Government's intention, in the words of Mr. S.B. Chavan, is to set up Monitoring cells to eliminate

mi ddlemen in the anti-poverty programmes and to wind up unproductive schemes and he has hinted on the extension of savings concessions to public sector employees and provided safegurds aginst exploitation of the poor.

The salient features of the present budget are the specific objectives of promoting productive employment, protecting the consumption standard of the poor, discouraging non-essentic lluxury consumption maintaining the tempo of industrial modernisation and growth and providing some relief to middle income tax-payers.

Besides this, there is a proposal to set up a deposit scheme for the retired Government employees in which the investment will be blocked for three years, free from income tax, as well as there is also provision for its exemption from wealth tax upto Rs. 5 lakhs or more.

Apart from an allocation for employment programmes, there is a new programme for distributing saris to destitute women as well as to provide free food to children in schools, which was also in the resolution of the All India Congress Committee. With this I recall the saying of our old democrat King Ranti Deo, who had praised God not for himself, not for the empire, but for the suffering of the people that they should get rid of that. In his words:

तत्वहंकामये राज्थम् नस्वर्गम न पुतर्भवाम् । कामये दुःख त प्रानाम् प्राणिना स्राति नाशनाम् ।।

There is a provision in the present Budget for concessions for the products of Khadi and Village Industries Commission and Boards. There is a proposal to exempt raw wool to be imported by the Khadi and Village Industries Commission and the State KVI Boards from the whole of the duties. This conforms to the cherished desire of the Father of the

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Nation, Mahatma Gandhi, who believed so much in the spinning wheel that he put it in the centre of the Flag of the Congress Party which became the Flag of Independent India. Bapu aimed to educate the politically minded people in the cities. He made them conscious of the poor and downtrodden peasantry. This was the synthesis of Bapu between the leadership and the masses, for he knew how easily in India the splendour of the palaces and the glamoures of giant industrial units might hide from view the animal poverty in her hovels. Keeping in view the plight of the poor, Bapu aimed to educate the humanity at Aarge through his prayer:

"वैष्णव जन तो तेने कहिए. जे पीड पराई जाणे रे।"

His gospel was to free humanity from the suffering as taught by Saint Tulsidas—

"परहित खरिस धर्म नहीं भाई पर पोड़ा गम नहीं ऋधमाई"

—based on Puranic narrations by Vyasa like:

ऋष्टादम पुराणेमु व्यासस्यत्रचन कयन । परोपकाराय पुण्ययाय पपत्र पीडनम् ।।

ज्यसमाध्यक्ष (श्री जगेश देसाई): तीत-चार मिनिट का टाइम झापका बाकी है।

SHRI SHIV PRATAP MISHRA: Then I have to cut short my speech.

The performance of Indian economy in the past few years has shown features of strength. Agriculture is the mainstay of our population and a priority sector in our Plans. Credit is the major input for agricultural production. With the new provision in this budget, the total credit

to be made available to agriculture by different banks will increase by over 4,000 crores in 1989-90.

The great Pilgrim and historian, Fa-hien, visited India in the early fifth century. He reported that corporations of respectable persons often lived on the proceeds of large agricultural estates which were called agraharas and by that they enjoyed great wealth. In ancient times, for Indians agriculture was the source of livelihood and riches, both, like today.

In the Upanishads, the foodgrain is defined as the source of life.

'अञ्चन् प्राणाम, कलीअञ्चगताप्राणः

In the Holy Gita, Lord Krishna said:

श्रन्नाभ्दवन्ति भृतानि पर्जन्यादम् संभवः। यज्ञाभ्दवति पर्जन्यो यज्ञः कर्म समुभ्दवः।।

which means that foodgrain is the cause of life, the cause of foodgrain is rain and rain is caused by Yagjna which means committed devotion.

The Forest Conservation Act of this Government has promoted the means of Yagjna to bring rain to earth to promote agriculture.

Housing has priority in this budget with the liberalization of loans for the National Housing Policy, with arrangements of loans by the Reserve Bank of India, the LIC has launched a new scheme known as "Bima Niwas Yojana".

The overall industrial growth for the first six months of the current year was 9 5 per cent. Growth in the manufacturing sector touched 10.6 per cent. The small -scale sector regstered a 13 per cent increase in production. The Government has undertaken many measures to improve conditions in different industries. Exports grew by 25 per

[Shri Shiv Pratap Mishra] cent last year and 25% this year, representing a growth of over 50 per cent over the two-years period with a provision to increase it further.

Regarding defence allocation.... (Time-bell rings)....

डा॰ बापू कालदाते: ''सर्वे पि मुखिनः गंत् सर्वे सन्तृ निरामधा . . .'' क्या रह गया है ?

SHRI SHIV PRATAP MISHRA:

Referring to the cut in defence allocation, Mr. Chavan asserted that there would be no compromise in the country's defence preparedness. Though by the visit of our Prime Minister to our neighbouring countries like Pakistan, Sri Lanka as well as China we have given a signal that we want to solve our disputes by discussion and not by confrontation. As I am again and again cautioned that my time is less, I want to conclude now. We may quarrel with each other. We criticize each other, differ with each other not only on the budget but on every other issue. We may differ with each other but we should stand united to defend our freedom, as Pandit Jawaharlal Nehra said. We should not forget Indiraji, the leader of India's hard-won struggle for Independence who died at the hands of an assassin on 31st October, 1984 for the unity of India. We should not forget the holy waters of the Jamuna near Delhi where millions of people waited in the sun for the funeral procession to reach the cremation ground.

At Shakti-sthal, a few hundred feet from the river, a fresh pyre had been built of bricks. Long, thin sandalwood logs were put on that. We should not forget that Martyr Indira's body for the unity of this country was laid down on the pyre with her head to the North in the position in which Lord Buddha got Nirvan.

We should not forget that her elder son, Shri Rajiv Gandhi, Prime Minister, set fire to the funeral pyre of his mother, dearest to him. The logs burst into flames. The people groaned, women wailed, men cried and children fainted and the sun could not withstand the ghastly scene and disappeared in the West leaving nocturnal darkness around. There were cries, arson, loot as well as massacre. In that nocturnal darkness, Mr. Rajiv Gandhi, the Prime Minister of India. risking his life plunged himself to bring law and order to bring peace. Therefore, we take a pledge here. :

उपसभाष्यक्ष (श्री जगेश देसाई) : श्रव श्राप ण्लोक सुनाकर भाषण खत्म कोजिए। नोई श्रच्छा ण्लोक सुनादोजिए।

SHRI SHIV PRATAP MISHRA: Therefore, we take a pledge here to stand and to defend our liberty and freedom as well as to stand united irrespective of whether we are on the Treasury Benches or on the Opposition Benches. We shall stand fast and suffer along wth Shri Rajiv Gandhi, our Prime Minister, to defend our freedom and keep the nation awake as emblazoned in the Veda:

"राष्ट्रे वय क्रो जाव्याम पुरोहिता : व्यक्तिक्टे ब्रह्मशास्त्रमं स्वराज्ये सातासूमि: पुत्रोहं पृथिक्या: ।"

Thus I support the Budget with the Upanishadic prayer:

ईशवास्यभिदं मिदं सर्व यत्किचित जगत्यां जगत, तेन व्यक्तेन मुजिथा मागृधः कस्य चिद् धनम् ॥

Thank you very much.

THE VICE CHAIRMAN (SHRI JAGESH DESAI): Mr. K.K. Birla. Ten Minutes.

SHRI KRISHNA KUMAR BIRLA (Rajasthan): Slightly more, Sir.

THE VICE CHAIRMAN (SHRI JAGESH DESAI): In ten minutes you complete.

SHRI KRISHNA KUMAR BIRLA: Sir, I am grateful to you tor permitting me to participate in the Budget discussion.

The Budget, as the Finance Minister very correctly said, is an instrument for planned development of growth, modernisation. self-reliance and social justice. Budget, Sir, is an exercise towards achieving these objectives. It is an annual exercise of achieving these objectives.

There are many good features in the present Budget. The rate of interest on export credit has reduced. That is a good feature. The Customs duty on capital goods has been reduced from 90 per cent to 80 per cent. I wish the Finance Minister had been slightly bolder and further reduced the customs duty, which would have encouraged lowcost economy in the country. The interest rate on crop loans has been reduced from 14 per cent to 12 per cent, again a very good feature. But especially I would like to mention about the Pt. Jawaharlal Nehru Rozgar Yojana for which Rs. 500 crores have been provided in the Budget to be distributed in 120 districts with the object of providing employment to one person per family in the families living below the poverty line. I highly commed this concept.

There are several other points to which I would like to draw attention. I am very happy that the Finance Minister is here amongst us.

First of all Sir, as far as additional taxation is concerned. Rs. 1,287 crores are proposed to be raised by this Budget. This, along with other pre-Budget hikes like that on coal and steel, would yield Rs. 2,700 crores. Coal would yield Rs. 276 crores. The steel price increase will yield Rs. 250 crores. The levy imposed by the Railway Minister will give us Rs. 876 crores. So, added together his would mean that Rs. 2,700 crores

is being lifted from the market, and this is bound to have a cost-push effect on the economy.

Sir, the next point which I would like to raise is regarding the public sector. About Rs. 58,000 crores has been invested in the public sector.

SHRI KRISHNA KUMAR BIRLA: Profit is Rs. 2,771 crores.

THE VICE CHAIRMAN (SHRI JAGESH DESAI): How much is the investment?

SHRI KRISHNA KUMAR BIRLA: I think it is Rs. 58,000 crores. This profit is mostly from the oil sector. In case we exclude the oil sector...

THE VICE CHAIRMAN (SHRI JAGESH DESAI): It is both by capital and loan. And on loan they are paying interest so that Rs. 2,300 crores profit is only on capital. Loan interest they are getting separately.

SHRI KRISHNA KUMAR BIRLA: This may be further checked up. This is the figure I have been able to obtain. This amount of Rs. 2,771 crores is mostly from the oil sector. And in case they exclude the oil sector, then plus and minus of the balance of the companies becomes zero. This is not a very happy thought. A parallel example which I would like to cite is concerning the State Electricity Boards. Three years back they were losing at the rate of Rs. 1,500 crores per year. Now, this loss has gone up to Rs. 3,200 crores. A question may validly be asked as to what is the use of referring to the figures of the State Electricity Board; in Budget discussions here? But, would like to mention that any economic distress in any part of the country will have its rumblings felt in Delhi. That is why I have been emboldened to mention this so that the Finance Minister could kindly caution the States to look after their finances.

I am very happy that some modifications have been done in the Gold Control Act. We are always thankful for small mercies, but here again I feel that the Finance Minister should have shown greater fortitude and that he should have completely done away with the Gold Control Act, which is not serving any useful purpose.

My next point is regarding the 8 per cent surcharge on taxable income above Rs. 50.000 income. This is a departure from the long-term fiscal policy which was enunciated in December, 1985. At that time words of high Philosophy were uttered. It was said that the time-honoured canon of taxation assures stability and too frequent changes in structure are a source of uncertainty. Further it was mentioned in order to provide the necessary stability the Government intends to keep the present rate schedule of taxes on personal income and wealth unchanged for a minimum period of five years. Proceeding further it was also mentioned that under certain compelling circumstances—and these were then illustrated as external emergencies—it may become necessary to mobilise additional revenue through taxation. Then it was stated that this taxation will be in the form of surcharge. Now, I leave it to the Government to decide whether there were any compelling circumstances and particularly whether there was any aximant emergency which justience Minister putting this

цему.

I would again repeat that as far as the Jawaharlal Nehru Rozgar Yojna is concerned, it is an excellent scheme. My only point is that there was no necessity whatsoever to link the expenditure on this with the income of surcharge. This should have become a part of our General Budget.

As far as the point regarding public debt is concerned, much has been said about it by earlier speakers. The

total amount of public debt, including liabilities against provident fund etc., comes to Rs. 2,08,000 crores. The interest on it alone comes to Rs. 17,000 crores per year. This debt is 56 per cent of the GNP. This is very high. But I would mention that this itself is not alarming. What is alarming is the reasons for which this debt has been incurred are not yielding qualitatively and quantitatively the desired results.

On the foreign exchange position of the country, I would like to make two points. Firstly, as far as foreign exchange reserves are concerned, the total amount has fallen below Rs. 6,000 crores. Side by side we should not lose sight of the fact that there is a deposit of Rs. 5,700 crores by NRI. This, in net means, whatever the reserves we have in foreign exchange, are more or less the deposits that we have received from the NRI. Then, as far as the external debts are concerned, I am only focussing on the debts on Government Account; the total of that is Rs. 36,672 crores which is equal to almost 11.3 per cent of the GNP. As a result of this debt, the debt service ratio as percentage of the current account which was about 8.50 per cent in 1979-80 has now increased to 24 per cent. This is indeed very alarming.

I would like to compliment the Finance Minister because a laudable step has been taken by him in reducing the defence expenditure. I have heard many people say that the expenditure on desence should have been further reduced. Sir, I would say that as far as the security of the country is concerned, should always receive our first priority. I think, a very good posture has been adopted by the Finance Minister and now what we have to see is how the neighbouring countries. some of whom are unfortunately not friendly towards India, react before we consider our next step of further reducing the defence expenditure.

While talking of the foreign exchange position, let me also mention that we should have some rethinking as far as the import liberalisation is concerned.

Another item to which I would like to draw the attention is oil production. The oil import forms a major part of our import bill and amounts to Rs. 3,600 crores. Our production of oil was 29 million tonnes in 1984-85 and now there is only a marginal increase to 32 million tonnes as a result of which the import which was 12 million tonnes in 1984-85 has now increased to 22 million tonnes.

Sir, for overall prosperity I would plead that there should be a low cost economy. Let there be emphasis on productivity and let there be a proper check on the inflation. My fear is that in case a check on inflation is not kept, then, within three years time the value of the dollar which is ranging around Rs. 15 now will rise to Rs. 20 and the value of the sterling which is now Rs. 27 will go up to Rs. 37. What we are facing in this country is unfortunately cost-push inflation. One singly factor which is responsible for it is that in every Department, in company whether it is in the private sector or the public sector or whether it is a Government department we are unfortunately overmanned. latest figures which I have been able to gather show that the total number of Gher show that the total number thingovernment employees is some-Defe like 1 80 crores excluding the lar nee Forces. In States particusaly, most of the Budget is spent on claries and wages. I tried to collect iertain figures and I understand that n Rajasthan the expenditure on salaries and wages is as high as 85 per cent of its Budget. To raise revenue, in my opinion, is not difficult, provided you plan your expenditure dextrously and sagaciously towards productive items.

My urge to the Finance Minister will be: "Don't try to raise taxes

indiscriminately, but curtail the wasteful expenditure." Thank you.

1989-90

4.00 P. M.

श्री सुरेन्द्रजीत सिंह ग्रहतुवालिया (बिहार): उपमभाव्यक्ष महोदय, भारतीय संसद मे जा बजट पेश किया गया है मैं उसका समर्थन करने के लिए खड़ा हुआ हूं। साथ हा साथ कुछ ग्राम-धास मुद्दे हैं जिन को श्रापके सामने ग्रीन ग्रापके माध्यम से मंत्रा यहाँदय के सामने लाना चाहना हूं।

श्रीमतः ग्रभी चार दिन पहः प्रधान मंत्री महोदय ने मुल्क को सुपर कंपपूटर सींबा। कल और श्राज की घटनाश्राकी देखते हुए ख्याल स्राता है कि जो चैदर फोरकास्ट है उसके बारे में सूपर कंप पटर कुछ नहीं कर सका। श्रौर श्राज जो श्रोलं पडे उससे जो कमल का नुकमान होगा भ्रौर बीज बोने के टाइम के पह थहन बता सकेगा कि खेत में कब ट्रेक्टर चलाएें, कब हल चनारें, नो उस बक्त क्या होगा मझे जरा घवराहट हो रही है क्यांकि र्मैंने इपी सदन के माध्यम से श्रापका ध्यात क्राकवित किया था कि हैरारं मुल्क में एक प्राचीन प्रथा चलती आया है कि हर किमात खेते में जाने से पहंगांव केपंडिन के पान जा कर पूछना या कि हितिया नक्षत्र कब लगने वाता है और पंडित जो भें कब जोज लगाऊं खेनों में हर चताऊं ? उमें सही जबाब मिलता था। पिछने साल मैंने बताया था कि वैकटेण्वरा प्रेम की 100 साल को एफीमरीज में श्राज से 26 साल 1987 के सूखा पड़ने की बात कही गयी थी। मैंने बहुत ज्यादा नही मांगा, मैने थोडा कहा या कि कम से कम हमारे मूलक में जितने लोग पद्यांग बनाने हैं उनके लिए बजट में कोई प्रोविजन रखा जाए ग्रौर उस प्रोविजन के माध्यम से उन्हें इंसेंटिव दे कि ग्रगर उनकी भविष्यवाणी सत्य हो तो हम उनको कुछ पैमा इनाम के रूप में दे मकों। ये बड़े-बड़े मैट्रोलो-जिकल डिपार्टमेंट में बड़े-बड़े सुपर कम्प्यूटर ला रहे हैं, पर हम अपने मुल्क की जो प्राचीन

[श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया]

प्रथा है, प्रावीत विज्ञान है उमको प्रिजर्व करने के लिए कुछ नहीं कर रहे है। मेरा श्रापके माज्यन से मंत्री महोदय से निवेदन है कि कन से कम इसके लिए कोई रास्ता चुना जाए और इनके लिए ज्यादा श्चनुदान दिया जाए । इनके साथ-पाथ में श्रामको बााना चाहंगा कि हनारे में एत मैरोजोजिकल एस्ट्रोलोजो के एक्सपर्ट हैं श्रो के० एन० रात्र जिन्होंने बहुत सारे अखबारों में और बहत हो एस्ट्रो-लाजिकत मैगजोन में ऋगना प्रेडिकशन किया जिनको मैट्रोलोजिकल डिपार्टमेंट ने देखा ग्रौ : सच पाया । डा० के० एन० राव का इन्टरव्यू लेने के लिए रिशिया जसा मुल्क जो कहना है भगवान नहीं है, उस की टो०बो० टीन वहां से आकर 40 मिनट का इन्टरव्यू लेनी है जिसको वह सैकिन्ड अप्रेल को मास्को में टेलीकास्ट करने जा रही है। मै आपके माध्यम से अपने मुल्क की सरकार का ध्यान आकर्षित करना चाहना हं किः कम से कम ऐसे जो हनारे यहा विद्वान हैं वातों को समझ कर कुछ भ्रागे का कदम उठाने की बात सोचा जाये।

अप्रसी नहीं मृद्दों पर आता हूं और कहता हं कि जैते हर वार एशियन गेम्स होते हैं, ब्रोल भिष्ठ होते है उनके परि^{मा}म देखकर हम बड़े निराण होते हैं। हमारे यहां से खिलाड़ी जाते है तो हन यहां तो उन्हें गोल्डन कुइन, सिनबर कुइन, डयमन्ड कुइन कहते हैं लेकिन जब वह खेल के मैदान से हार कर ग्राते हैं और हन को गोल्ड मैडल तक नहीं मिनता और हन बड़े निराश होते हैं। हमें निराश अगर होना है तो भ्राज का दिन निराश होने का है जब कि य्य एकेवर्स मोर स्पॉट्स पर जो मनुदान मिलनाचाहिए था वह कम कर के करोड कर दिया है। पहले जब इससे ज्यादा दिया तब तो गोल्ड मैंडल मिला नहीं ऋंरि अब कम दिया है तब तो शायद ब्रोज की बात भी भूल जानी चाहिए । हो सकता है कंसोलेशन प्राइज भी न मिले। यह भी हो सकता है कि हीट में ही वह बाहर रह जाए। एलाऊ. ही न करें मैदान में श्राने के लिए की

कम से कम जो भविष्य युवा के हाथ में है उसके बारे में तो सोचा जाए कि उन्हें क्या अनुदान देकर, कैंसी ट्रैनिंग देकर, कैंसा भोजन देकर इस कमी को दूर किया जा सकता है जिससे वह कम से कम स्वणे पदक तो ला सके।

श्रभी वीरेन्द्र वर्मा जी कह रहे थे कि हनारा मुल्क गरीब मुल्कों में से एक है। यह बात सब है ग्रीर सभी मानते है। हमारे मुल्क में बेकारी बहुत ज्यादा है। पर श्राक्चर्य की वात है कि हमारे पास जितनी कृषि की जमीन है या उद्योग में रोजगार पैदा करने के लिए जितनी शिवत है उसने कहीं ज्यादा शक्ति हमने प्राप्त की है विना किसी खुन खरावे के, बिना किसी लड़ाई के लड़े हुए, विना तोप के गोले चलाए हुए। हुने एक 50 हजार सक्वेयर किलोमीटर एरिया एक्सक्लुप्तिव इकोमिक जोन के हिसाब से समुद्र में मिला है । उस समुद्र ई-ई-जैंड में काम करने के लिए जो मैन पावर प्लानिंग करनी है उस पर कितना खर्च कर रहे हैं ? हम यह भी सोंचें कि स्रोसियत डवलपमेंट के लिए हम कितना पैसा दे रहे हैं जो कल के भारत का भविष्य तैयार कर सकता है हमारे श्रीसियन डवलामेंट के लिए सिर्फ एक इंस्टीटयूट श्रोसियनप्राफी का इंस्टीटयुट गोवा मे चलता है।

जब कि डेढ लॉख स्क्वापर गाइल्स एतिया त्रापके पात है जिसके माध्यम से पौली सैटालीक नोडल्स की माइनिंग ही नहीं ग्राप एक्प्राकल्चर ग्रीर गैरीकल्चर या एलभोकल्चरकरने की बात या श्रौर ताह की बातें कर सकते हैं ग्रीप उसके लिए जो खर्चा करना है उसके बारे में संकोच करते हैं । मैं श्रापके माध्यम से सरकार का ध्यान श्राकियत करते हुए यह अनुरोध करना चाहता हं िक जिस तप्ह से गोवा में श्रोसियनग्राफी का इंस्टिटयुट मैन पावर किएट करने के लिए बनाया गया है उसी तग्ह से अन्दमान निकोबार ग्रौर लक्षद्वीप में भी बनना चाहिए था। इसके लिए अनुदान की जरूरत है। मैं इन विभागों की बात कररहा

हुं जिनकी बात कोई नहीं करता है। बायो टेक्नोलोजी के बारे में 55 करोड रुपयों की बात है ताकि हम कम जमीन में ज्यादा उत्पादन कर सकें । स्राज हमारे मुल्क में जंगत काटे जा रहे हैं। कुछ मानाय सदस्यों ने कहा कि जंगत काटन स रोकने के लिए पैकेजिंग के लिए गत्तों स्रोर कागज का प्रयोग किया जाना चाहिए। इनो तरह से मैं कहता हूं कि पहाड़ां में जो जंगल काटे जा रहे है वहां पर बायो टेक्तोजाजी के मा∠यन से जो बोज उत्पादिन होते हैं उनका उपरोग किया जाना चाहिए और इनलिए बारो डेक्गाताजो डिलार्टमेंट को पैसा मिलना चाहिए ताकि पहाड़ी क्षेत्रों में बारो टेशोनाजो के माज्यन से कम जनोन पर ज्यादा उत्पादन किया जा सके ।

ट्रिअ एक ऐसा डिपार्टमेंट है कि म्राप सारे विश्व में देखन ची जाइये श्रापको कुछ नहीं मिलेगा । विकिन हिन्द्रस्ताम में ट्रिन्म ऐसी चीज है कि म्राप मब कुछ देख सकते हैं । पेरिम में अग वा जाइके तो लुबर म्युजियन में अगपको नंगे वृतीं, फलों और शराब के ग्रजाया कुछ दखने को नहीं सिरेगा । लेकिन ग्राप यहां पर कोणार्क मंदिर को भी देखने नहीं जो सकते हैं क्योंकि वहां पर एप शोर्ध नहीं है । विदेशो ट्रिस्ट वहां पर नहीं जा सकते हैं क्योंकि पुरी से भुवनेश्वर जाने के लिए कोई स्रच्छी सड़क नहीं है। इसी तरह से अजन्ता, एलौरा ग्रौर खुनराही में लाखों की तादाद में फारेन ट्रिस्ट जा सकते हैं श्रीर हम विदेशी मुद्रा कमा सकते हैं। इतके इंफास्ट्क्चर के लिए कितनी धनराशि दी गई है। हन विदेशी मुद्रा सिर्फ आयात-निर्यात से ही नहीं कना सकते हैं, हम ट्रिज्म से भी विदेशी मुद्रा कमा सकते हैं। हमारे पात दिखाने क लिए बर्त सारी चीजें हैं । इसलिए ट्रिज्म के लिए इंफ़ास्ट्रक्चर तैयार करने की जरूरत है श्रौर उमके लिए धनराशि का मैं अनुरोध करना चहुंगा।

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ं मैं बिहार से ग्राता हं, इसलिए ंबिहार ग्रीर बंगाल की बात

करना चाहंगा। बिहार ग्रौर बंगाल में कोयां को बैल्ट में काफो पैसा खर्च किया जाता है । कीयला निकालने के लिए पैमा खर्च किया जाता है। लेकिन कीयरा निकालने के बाँद कीयला खदान भरने के लिए कोई पैसा खर्च नहीं किया जाता है । उसके डेवलपमेंट पर कोई पैता खर्व नहीं किया जाता है। वहां पर पोल्पशा हो रहा है। जहां पर कोयता निकाल जा रहा है वहां पर जवीन धंम रही है । झरिया शहर और रातीनंज शहरी को खतरा पैदा हो गया है। उनके बारे में उनके लिए अनुदान को बात कोई नहीं करता है। कोई टीन वहां जाती है ? याज तक वहां पर क्या हो रहा है, इसका कुछ पता है? कोल माफिया की बात की जाती है। ग्राप ग्रयनी नजर से भी देखिये । यह सिर्फ कोल विभाग का काप नहीं है। बित मंत्री को भी देखना चाहिए कि जो पैमा वहां परखर्च हो रहा है उसका क्या हो रहा है। महोदय, मैं ज्यादा वक्त न लेते हुए सिर्फ एक वात यह कहना चाहता हूं कि यह सातवीं योजना का ग्रंतिन लाल है ग्रौर ग्रब क्षा 5वीं योजना शुरू होने वाली है। इस साल से हमें जिस चीज को मोचने की जरूरत है वह है 1992 में यूरोपियन कम्प्रनिटी ग्रपना एक सेन्ट्रलाइज मार्केट बनाने जा रही है।

जित्र भाएफेक्ट थर्ड वर्ल्ड ग्रीर खास कर डेबर्भीस कन्टीन पर पडेगा स्रौर उस घर्ड वर्ल्ड ग्रीर इवलिंगि कर्ट्रीन में भी पत्रने जादा एफेक्ट हिन्दुस्तान पर पटने जा पहा है। इसके बारे में हमने कोई रीइन्कोर्समेंट तैयार की है ? इससे हनारे मार्केट पाजो एकेंक्ट पड़ेगा उसका जो अभाव होगा पूरा करते बात क्या हम सोच रहे हैं? यह जो एक्सक्ल्सिवलो यूरोपीय कम्युनिटो अपना एक बाजार बनाने या रहे है उसको इंटरनेगनल कस्बैट करने के लिये, क्रमीटीशन में खड़ा होने के लिये दो चीजों की जरूरत है। एक नवालिटी

श्री सुरेन्द्रजीत सिंह ग्रहल्वालिया भ्रौर दसरा पैसा । इन दोनों đТ इंतजामें कैसे होगा इसके बारे में माध्यम से मंत्री महोदय ग्रापके ध्यान स्राक्षित करना चाहता हं।

में मैं एक महोदय, स्रंत कहंगा . . .

उपसभाध्यक्ष (श्री जगेश देशाई): ए ह मिनट में खत्प कीजिये ।

श्री सरेन्द्रजीत सिंह श्रहल्दालिया: महोदन, हमारे सपाल में वैशारी की बात जब मातो है...(ब्यवधान) एक जिनट भ्राप हो खा जायेंगे । नुझे बोलने दी अये । वेकारी की समस्या की जब बात शती है तो आन होता है कि लड़कियां जो हैं वे स्रूल, कालेक ग्रौर यनिविभिटी की पढ़ाई क ने के पंग्वात् जब तक उनका विवाह नहीं होता नौ नरी को तलाश में रहती है ग्रोर वे नौकरी ढूंढ लेती है। नौकरी पा जाने के बाद जब उनको शादी हो जाती है, बच्छे हो जाते हैं ग्रौर परिवार बड़ा होने लगता है तो उनकी निम्मेदारियां बढ़ जाती हैं । उनके बाद न उनना मा दफ्तर के भाम में लगना है और न यह में ल ता है। पर वे बेचारी मन महान कर पह जाती हैं कि अभी सबित के 10-15 नाल हो हुए हैं आर अगः इस बका टिग्रियमेट मारेंगे ता मुझे रिटा रमेंट बनी किटन नहीं मिलेंगे आ 🤈 उनको मनपूर होकर 20 नाव तक नौकरी करनी पड़ती है। नव श्रारोध है कि प्रगर महिताओं के लिए इनको घटाकार 15 साल कर दिया जाए तो 50 प्रतिशत महिलायें 15 नाल के बाद रिटा रमेंट ले लेंगी और उक्की जगह पर अन्य महिलाओं और युवकों को नौकरो मिल जायेगी । मैं ऋापके माध्यम से श्रन्रोत्र करूंगा कि जब भी मैंने पावर्टी लाइन के बारे में पूछा है ती मुझे एक ही जवाब मिलता है 320 रुपये या 322 राये... (व्यवधान)... 400 रुपये हो गया क्या? ऐसा है कि यह रुपये की गिनती किस हिसाब से

होती है। इसका माप दण्ड क्या है। इसका विक्लेपण करके लोगों को बनाना जरूरो है। मैं जानना हं कि अगर क्षितों को एक हजार राये ताख्याह मिनतो है और अगर उसके मितार में वांच सदस्र हैं तो उसको परवेजिंग पावर तिल है। वह तिबाब नमक और रोटो के कोई तीसरी चीज नहीं खा मनना, चावल के पाथ दाल नही खा नहा। तो जिनको परवेजिंग कैनेनिटो नहीं है तो क्या वह गरीयों की रेखा में नोचे नहीं है? अगर है तो इन गरोग हो रेखा का मुल्यांकन किए से नार्ग नहीं िता जाना ? मैं आपके महाम मे अनुरोध वृह्मंग कि पावर्टी लाइन पर फिर में बिबार किया जाए।

1989-90

श्रंत में मैं यह कहुंगा कि हुए एक ेट्रोत पमा पर एक बात तिबी होती की है

"Every drop of oil is valuable. It will not last long for another **39** years."

तो बरा 39 माल के बाद हवारे बच्चे, हमारे भाई-बहन क्या ग्रंबेरे मं ८ईंगे । इपके बारे में क्या सोक जा रहा है। नान कर्नेशाल सार्वे। बाक एनर्जा के लिये जाने 105 कराइ छ।। किया था ग्रीर उनको 115 कराइ दिश है। महा अनुरोब है कि कार कान-लन्धे नत सार्वेत प्राफ एनजी के बारे में प्राप्त भार करता है ता 5 करोड़ हरो, 10 कराइ हार्य बढ़ारे ल कुछ नहीं हाता । प्रगः बढ़ाना चाहते है तो 200 लरोड़ रुपये का बनट इतका हाना चाहिय जिससे कव ने जब गांबी में जहां पर हमारो बिननो का नहनाक होतो है और जनस्य ट्रांनणर्टेशन का लास ज्यादा होता है कम मे कन वहां पर हम विजलो का उत्पादन कर सकें। धन्यवाद ।

SHRI ALADI ARUNA alias V. ARUNACHALAM (Tamil Nadu): Mr. Vice-Chairman, Sir, at the outset

I would like to mention the positive features, right measures, concessions reliefs and the earnest efforts which are intended to achieve the basic objectives of the budget. The hon. Minister has outlined the basic objectives of the budget as promoting productive employment, protecting the consumption standard of the poor, maintaining the tempo of industrial growth and modernisation and reducing the budget deficit for the vear 1989-90. Normally, the objectives are considered to be in the area of non-controversy. Even the difference over their perspective of the Plan or the policy does not create much controversy among the politicians. What we need, what we trust, what we expect is the fulfilment of the basic objectives announced by the Government concerned. Sir, some of the journals have commented about this Budget that it is an election year Budget. Sir, I am not able to share the views of the press. I honestly admit that to some extent the Budget is free from narrow aims and party gains. And it has been submitted with adherence to the long-term fiscal policy. The abnormal increase in the expenditure on interest payment, defence and subsidies and declining value of rupee and widening of the resources gap and poor earning from the public sector undertakings necessituted the Finance Ministry to prepare a deficit budget for the last few years.

r 1981-82, the deficit was only on a 519 crore. Then it increased to Rs. 9,150 crores in the year 1986. Again it has reached the hilt of Rs. 11,030 crores in the year 1988-89. Sir, I am glad to say now the hon. Finance Minister with his efforts has brought down the deficit to the level of Rs. 7,011 crores in the Budget. I am quite aware that he has transferred an amount of Rs. 2,300 crores of the Oil Coordination Committee to the Revenue account. Whatever may be his device, whatever may be the methodology that he has adopted, the fact

remains that he has succeeded to some extent in arresting the growth rate of the deficit in this Budget.

Sir, the outlay of Rs. 9,374 crores for rural development, social justice and food subsidies though not sufficient to meet the present needs of the weaker sections, no doubt would help in implementing the anti-poverty programme. In this connection, I would like to draw the attention of the Finance Minister to the midday meal programme which is being implemented in Tamil Nadu for the last five years with an expenditure of Rs. 200 crores per year. This must be included in the anti-poverty programmes. This year also, the presen Cheif Minister, Dr. Kalaignar has allotted nearly Rs. 200 crores. Therefore, it is a heavy burden on the State exchequer. Not only Tamil Nadu Government, the Government of Gujarat also, I have come to know, are implementing the mid-day meal scheme. It is a good scheme acknowledged even by the World Bank. Therefore, there is no reason, there is no justification on the part of the Centre to refuse this scheme to be included in the anti-poverty prograramme. To the best of my knowledge, the All India Congress Comittee while passing a resolution in the last November remaining the populist programme, app he mid-day meal scheme. But, unfortunately, nothing has been included in this Budget.

Sir, as regards the achievement in the Central sector, no doubt the Government has succeeded its target because it has established the success to the level of 115 per cent. No doubt, the Finance Minister had extended concession and relief in customs duty and excise duty to the tune of Rs. 308-5 crores. Though our Finance Minister has extended concessions and reliefs to the taxpayer, we cannot forget the fact that he has proposed to levy taxes to the

[Shri Aladi Aruna alias V. Aruna-chalam]

tune of Rs. 1,287 crores. If you examine the imposition of additional taxes in the past few years, I am very sorry to mention that our present Finance Minister has exceeded his predecessors.

Sir, in the year 1985-86, imposition of additional taxation was to the tune of Rs 431 crores; in 1986-87, it was Rs 488 crores; in 1987-88, it was Rs 514 crores; in 1988-89, it was Rs 615 crores, and now it has been increased to Rs 1259 crores. What results in greater burden on the taxpayer is the pre-Budget imposition, which amounts to Rs. 1676 crores this year. In words, this year, the Government has proposed to levy taxes to the tune of Rs. 3000 crores. I am not imposition of against Taxation is essential for the welfare of the State. Without levying taxes, no policies or programmes But the Governbe implemented ment must be serious not only on imposing taxes but also in collecting taxes. That is much more important, But the Government is not very serious about it. I can say it is showing leniency towards the big monopoly houses in the matter of collecting corporate axes. With the permission of Chair, I would like to quote from the report of the Comptroller and Auditor General of India for the year ended 31st March, 1987 wherein it is mentioned that the arrears of uncollected tax revenue for 1982, for the period ended 31st March. 1982, where merely Rs. 1777 crore, and for the year ended 31st March. 1987, the amount increased to Rs. I think this year 5033,19 crore. the figure may exceed Rs. 6000 crore I would like to know the reason for this If you see the break-up of these arrears of uncollected taxes, you will find that it is only in case of corporate taxation that increase in arrears of uncollected revenue is abnormal and if you take the figures of excise duty or customs duty or income-tax, there is no alar-

ming increase. It is only in case of corporate taxation that we find an abnormal increase in arrears of uncollected taxes. If the Government had collected all these arrears of revenue, any further levy of taxation could have been avoided and levy of taxes on certain new items at least could have been avoided. the amount of arrears on collection could have been helpful for payment of interest amount. Therefore, I appeal to the Minister that when he imposes any new taxes, he must take into consideration the need to collect the arrears.

For mobilisation of resources, apart from taxation, grants, loans and savings, we depend upon the earnings or profits of our public sector undertakings over which we have invested a huge amount of Rs. 71,299 crore. Our Economic Survey depicts a rosy picture about the achievements of our public sector undertakings, claiming that industrial production is at the rate of 7.5 per cent this year. But the net profits earned are not proportionate to the amount invested. ding to one economist, the profit that we get from our public sector undertakings is only 0.83 per cent. If we take this year's figures that are available, our net profit comes to Rs. 2183 crore, and that too, after we include our profit from the petroleum sector which along has earned Rs. 2173 cross 252 public sector le assemble . only 116 are running in profit; others making losses. are

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): But in the six months of this financial year it is not so. Losses have been reduced.

Last yeat it was Rs. 1704.52 crores.

It has now increased to Rs. 1,718.61

also increasing.

The losses are

crores.

SHRI ALADI ARUNA alias V. ARUNACHALAM: Because of our inefficiency and maladministration in the public sector, we have failed...

DR. BAPU KALDATE: Not our inefficiency; theirs.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Dr. Bapu Kaldate, are you sure about that?

SHRI ALADI ARUNA alias V. ARUNACHALAM: Because of the Government's inefficiency, we have failed to generate internal resources to the extent estimated. The difference, the gap, between the Budget estimate and the actual generation is widening. I would like to draw the attention of the Government...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Be brief now.

SHRI ALADI ARUNA alias V. ARUNACHALAM: In the year 1980-81, the estimate in regard to generation of ingternal resources was Rs. 2,018 crores but the actual generation was only Rs. 1,221 crores. In the year 1984-85, the estimate was Rs. 5,931 crores but the generation was Rs. 4,251 crores. In the year 1986-87, the estimate was Rs. 8,683 crores but the actual generation was Rs. 6,907 crores. Because of these handicaps, we are not able to achieve the targets set in our plans.

The hon Minister has expressed satisfaction—he seems to be complacent—in regard to the generation of power and the plant load factor our thermal plants. He has assured the House that there would be hundred per cent achievement of the target. Sir, we have invested huge amounts in the power sector. Though we have made progress in generation of power, We cannot fact that the rate of forget the growth in the power sector is also declining. I would like to point out that in 1985-86, the growth rate was

8.6 per cent. In 1986-87, it was 10.3 per cent. But in 1987-88, it declined to 7.6 per cent. In addition to this, I would like to remind that the possibility of achieving the target in the Seventh Five-Year Plan is remote. What has been stated by the hon. Finance Minister also been expressed. in another form, bv the Chairman of the Central Electricity Authority. At the same time, he has honestly admitted the critical position. He has said that position about achieving hundred per cent of the target appears to be hopeful but concrete and determined efforts would have to be put in by the various generating units which, at present, appear to be slipping and critical. This has been clearly stated by the Chairman of the Central Electricity Authority. There is no hope of achieving the target in the power sector. But the hon. Minister is claiming that we are going to achieve it. The claim of the hon. Minister is nothing but deception and misleading the hon. Members.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Please wind up now.

SHRI ALADI ARUNA alias V. ARUNACHALAM: We are allotted twenty minutes.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I know but I requested you.

SHRI ALADI ARUNA alias V.ARUNACHALAM: There is one thing which I would like to mention. This is regarding agriculture. It is a priority sector according to the hon. Minister and there is no difference of opinion among the Members. But the Government has not given any priority to the farmers. It seems, the hon. Minister is satisfied with announcing a reduction in the rate of interest on crop loans from 14 per cent to 12 per cent. But the demand of the farmers is different.

[Shri Aladi Aruna alias V. Aruna chalam]

They want writing off of loans, cooperative loans and loans from the banks, which were drawn for agricultural purposes. I would like to point out here that Dr. M.G.R., when he was alive and ruling the State, had written off agricultural loans to the extent of Rs. 200 crores. I think, under Mr Sharad Pawar. the Maharashtra Government also has done its best. I am proud to say that the present Chief Minister, Dr. Kalaignar, day before yesterday while making his first budget speech, announced writing off of many loans and interests. Sir, the revenue of States themselves are inelastic, they are getting poor income, they are coming forward to waive off the loans to some extent, whereas the Centre is not coming forward to share the burden of the State Governments. That is why I appeal to the hon. Minister to share the burden of the State Governments. That is why I appeal to the hon. Minister to share the barden of the State Governments in waiving off the agriculture loans.

Before I conclude I would like to mention one thing regarding the income-tax ceiling. The middle-class group is very particular, about raising the exemption limit from Rs. 18,000 to Rs. 25,000. They have been totally disappointed by the Minister. I think the hon. Minister will reconsider his stand,

Therefore, the budget seems to be a routine exercise. There is no radical measure, no remedial measure to redress the grievances of the poor.

SHRI T.R.BALU (Tamil Nadu): Mr. Vice-Chairman, Sir, during the Budget speech the hon. Minister has claimed some achievements in certain areas of foodgrain production, industrial growth rate and reduction of deficit in the budget. Of course, he has done some exercise to achieve the basic objectives which he has mentioned in the Budget speech, but if you examine the factual position and the state of affairs prevail-

ing in the country, we are much disappointed and frustrated.

The wheel of progress is wobbling and the Government has totally failed to achieve the objectives and targets in every programme.

In this Budget the Minister has allotted Rs. 9374 crores for rural development, social service, food and clothes subsidies. Priority is given to this sector in every budget but the record of achievement is far from satisfactory. For example, the number of people who lived below the poverty line in 1977-78 is 30.68 crores. In 1983 it is 27.10 crores. At this rate the Government would be able to uplift the condition of downtrodden only after five decades. Even after so many years the Government could uplift only 358 the lakhs of people who are downtrodden. Similarly, if you take up the problem of unemployment, it is very serious at d alarming. We are going to complete the Seventh Five Year Plan. Our public sector investment increased to the extent of Rs. 60,000 crores. Every year the Ministry of Rural Development submits its report saying that there is fantastic improvement in anti-poverty programme and also in solving un employment programme but the problem of unemployment remains even today. For instance, at the end of the Second Five Year Plan the figure of unemployed (registered) was 1.56 million: at the end of the Third Five Year Plan it was 2.47 million, at the end of the Fourth Five Year Plan it was 8.15 million, at the end of the Fifth rive Year Plan it was 13.41 million, at the end of the Sixth Five Year Plan it was 23.91 million and at the end of the Seventh Five Year Plan, we expect it would be 3 crores. This means, our objectives and achievements have been thwarted. We have not allotted enough amount that is needed. For example, for giving sarees to the poor the Central Government has allotted only Rs. 12 crores, whereas our Chief Minister Dr. Kalaignar Karunanidhi has allotted Rs. 27 crores for the poor and downtrodden. It means, this Government has no sincerity or responsibility to solve the problem of poor. It is unfortunate that this Government refuses to understand the increasing burden on the States in the area of revenue matters. States have not been allowed to withdraw the overdraft whereas the Centre borrows money from the RBI without any discipline. I fear that financial discipline is enforced only for the States and not for the Centre.

Even the States are not permitted to avail of their legitimate shares from the corporation tax. It is a tax on income from the corporate sector. So the States have got every right to get their share as they get from the personal income tax. The total collection of income tax is Rs. 4000 grores. If the corporate tax is brought into the divisible pool, as is income tax, the States would get more funds from the Centre. The Finance Commission has fairly recommended the case but the Centre has not come forward to bring the corporate tax into the divisible pool.

Another painful issue is pertaining to consignment tax. The Constitution was amended suitably to enable the Centre to levy this tax. Our Chief Minister, Dr. Karmanidhi, during his address to the Chief Ministers Conference and in his recent Budget speech in the Tamil Nadu Assembly mentioned about the pressing need for implementation of the consignment tax. I, therefore, request the Finance Minister to introduce the consignment tax without any further delay.

It is needless to explain that the Centre has neither allotted adequate funds nor invested any funds under the Five Year Plan for the industrial development of Tamil Nadu. Our Chief Minister has appealed to the Centre to take up the third mine cut at Neyveli to meet the acute shortage of energy in Tamil Nadu

and to give to Tamil Nadu its due share from this mine cut at Neyveli without any further delay.

Thank you very much, Sir.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Thank you. You have not exceeded the time which you had promised me. I think Mr. Morarka will also not exceed his time

SHRI KAMAL **MORARKA** (Rajasthan): Thank you, Sir. Since time is short, I do not want to go over the figures and data which have been spoken about by so many Members. But at the outset, I must say that the budget being presented year after year, including this one, as an exercise itself, is only a shadow of what it used to be only ten years ago. Arithmetically, the Finance Minister has done a job. He has inherited a certain economy and based on some of the things which he is unable to change, he has tried to balance the figures. Before I criticise the particular points which I want to criticise, I do want to say a word about the effort made by the Finance Minister in trying to stop further aberration in the course of our economy. It is very clear from the various parameters that over the last 8 years, and specifically over the last three or four years, our economy is going off course. When I say this, I am saying it with full sense of responsibility. I am not trying to make a political speech, I am not trying to find fault with the Central Government or the State Governments, because the finances of the State Governments are as much off course as those of the Central Government.

Now specifically coming to the budget presented, the most gratifying fact for people is that GNP has shown a big rise. Now some figures have been given in the Budget—one lakh crores and debt running into lakhs of crores. Frankly the

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[Shri Kamal Morarka]

common man has lost interest in these figures because these figures are mind-boggling; they are too big. I think the correct thing would be to go by percentages. And, I for paucity of time, will concentrate only on five aspects for which I feel sorry that this Budget has not taken adequate measures either in the short-term or in the long-term. The first is the GNP itself. Now everybody is happy that the rate of growth in GNP has been achieved and for the Eighth Plan, we are targeting 6%. But a very significant fact is that the GNP consists of the agricultural sector, industrial sector and the services sector. In the period 1951-56— First Plan period—the share of the agricultural sector in the GNP was 60%, industrial sector was 25% roughly and the services sector was 15%. In the period 1985-88, the share of the agricultural sector has come down from 60% to 33%, industrial sector has slightly gone up from 24% to 27% and the services sector has gone up from 15% to almost 40%. Now, what is the services sector? The services sector basically consists of items like defence and public administration, transport and communications, trade and tourism, banking and insurance. With the burgeoning Government expenditure, it is not difficult to see that it is very easy to achieve a higher GNP by stepping up Government expenditure. Now this is a trap. In socialist countries, for the purposes of GNP, for GDP they count only the material production of the economy, that is, the agricultural and industrial sectors. They do not count the services sector. In western countries like America where the services sector is counted for GNP. the major difference is, as the services sector grows there is a shift in the employment from the meterial production to the services sector. In India, over the last 40 years, twothirds of the population continues to be employed in agriculture. There

is no shift in that, meaning thereby that where two-thirds of the population was producing 60 per cent of the GNP, today two-thirds of the population is producing only 33 per cent of the GNP. Unfortunately, even within the services sector, the real burgeoning has been in the area of public administration. Now, if we talk of defence, it is a holy cow. Thank God, this year the Government itself has halted the increase in defence expenditure and as my friend, Mr. Dipen Ghosh, rightly said yesterday, when we were talking of cutting defence expenditure, the Treasury Benches said it was antinational and we should not even talk about it. This year the Government is proudly claiming that they have cut the defence expenditure. I believe that no expenditure is a holy cow. In a poor country like ours, expenditure is expenditure—whether it is Plan or non-Plan, whether it is development or non-development, whether it is capital or revenue, whether it is civil or defence. Every rupee spent is from the poor man. The country must get value for money.

Now, the GNP position being as it is, assuming that we have achieved a certain level of GNP, the five points I want to raise are these: One is inflation, one is the burgeoning expenditure and deficit, one is the adverse external deficit, that is balance of trade, and then, the buoyancy of tax revenues and the performance of public sector undertakings. Now, tirst of all, taking inflation, every time in the House we claim that the wholesale price index has risen only by 5.4 per cent. As Disraeli said, there are three types of lies—lies, big lies and statistics. This 5.4 per cent is the biggest lie that we are facing because, if you take the Reserve Bank's own figures, what does this 5.4 consist of? This 5.4 is divided further. Primary articles, that is 6.1 per cent. food articles 12.9 per cent, foodgrains 16.6 t₁ cent. And here is the crux of the

problem. We know that an average Indian is spending 70 per cent of his earnings on food. A poor man is spending 90 per cent of his earning on food. The only index that should really bother us is the index of increase in the prices of foodgrains and food articles. All other inflation is irrelevant, I may submit to a meaningful discussion. Here I may add that there was a time when the budget used to reflect the mood that you wanted to build up in the nation. It used to reflect or, it used to affect, the rich man's thinking on the social problems of the country. No more so. This budget does not build up any mood for austerity, this budget does not build up any mood for the rich man to curb his consumption. The "austerity", "ostentatious consumption" and "conspicuous consumption" I have not seen these words in the last four years of this Government's functioning, in any economic document.

Coming to revenue expenditure and deficit, I can do no better than to quote the Finance Commission.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr. Morarka, you are very clever. You have given this year's budget percentage but not earlier budget's percentage. You are very clever.

AN HONOURABLE MEMBER: He is!

SHRI KAMAL MORARKA: The Finance Commission has very rightly observed that if we succeed in persuading the Central and Governments to work towards the objective of balancing the revenue and deficit, this would not be difficult, realizing that only till 1981-82 both the Centre and the States had surplus in their revenue accounts. So. it is only after 1981-82. My friend, Mr. Jagesh Desai is now in the Chair. Today I did not interrupt him. He said that the Janata Government came and ruined the economy.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I have given the figures.

SHRI KAMAL MORARKA: I do not want. I still do not want to politicise the issue. I think the finances of the nation are a much more serious matter. Governments may come and go, we may be on this side and you may be on that side, it does not mader. By our speeches or by using better adjectives we can never make one r. two rupees. and we can never sorve the problem of the poor man. But, after 1981-82, there is a clear danger signal. We are borrowing many or consumption. This is the worst thing that can happen. The Finance Commission has gone to observe that "eliminating the revenue deficit as early as possible is an absolute fiscal imperative". Unfortunately I do not find it in this Budget though there is an attenue to show that we have curbed the Bud is deficit. It is obvious that by transferring Rs. 2.300 crares we have brought the Budget deficit down. But that is only a book entry. The fact is, between our expenses and revenue, the gap is still there.

Another point is, in India, unfortunately our definition of budget deficit is only the actual uncovered gap. Actually that is not the deficit. The deficit even in this Budget 13 Rs. 28.000 crores. But the rest of \triangle has been made up by borrowings. So, the uncovered gap is Rs. 9,000 crores odd. By transferring Rs. 2,300 crores. we say that the uncovered gap is Rs. 7,300 crores. There is still Rs. 7,000 crores lying in the Oil Fund. We can transfer all of it, and we can say that there is no deficit. is fooling ourselves. Let us understand that our expenditure is much more than our income. Our balance from the current revenue is negative.

As was expected, that Finance Minister should have at least announced that we are going to come up with a new long-term fiscal policy. The December, 1985 policy was there. It made certain projection. House is entitled to know, the coun-

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Budget (General)

try is entitled to know, where we went wrong. Is the expenditure more than what we thought? Is the money not coming from where we thought it would come? Should we tighten our belts? Unfortunately, there is no talk of either tightening the belt or we seem to be tightening the wrong belts. What we need today is having strict control on the expenditure and, as the Finance Commission has suggested, making a time-bound programme to wipe out the current deficits. That is as far as the expenditure and the deficit go.

The second quesion that comes is balance of trade. There has been a constant adverse balance of Rs. 6,000 crores minus the invisible receipts. Suddenly we find that we are in a balance of payments problem. Why? Exports have gone up. Imports are going up faster. But the real problem is, invisible earnings have gone down. The remittances from the workers abroad have gone down, the NRI deposits which we were getting. 1 do not want to dwell on it because of paucity of the time. The justification for it or the logic of it is an entrirely debatable issue. Because they have gone down, suddenly we find theresources crunch. Just like the internal deficit, the real solution to external deficit again is, we must import less.

If we talk of importing less, we will be told it is an export-induced import! There are economists galore who will tell us that the only way to induce export is to import technology, capital equipment and goods. I am sorry that that kind of philosophy no longer works, not in a country like India where we have tried it for the last three, four years. We have tried it. Our Commerce Minister is on record to say that inspite of the liberalisation the share of the larger houses in exports is negligible. Who is exporting? The garment exporter, the gem and jewellery exporter whom we have given no facilities, whom we have not given capital equipment.

So, the second point I want to tell the Finance Minister is that should be a thrust on how to control imports, how to curb imports. On exports also subsidies are being given. Even in the Government expenditure. Rs. 8,000 crores consist of subsidies. I think a time has come when the deleterious impact of subsidies should be taken into account. I white paper or an analysis of all subsidies will be in order. Either in the Economic Survey every year or at least for one time let the House know what the amount of subsidies who are getting them and what benefit the country is getting out of it? If in spite of the export subsidies—I believe they are of the order of Rs. 2.000 crores—our trade balance cannot become positive, then the time has come to see whether the subsidies should exist or not.



The third point which I want to make is about the buoyancy of tax revenues. Unfortunately, in spite of the increase in GNP, in spite of the socalled increase in industrial growth-7 per cent, 9 per cent, 15 per cent depending on the year—the trend of the tax revenues shows a very disturbing position. As a percentage of the GNP-again I don't want to go into the figures—in 1976-77, the direct tax revenue was 3.06 per cent. In 1985-86, it has come down to 2.31 per cent. The excise revenue was 5.91 per cent. It has come down to 5.58 per cent. Now, in the case of direct taxes, there was even a reduction in the tax rate. In excise, there have been sharp increases in the tax rate year after year. In spite of that excise revenue has come down as percentage of GNP. And what has gone up is the customs duty from 2.17 to 4.10. Obviously we are importing more. So we are getting more customs duty. But this revenue is at what cost? We are getting customs revenue and we are creating an adverse loan balance abroad. It is a very very bad thing to happen. The ninth Finance Commission said from 1975-76 to 1986-87, revenue went up by 14.5 per cent and expenditure went up by 17.2 per cent. Now, this 3.1 gap in the GDP can-

not be filled up unless revenue is raised apart from curbing the expenditure, which could never be over emphasised. The buoyancy of tax revenue is the significant omission. One of the most significant omissions inthe Budget document, not only this year, but in the last three years, is that we have stopped talking of black money as if the problem does not exist. Or is it that the Government wants to wash its hands off the problem? At least we used to hear two-three years back either about the crack-down on black-money, or raids, seizures, bonds, incentives or voluntary declarations. Now. stage has come when you have stopped talking of this. This is a very dangerous thing. Hardly one per cent of the whole country is among the tax-paying public. You have to widen the tax base. Not touching agriculture, which may be political decision, but there are a lot of self-employed people, a lot of people, who should be brought into the tax net. This cannot be done in the existing system. The existing tax system needs overhauling. It is revenue-oriented. It is harassment-oriented; it is corruption-oriented. We should make it effective. For instance, I would like to prefer, like everybody else in the country. that the tax exemption rate should have been increased from Rs. 18,000 to Rs. 25.000. I will not have much grudge if you had done this because over the year inflation has taken place. But Rs. 18,000 itself can be kept, provided, when a man enters the tax bracket, the rate is kept lower. You have lowered the rate from 25 to 20. Even 20 is very high for a man when he enters the tax bracket. It pinches and, therefore, here the tax-evasion starts. You must have a very very low rate, say 5 per cent or 10 per cent at the entry point. Once he becomes a tax-payer as his prosperit increases you will get more money. Buoyancy of tax revenue has gone down. In fact., in certain cases it is less than one, which only shows tax evasion. Tax-evasion is the major

bane of this country. We have tried all sorts of techniques. I think a time has come when we should have a fresh look at the whole thing. Let us have a method by which paying taxes becomes less costly than evading it. Today, we have a large population taking part in a legitimate economy which is bankrupt and a small part of the population taking part in an illegitimate economy, which is prosperous. This cannot continue permanently.

The final point is about the public sector undertakings. One can say that they have improved a lot. But this again is a debatable point. When vou are at the rock-bottom, you can only go up. So, improvement in the last two years is not an improvement. The fact is that in the public sector undertakings the returns are grossly inadequate. Now the profit making enterprises are ONGC, Mahanagar Telephones Nigam and Videsh Sanchar Niagam. These Mahanagar Telehones Nigam and Videsh Sanchar Nigam are two funny profit making enterprises. Can you imagine that service-oriented companies are making Rs. 300 crores? They are not supposed to make profit. They are supposed to give service at least cost. Anyway, they have made money and all the monies they have earned is lost by a handful companies or most of it is lost. Even today I differ with my esteemed friend who is in the Chair, Jageshbhai if we exclude the petroleum sector the rate of returns would be negative. This is the Finance Commission's findings also. The fact of the matter is that the NTC or the Coal sector are making whopping losses, not whopping profits but whopping losses. Even the social purpose which was enunciated, namely, in the collieries that there were contract labour and exploitation of labour. Today also there is contract labour on a large scale. Everybody knows it. Customers get coal at 10 or 20 times the price and yet you make a loss. My friend, Mr. Vasant Sathe is not here

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[Shri Kamal Morarka]

because he was very eloquent. But the fact remains that the coal sector is making a loss. He says "Declare it as a national sector." I think, we should pass a resolution and declare if it reduces the loss. The fact of the matter is that large amounts of money are going into non-productive activities. Where would the money come from ultimately? You can turn around and say that the Plan targets are going to be fulfilled this year, but the question is resource mobilisation through loans. Merely fulfilling Plan targets by borrowing money at increased rates of interest may not be the wisest thing to do.

I will just end by giving one examnle and that is in this year the Plan outlays has been increased only by Rs. 5.731 crores in this Budget as compared to the last year's Budget. Out of Rs. 5,731 crores, public sector resources mobilisation will be Rs. 4.761 crores i.e. a major part of the finances will be raised by the PSUs. How does the PSUs raise their monney? They will raise it through taxfree bonds. I want the Finance Minister to seriously consider it because tax-free bonds are also a subsidy which has regressive repurcussions and without any limit individuals he can buy the bonds and this will distort the picture of progressive taxation. So these are matters to which the Finance Minister has to apply his mind. My request to him is: Please come out with a lorg-term fiscal policy. This needs a course correction over the next- 5-7 years. The whole House. all parties combined together—there should be no politics in this—and everybody should play their role to take out the country from the economic morass into which it is sliding. Thank you.

SHRI SUNIL BASU RAY (West Bengal): Mr. Vice-Chairman, Sir, I am sorry that I am not supporting this Budget. As it is, it is a votecatching Budget and not even a populist Budget and not to speak of being socialistic which the earlier Budget's

claimed to be. If you go through the Central Plan outlay sector-wise, we see that the allotment has been reduced in the case of agriculture and slightly increased in the case of rural development. In the case of irrigation and flood control it has been reduced. So, with all these reductions mainly affecting the rural sector, how can we hope that this Budget will be able to generate employment and give relief to the people in the rural sector?

I also draw your attention to 5 p.m. the fact that inspite of loud talks about water supply and all those things the Budget shows that the Accelerated Rural Water Supply Programme has been allotted the same Rs. 410 crores in the present Budget as it was in the revised estimate and earlier Budget estimates. So it is quite clear that this Budget will not go to the help of the people, but this Budget will help the monopolists, the foreign capitalists and their companions because it is based on indirect taxation, inflation. internal borrowings and borrowings. All these four legs are cracking and this Budget will also crack or the people. It is quite sure. For example, I can draw your attention to the dismal picture prevailing in the entire mining are allove: India. I have my personal experience. In Ranigani coalfield area Jharia coalfield area and in Orissa I have seen that the infrastructure which has been built by the panchavats or other local bodies has been devoured by the open cast mines which have destroyed the total infrastructure including the water supply system of villages. As a result, the villagers are compelled to go away from the mining villages. Where will they go? Open-cast min-ing has created a problem which is social, political, economic and eclogical also. It has destroyed the total ecology in the area. Apart from the fact that underground mining has devastated the entire area, especially the old underground mines, this is a problem to which the Central Governmentmust address itself. The workers of Raniganj coalfield have gone to the ECL headquarters. You just visit the

houses in the villages. You will see hot gases gushing out. I have seen in Jamuria whole houses having gone down due to subsidence. I have seen long flames coming out of the fields after boring operations. These are the problems to which the Cental Government is not addressing itself for the last 42 years. It must do so now. About one lakh workers have gone to ECL headquarters to file a petition before the authority. They will come to coal India headquarters on 30th with the same petition. I think the Central Government must address itself to their problems. Otherwise, our national assets will be destroyed: otherwise, the entire infrastructure which is lying over the land in these areas will be devastated.

New, co other issues, I draw the attenuon of the Government to the report in the Economic Times of 25th March 1989. According to that,

".....current year's further rise in cost of living of 10 per cent and the general rise in the wholesale prices of five per cent together with 15 per cent rise in money supply. The impact of continuing inflation has been a large revenue deficit financed through creation of treasury bills."

These are the facts which prove that the bending that people expect from the Budget, from the Government, is not going to reach them. So we have to the problem we must try to see that the problem that the Government is pursuing are changed because we are now in a more complex debt trap which is a threat to our economic independence. It is further aggravated by the import export policies, technological policy, etc.

THE VICE-CHAIRMAN (SHRI JAGESH DESA!): Please conclude

SFRI SUNIL BASU RAY: This is a vital point. I would like to deal with this. Due to these policies thousands of industries, thousands

of factories are being closed down. From the Economic survey itself, Sir, you will find that more than one lakh and fifty thousand units of industries have been rendered sick. More than Rs. 5900 crores of bank money is locked up there. What will happen to this? In the name of technology improvement we cannot allow this wastage to continue. So we want a definite

THE VICE-CHAIRMAN (SHRI JAGESH **DES**AI): This will do. Your time is over now, please. Dr. Sivaji. You help me today.

SHRI SUNIL BASU RAY: I think you should not have called me.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Dr. Sivaji. Not more than five minutes.

DR. YELAMANCHILI SIVAJI (Anadhra Pradesh): Sir, expected in the Budget presented by the hon. Minister encouragement for economic growth and savings and liberalisation in taxation and eradication of anempoyment and poverty. But to our dismay, the Budget does nothing of these things. If any body in fabricates this country rupee notes or hundred rupee notes, he is entitled to be landed inside the prison. Under the same pre text, whether Mr. S. B. Chavan or Mr. Faleiro or somebody else while formulating the Budget proposals resorted to high deficit financing and overproduction of currency notes in the Nasik Press, the right place they deserve is Tihar Jail. This is the first time that so much of huge burden is put on the people though the additional taxes are shown as only Rs. 1287 crores of rupees. The Railway Budget added another Rs. 876 creres. And just before the Budget there was an additional burden on coal prices to the tune of Rs. 550 crores. All these put together, roughly the additional burden on the people is to the tune of Rs. 3000 crores. And the Government hold it very convenient, irrespective of the Budget and making

[Dr. Yel amanchili Sivaji]

the Budget irrelevant time and again, intermittantly off and on, resortin to hike in the administered prices.

According to a report of the RBI. during 1970's the hike in administered prices contributed to the tune of 20 percent to the inflation in this country and during 1980' ledto 33 percent. As you know, Sir, these are 55 items in this country from the public sector which are time and again hiking administered prices. During 1972 when coal sector was nationalised, the price of coal was as low as Rs. 37.50 per metric tonne and this is costing now Rs. 250 per metric tonne. All hese things are at the cost of the State Governments and nothing goes to the State Governments as share. Several people mentioned that we are living beyond our means and we are resorting to deficit financing. And to that funds from the oil sector are being added. I don't mind adding These funds from the oil sector but they should have been added to the capital account, not to the revenue account. If it is added to the capital account, there is an obligation on the part of the Government. But if it is added once to the revenue account under the General Pool then the Government will not have any obligation. And the taxation in the country is that the Government is collecting at the rate of Rs. 50 crores of rupees for every working hour of the Government offices, and the debt burden is as high as...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): One minute left now. (Interruptions). Not more than that.

DR. YELAMANCHILI SIVAII: So the Government is resorting to high corporate tax and other things, and it is not distributed amongst State Governments. And there are other instances. For example, a person getting Rs. 50,000 as salary is carrying more money to home than a person getting Rs. 51,000 as salary because of the 8 per cent surcharge imposed on income-tax.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): That is all right. Please sit down. Your time is over. Mr. Chitta Basu.

DR. YELAMANCHILI SIVAJI: Sir, nothing has been mentioned about cotton growers and handloom weavers of Andhra Pradesh. Several reliefs have been given to the industrial sector and the corporate sector. So, I would like to say that the Minister should note down and announce some reliefs to the cotton growers and handloom weavers in Andhra Pradesh so that they can be relieved of their debt burden.

THE VICE-CHAIRM II
JAGESH DESAI): Shr: Canta
Basu. Ony five minutes please.

SHRI CHITTA BASU (West Bengal): Kindly don't ring the bell. I will finish. I know your compulsions and you know my compulsions.

As a matter of fact, I do not like to dissect the budget in all its aspects. I would like to draw the attention of the hon. Finance Minister to a particular tacci of our national economy which, in my view, is very much disastrous. I refer to the problem and the feature of ex-The quantum of external debt ternal indebtedness, according to the facts available with me and according to the information given by the Government, is 55000 crores of rupees. It was given in reply to a question of mine in this House. The Government stated that the total amount of foreign indebtedness is 55000 croies of rupees. information was given about six months ago. Sir, I was looking into the Economic Survey in order to find out whether there has been any additional information made available regarding external indebtedness of our country. I have been appointed to find that no fresh information has been given except which was given six months

According to the Economic Survey, the total amount of foreign indebtedness is about the same, i.e. 55000 crores of rupees. The debt servicing ratio during the current year is estimated to account for about 25 per cent of the total receipt. This much of information has been made available. I will remind you about the total amount of external indebtedness about four years ago. It was 25000 crores of rupees. Now it has gone up to 55000 crores of rupees. The debt servicing ratio at that time was 13 per cent. Now it is about 25 per cent or 26 per cent. That means that during the last four years it has doubled. This is the moot point which I want to make. I want to know from the hon. Minister as to what have been special requirements during the last four years which warranted such an increase in our foreign indebtedness. It is almost double. It was 25000 crores of rupees and now it has gone up to 55000 crores of rupees. The debt servicing has also increased commensurately. It was 13 per cent and now it has gone up to 25 or 26 per cent. May I know from the hon. France Minister what were the specific requirements and what were the specific policy shifts which have warranted this kind of massive external debt?

I don't like to make a speech because the political implications of this kind of excessive indebtedness are known to the entire country. Sir, as you know, much of my work has been lessened by my distinguished friend, Comrade Kamal Morarka. He said that our national economy is exportless and import-dependent. There are great implications of this foreign indebtedness on the economy of our country. I don't like to dilate on this point because you understand these things. The Minister also understands the implications of these things. I want to remind you of the fate of Latin American countries.

that I should warn the country and that I should wain the Government about the fate which awaits us. I have taken into account the total imports in US dollars in the Latin American countries which were about 6 billion US dollars. In that year, there was a total aggregate outflow of 26 billion US do-Ilars. Six billion US dollars were the inflow and 26 billion dollars were the outflow. That was in the discharge of the obligation of the interest repayment. Therefore. Su, we cannot remain oblivious of these things, we cannot remain blind to what is happening because of the external indebtedness.

Sir, our Government do not furus the detailed information of external indebtedness. I think, the hon. Finance Minister is quite aware of the fact that OEDC, the Organisation for Economic Development and Co-operation, which is a Paris-based economic organisation, in its last report, said that according to their data, by the end of 1987, the total foreign indebtedness of India amounted to Rs. 80,000 crores in terms of rupees. They gave it in terms of US dollars which was 50.4 billion dollars. Therefore, it comes to Rs. 80,000 crores in terms of rupees. The OEDC report suggests that foreign debt has been going on by around 7 billion per year in our country in US dollars. Having that as a measure, excuse me, Sir, I will have to draw this conclusion, at least the countrymen will have to draw this conclusion that the country's total external debt at the beginning of the current year would be Rs. 99,000 crores. Now, I pose a question to him, through you, Sir: Which is correct, the Economic Survey of the country or the OEDC? Sir, I am quite aware that OEDC is an organisation which is outside the country. Yer, I do not like that I should rely entirely on an agency like OEDC. But I must be sure,

[Shri Chitta Basu]

as a Member of this House, as an ordinary citizen of this country as to what is the actual state of affairs in this area. Sir, I put this question: What is correct, the Economic Survey or the OEDC? Sir, I have been informed that the Minister is going to Finance Right. He should Washington, go. But it is not the current issue. Therefore, I want that the vernment should bring out a White Paper regarding the external indebtedness, its implications on our national economy, our self-sufficiency, our economic sovereignty and its political implications. I demand a White Paper and I hope that the hon. Finance Minister will take a little time to answer this.

SHRI S. B. CHAVAN: Mr. Vice-Chairman, Sir, I should at the outset, exprrress my gratitude to all the hon. Members from both the sides of the House for participating in the discussion, making very valuable suggestions expressing their view in their own way, but basically touching on some of the issues which, in fact, are very important from the poin' of view of he national economy. Sir, would not say that the remarks that they have made are motivated by political consideration. I am prepared to accept this kind of recognition that they are not politically motivated; they are actually actuated by the national tually interest. And when it is a question of national economy, I was happy to have at least one hon. Member saying that we should rise above pary politics and try to view the economy from a total national point of view irrespective of the party I am very happy affiliations. that he has been called Comrade Kamal. I am not quite sure whether he is a comrade...

SHRI CHITTA BASU: We are fighting together.

SHRI S. B. CHAVAN: You called him Comrade Kamal, I can assure you he is a diehard. I would not use the other word. So, I can only say that they have a particular point of view as the hon. Member, Shri Chitta Basu did not touch on other points of the Budget and emphasised only on one aspect of it....

SHRI CHITTA BASU: Because I was compelled to restrict myself.

SHRI S. B. CHAVAN: In fact, I also want to restrict my speech because I have another meeting to attend. That was why I was prticular that I am able to reply from 4.30 onwrds. But, somehow, the hon. Chairman thought that there are hon. Members who would like to participate in this discussion and that is why it would be rather difficult for me to explain all the points which the hon. Members have raised.

The Leader of the Opposition, Shri Gurupadaswamyji, as my es-teemed friend, hon. Shri Masodkar said, was rather unkind, rather uncharitable, I must say, in using the words, and he criticised the Budget in such a fashion which clearly 🚽 reflected to be a kind of a motivation. I am sorry to use this word. But that was how I felt it. Is it a fact that there is no direction in the Budget? Is it a fact that there is no philosophy of the Budgei? Actually, you might not agree with the kind of philosophy that I might put before you because this is the Congress philosophy that we have for ourselves. This Congress philosophy cannot be your philosophy. and I cannot frame the Budget according to your philosophy. I will frame the Budget...

SHRI SUKOMAL SIN (West Bengal): This is a capitalist philosophy.

SHRI S. B. CHAVAN: I am aware of the fact that this is a Congress-ruled Government and Congress-ruled Government is going to be followed by...

SHRI DIPEN GHOSH (West Bengal): And you are running a capitalist line. So you have a capitalist philosophy. I agree with you.

SHRI S. B. CHAVAN: I have told you that this is the philosophy of the Congress Government and you cannot expect your philosophy to be incorporated in our Budget. It is a very simple proposition that the hon. Member should try to understand. I can well understand that there is an enunciated policy of the Congress Government and your budget does not fit into the parameters which have been prescribed by the Congress organisation. I can well understand that, but, at the outset, the disappointment is because of the fact that you are trying to see your reflection in the Budget presented by the Congress Government, and that is the only difference. That is why I thought that most of the criticism is because of the fact that you have tried to see into it the kind of philosophy that you would like to be implemented.

If you were to go through the Budget speech, you will find that the basic approach is for growth, modernisation, self-reliance and social justice. These are the four issues, or the thrust of the Budget that we have presented and tried to find out whether it gets reflected in the Budget provisions or not. I am sure that if the hon. Members were to go through the Budget, they will find that there are a number of innovative ideas which, in fact, have been incorporated in the Budget. Being the last year of the Seventh Five-Year Plan, I am sure hon. Members would be expecting to find out

whether we have been able to achieve the plan targets both in financial and physical terms. From the speech you will find that we have been able to exceed the financial provisions. It might be for the first time-at the time of the Sixth- Five-Year Plan. despite difficulties, we could achieve about 90 per cent in real terms that we are going to achieve 130 per cent. Making provision for inflation, it would come to 115 per cent in real terms. This is in regard to the financial provisions. Therefore, no Ministry, for that matter, can possibly say that enough funds were not available and that is why they were not able to achieve the targets set for themselves. I am definitely of the view—I agree with the hon. Members-that merely spending money is not adequate. We should get adequate returns in physical terms. That is why we have been making provisions every year with a veiw to seeing that they are able to achieve the targets that they have set for themselves.

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If you go through the Budget documents which have been presented to the House and given to hon. Members, there are two or three things which give an indication. Firstly, the rate of growth. I am not able to understand why Gurupadaswamy Mr. was very angry about the rate of growth because of the fact that, somehow. this time, monsoon being favourable, we could achieveand we are going to achieve-almost 170 million tonnes of foodgrains There is still one more production. vear left and if God is merciful, I am sure we would be able to achieve around 180 million tonnes in 1989-90. The target we have set is between 176 and 183 million tonnes. This is, in fact, quite achievable and there should be no difficulty looking to the provision we have made for this

[Shri S. B. Chavan]

Some hon. Members dwelt at length about less provisions having been made for agriculture, irrigation and flood control works. I should say that this has to be looked at in a proper perspective. The provision made by the Central Government would have to take into account the borrowings from the different banks. Also, this being the primary responsibility of the State Governments, both the figures will have to be added because, ultimately, what the agricultural sector is going to get will be the addition of figures from these two sectors together with the banking sectors which is going to provide the money. If you look at it in this perspective, I am sure hon. Members would be fully convinced that there is enough money available. I can assure this hon. House that hereafter if any money is required, if more money is required. certainly, we would be able to consider the same provided we are convinced that the money given to them is going to be propely utilised for greater agricultural production.

In this connection, I am very happy to inform the House. There are other sub-sectors laso in the agricultural sector. I am very happy to inform the House that there are three areas where the progress has been. in fact. spectacular. These are: cotoilseeds and sugar. These are the three areas where production has been a record. This gives us great hope that in the Eighth Five-Year Plan also, we would be able to achive greater production and it should be possible for us to achieve the target of 6 per cent rate of growth which we have set for ourselves and go to the rescue of the person who is, in fact, eagerly waiting for getting the kind of assistance that he expects from the the Government. The other point that was made by Shri Gurupada. swamy is about the dry-land farming and the emphasis which has to be puton that. I am in full agreement

with you that this is an area where greater emphasis will have to be given because this happens to be almost 70 per cent of the total area which ultimately is going to add to the production. They are, in fact, adding to the production already, but new technologies will have to be adopted in such a manner that they are able to contribute to a greater extent, so that the country as a whole gets the benefit of the neo-technology. Science and Technology Department has been coming to the rescue of all the agriculture scientists and others also. They are giving new technologies to our agriculturists, and that, in fact, has been mainly responsible for greater agricultural production. I am sure that where we are lagging behind we will have to lay emphasis on that. Pulses is one of the sector where we are lagging behind. Here is a challenge which our agriculture scientists and others have accepted and they are trying to evolve a new kind of seed which, in fact, will be drought-resistant. At the same time, there will be other things which they will have to take into account so that it is not susceptible so much to the diseases which are very common.

In the industrial field the Members are aware of the fact that we are trying to achieve this more than 9 per cent and with this I am sure, we will be able to achieve the long-term growth rates of 5 per cent. I have forgottoen the point about the trend over the 15 years that the hon. Member talked May be, he was talking of the previous years. I can assure him that with the 5 per cent rate of growth in the Fifth Five Year Plan, 5 per cent rate of growth in the Seventh Five Year Plan and we feel quite confident that in the Seventh Five Year Plan we will be exceeding the 5 per cent rate of growth. So on a long-term basis also it is not 3.5 or 3.6 per cent but 5 per cent that we are going to achieve and that is why we feel all the more confident that for the Eighth Five Year Plan this is a very

strong foundation that we will be laying, on which foundation the Eighth Five Year Plan can rest.

In order to upgrade the technology and make our goods competitive in the international market, we will have to update the technology. Some of the hon. Members where asking as to why it is that the imports have increased over a period of four to five years. I can only say that if the hon. Members were to take care to go into the details and try to find out, right from 1985 onwards we have been trying to update the technology, make our goods more competitive. There is no denying the fact that our Prime Minister has been going round the entire world and there are a large number of dignitaries who come to India to consult out Prime Minister about what plan of action they should take for their future. So, there is a freindly relationship with a large number of countries, but at the same time, we cannot be oblivious of the fact that any other country will have its own interest in view. Merely because you happen to be freindly does not necessarily mean that they are going to concede everything that you ask. They are going to concede on the basis of merits. So, our products have to be competitive, technically sound, and qualitatively there should be no difference between the international products and the products that we are producing so that we become equal with others. Maybe, in packaging and other things, if there is any kind of differnce, we will have to make some improvement so that our product becomes more saleable in the international That is the reason why we have been giving a large number of concessions so that our industry is able to compete with the international ket and that is why this liberalisation in import was adopted. Now we will have to see how much of it is linked with greater export and how much of it is being used for non-export purposes. If it is a luxury item, everybody is expected not to use it for that purpose. I am sure with this kind of liberalisation, there should

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be no reason why we should lag behind why our technology should not come up to the particular standard

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There are physical achievements which I would like to give, speciall y in the infrastructure field. The HBJ pipeline is going to be completed. The Maharashtra gas cracker complex is also going to be completed. The Nalco aluminium complex is also going to be completed. The first stage of Vizag steel plant is also going to be completed. The fertiliser plants at Guna, Aonla and Jagdishpur are a few infrastructure projects which, in fact, quite reasonably seem to be in the range of completion. there So should doubt as to whether it is only in the agricultural sector that we are going to achieve this. In the infrastructure field. if there is the necessary kind of atmosphere created, I am sure that we should be able to complete this. Added to this, I can also say on the basis of the information which has been given to me by the Departments concerned—an hon. member said something from the Central Electricity Authority; certainly I am prepared to again find out, but my information is that the 22,000 MW of electricity, which, in fact, was the target for the Seventh Five Year Plan-that they will be able to achieve and they should be able to evacuate the power which will be generated, so that this power becomes available, both for industry and agriculture. Shortage of power is one of the reasons why it is that in both these fields, kind of achievement that we would like to have, we have not been able to achieve merely because electricity in adequate measure is not available. Now with this kind of achievementand added to that there is the nuclear power there is 2000 MW which the Soviet Union has also promised-if that also comes that will be over and above what we have already targeted for ourselves.

So far as railway freight loading is concerned, I think they are going to achieve the highest target--a record level of 345 million tonnes of

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loading traffic which they are going to clear. This will be a record level which we are going to achieve.

So, infrastructure-wise, I feet that we have come to a stage when infrastructure is ready now and this can help us in fixing our targets for the Eighth Five Year Plan. If there is any inaccuracy in the statement which I have made, certainly I am prepared to discuss with any of the hon. Members and if they would point out that this figure of yours is not accurate, or is not correct. certainly I will take it up with the Department concerned. I have to quote figures from the different administrative Ministries which are supplying them to the Finance Ministry. I feel quite confident that by the dend of the Seventh Five Year Plan, not only the financial targets but also the physical targets in a big way, especially in major areas, are going to be achieved by us and there should be no reason as to why we should lag behind in these matters.

Another aspect which I would like to specially emphasise is employment generation also in the Seventh Five Year Plan. Our target for the Seventh Five Year Plan was nearly about 2,500 million mandays and the likely achievement that we visualise is 3,370 million mancays which will be in excess of the Sebenth Plan target. This is a major area specially question of where the loyment is concerned. In this area also, we are going to achieve target. So, it is a matter of great satisfaction to us that in all major areas we are going to nearer achieving the targets, that we have set for ourselves.

I am quite aware of the fact that in the matter of IRDP programmes honourable Members have some apprehensions in their minds. Some disquieting features have also been brought to my notice. How to involve the local people, how to involve the public representatives in the implementation of the programmes, is one of the issues which is, in fact, engaging the attention of

the Government. At least for the time being, we feel that District Committees where the MPs and MLAs will be involved. Zila Parishads, if they are in existence, their representatives also will be involved. Our Prime Minister has been consistently and constantly speaking about the involvement of the panchayati raj institutions including, even, the gram panchayats. So, that is the lowest level up to which, in fact, the Government is prepared to go, but some kind of a mechanism will have to be found by which we should be able to monitor as to whether the money that we have given for the implementation of a particular kind of programme is reaching the targeted group or is being swindled by someone in between. So, that is the major issue and I would like to tell honourable Members that now we are in a very happy position when there are Congress-ruled States and there are non-Congress-ruled States also. So, the position remains almost the same. I don't think that in matters of quality there is going to be much of a difference between and the other. Ultimately it is human weakness, which is found everywhere. So, it will be responsibility. Both sides of the House should agree on this point of view that the poorest man expects that he should be properly helped without compromising his self-respect. We don't want to give them doles; we don't want to create a situation for him wherein he should feel himself totally helpless.

Land reforms and other things we have tried but, in spite of that, there are a large number of people who are prepared to work in society and still they are not getting the kind of work that they want. I would like to remove the impression—as they have said it—that it is only the white collar jobs which are, in fact, in demand. There is dearth of jobs of that nature which. in fact, is a great problem. Certainly I can't deny the fact. But, with the kind of vocationalization that we have introduced in education—

I have full details with me but I don't have the time and that is why I would merely say this-a large number of trades have also been introduced. For example, masons are in great demand. They are not available at all. People are prepared to pay Rs. 100 per day and still a good mason is not available. A good carpenter is not available. Even the ITI studdents are in great demand but they are not available. What is being asked for is the white colar job. white collar job is not available, but if you are prepared to work manually. and with the kind of tools which are available, certainly I don't think that within the country and also abroad in the Middle-east and other countries where there is tremendous scope for employment of such semi-skilled or skilled workers there is no dearth in fact, there is a great demand—but these boys are not available and still we have that kind of a prejudice in our mind that one who works manuallv . . .

PROF. C. LAKSHMANNA: One minute, if you would kindly yield.

SHRI S. B. CHAVAN: You had better wait till I finish. Thereafter, if you have any point, certainly you can ask me and I will be able to clarify. Otherwise I will miss the link. Not that I would not like to answer your point. But, at the same time, I think you will appreciate the fact that the link should not be cut and I may be allowed to proceed according to my scheme of things.

Sir, I have also got the information about TRYSEM and the kind of facilities even at the block level. The information which is available with me is, in the Seventh Five-Year Plan period we have been able to train 1/87 lakh youths, and the percentage of these trainees securing employment was 53, which has now increased to 63. So, even with the TRYSEM training also the possibility of employing these young youths has also increased.

So, we will have to emphasise on it because a large number of new things have come into villages. They have to go either to the district or to other metropolitan cities to get their new tools being repaired.

There are three or four other aspects about which I would like to say. One is about the deficit financing about which I must say we have been able to arrest the same. great point of debate was made both in this House and in the Lower House that Rs. 2.300 crores from the OCC account has been transferred and that that is why this is a kind of jugglery that we have done in order to show that we have reduced the deficit. Sir, we have to appreciate the fact that a number of things we import, and in the market if we get any profit, we straight count it as a non-tax revenue in our budget. Is there anything wrong in showing The fact is that almost Rs. this? 8,900 crores are there in the OCC account. Out of that we have just transferred Rs. 2,300 crores. Year before last also it was done. year also we are doing it. There is no reason why we should feel shy that there is something unethical, that there is something wrong that we have committed. Everybody is now trying to create an impression that something unethical has been done, that this is jugglery of figures, that in real terms the deficit has not come down, that this is an adjustment by which they are trying to show as if the deficit has been reduced. I am sure, hon. Members will appreciate the fact.

After all, this amount has been created for what? There is a difference between what we call the market price and the price which Government decides about oil petroleum products so that on a future date, for some reasons, if the prices fall down so much that between the two there is going to be a tremendous difference. The Government will have to make good. At least for the next ten years I feel quite confi-

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dent that no such situation is going to arise. Even then, we have enough money in the OCC account. There should be no reaons for any Members to have some kind of a suspicion in their minds about the objective for which this amount of money should have been used is being neglected and that the money is now being diverted for reducing the deficit. I can assure you, I am prepared to sit with any hon. Member and convince him that there is nothing unethical, there is nothing wrong, there is nothing hanky-panky about it, and I do not think that we have done anything to bring down mere artificially the deficit.

A point was made by some hon. Members that the Prime Minister issued orders for economy, that the Finance Ministry also issued orders to all the administrative Ministries to economise, and they have asked what has been the impact of the same. I can well concede the point that I was expecting something more than what has actually happened. But, to say that nothing has happened also is equally not true. Every administrative Ministry has been able to absorb the D.A. which was to be paid to the employees of that adminis rative Ministry. To that extent, actually, it is a kind of saving. Though we had made a provision for the same in the Budget, I have told everyone of them that we will not be able to give you any money for giving the D.A. to employees who are working with them. That is what I can say. In fact, I am in full agreement with the hon. Members that there is still scope for improvement. We will have to economise. In a number Ministries there are people who have been there for the last 20 years, 25 years, 30 years. I quite see the point that the scheme has lost all its relevance. There is no reason why the scheme should be continued, but they are just continuing it. I can assure that the members of the

staff that they are not going to retrenched. We can have them on our surplus pool and thereafter try to absorb them so that they do not feel the pinch of retrenchment. When unemployment is there, the people are bound to ask why should do this and I quite see the point that we should not do this. But. this will require the co-operation of all those who are concerned so that we are able to effect economy and use that money for productive purposes. That is the purpose. Otherwise, in fact, there is no reason why we should try to reduce the number of employees from Ministry. I do not know how far we are going to get that kind response but that effort is going to continue and I will try to seek the co-operation from all the hon. Members also to see that succeed in this direction.

The revenue defict in 1988-89 was Rs. 11,030 crores which has been reduced to Rs. 7,012 crores. The overall deficit was Rs. 7,940 crores and it has been brought down to Rs. 7,337 crores. This is the first time that we are making such a conscious and deliberate effort. I can asure the hon. Members that our efforts in the Finance Ministry are going to be to see that we do not exceed the limits which we have aready shown to the nation. Every effort will be made unless there are some unforseen things. which nobody can possibly help. At that time I cannot take the risk by saying that I have given this figure and this is a figure which is very sacred in my mind and cannot possibly exceed. If any natural clamity happens to be there. I cannot possibly take the shelter under this. That is why, baring such cases, every effort will be made to see that the way in which easily people could get away with any amount of money from Finance Ministry will be resisted to the maximum in order to see that we are able to save and invest that money for only productive purposes.

[The Vice-Chairman (Shri H. Hanu-manthappa) in the Chair.]

Hon. Member, Shri K.K. Birla and also Comrade Kamal made a point that in 1985 we had made a solemn promise and thereafter a regime of stability was one of the things which everybody expected. I quite see the sentiments of the hon. Members. But is it merely stability for a particular class or a lower class of the society, which has a right to survive in the society? This is a basic problem to which a reply will have to be given by everyone of us. Not only from these two comrades, but also from every hon. Member of the House. (Interruptions)

SHRI KAMAL MORARKA: I am lers elitist than the Congress Party by any standard.

SHRIS. B. CHAVAN: Anyway. But you don't like the idea of your being called Comrade, I believe.

SHRI KAMAL MORARKA: We are all comrades on this side.

SHRI S. B. CHAVAN: Quite well. So, my appeal to all the hon. Members will be that there is no denying the fact that as a long longterm measure our fiscal policy will have to be on this basis that the people get a feeling of stability and unnecessary uncertainties are not created in the entire sitution. is the point which they wanted to convey. But, in fact, I am very happy that we have been making provision for the Nehru Rozgar Rupees five hundred crores we are going to get out of the eight per cent surcharge that we are going to levy. There is no reason why we should feel sorry about the same because this is the least we can possibly do for the section of the society which we are trying to serve You should consider yourself very unfortunate that you have the business. You have also the employment in the organised sector. But there are

sections of the people who, in fact, are interested in being a part of the society.

SHRI CHITTA BASU: they are still not considered as a part of the society.

SHRI S.B. CHAVAN: We consider them as part of the society. Our point of view is that we should give them a feeling of confidence because they are also a part of the society. they have a right to survive. They have a right to demand. They have a right to work. This is just a begining that we are making. I don't say that I have made a commitment for right to work. I don't say that.

SHRI CHITTA BASU: Now, you are avoiding.

SHRI S.B. CHAVAN: I am requesting the hon. members to understand the humility with which I am putting it before them. Even the Leader of the Opposition making it a fun of this is something which I did not expect from r. Gurupadaswamy and rest of the people I can understand. But this is an issue on wheih there should be no difference of opinion. Let them be also a part of this society. If they are prepared to work we should provide work for them even if it means levying a greater surcharge on a section of the people who can possibly afford. If they can afford there is no reason why they should get away with it.

SHRI CHITTA BASU: By all means....

SHRI S. B. CHAVAN: In fact, for matters of....(interruptions)... I do not think I should go into the questions of Fundamental rights because that is a matter where our jurist freind who is sitting here, hon. Shri Masodkar knows what has been the view of the Supreme Court in that matter but still that is a bigger issue. I do not want to go into the details unnecessarily.

[Shri S. B. Chavan]

Sir, there are two areas of grave concern which in fact, I should bring to the notice of this honourable House. One area is the rate of savings which has come down from 24 per cent to 21 per cent and that is the reason that we have provided different instruments of savings for which incentives have been provided in the Budget so that people on their own should come forward. There Indira Vikas Patra, Kisan Vikas Patra, National Savings Certificate. There is a new saving in which we have given all kinds of incentives that you want. Even for those who are retired we hate specially made provision for giving them concession under the Income-lax Act so that if they deposit the money they will not only get the interest but, at the same time they will get the principal amount after a particular span of time. Similar concessions we propose to extend to all the employees of the public sector undertakings so that those who relire will be able to deposit their money and get the benefits of this scheme that we have enunciated. Not only they will be benefited but the government is also going to be benefited by these measures. Unless we get the cooperation from all the sections of the House and also the people at large, If savings are not effected, then of course, it is bound to affect our total resource mobilisation that we are going to make.

Another area about which apprehension was expressed here is the balance of payments positions. If the hon. Members are interested. I have figures with me which will show that the balance of payments position is, in fact, not that happy. unless we make a conscious effort to make exports and to the extent possible try to reduce our imports the balance of payments position will not be that happy. How do we do that? It is a matter of detail to which we will have to apply our mind and see that....

SHRI A.G. KULKARNI (Maharashtra): This is a million dollar Question.

SHRI S.B. CHAVAN: Why a million dollar question? This is a hundred million dollar question for which a solution will 6.00 P.M. have to be found. And! I feel quite confident that. there is no reason why we should feel. sceptical or doubtful that we will, not succeed in finding a solution to the problem. Those who are trying! to run away with all kinds of im-i ports should be brought to book and I those who, in fact, are interested in exports should be given all the encouragement that they want. This is the kind of approach that we have to adopt. I am giving you the figures whatever they are worth. You may draw your own conclusions. But I can assure hon. Members that thought the situation, in fact, is not very happy at the same time, it is not such a situation as to cause kind of arr uproar or alarm. For the periodfrom 1981-82 to 1987-88 I have the figures with me. GDP at market', price in 1987-88-Rs. 3,30,464 crores; ? debt outstanding on Government account—Rs. 36,670 crores; total debt outstanding, Government plus non-Government, IMF and ECB, it comes to Rs. 54,817 crores.

SHRI N.K.P. SALVE;: (Mahat ? rashtra): Does it include desence? '-

SHRI S. B. CHAVAN: I am giving that figure. Now, percendebt on Government tage of account to GDP in 1987-88 is 11.1. Total debt to GDP comes to 16.7 per cent. Debt-servicing on govern ment account comes to Rs. 2,229 crores and in terms of percentage! Percentage of debt-servicing on Government account to GDP comes to 0.67. (Interruptions). I will give the figures for both. Total debt. Total debt for 31-3-1987 and 31-3-1988. These are the figures available with me. GDP at market price on 31-3-1987 was Rs. 2,93,408 crores.

Domestic debt—Rs. 1,45,247 crores; External debt—Rs. 48,895 crores; domestic Debt as percentage of GDP market price comes to 49.8; External Debt as percentage of GDP at market price is 16.7; Domestic Interest payment as percentage of GDP at market price is 3.2 per cent; External debt-servicing, Principal plus Interest as percentage of GDP at market price comes to 1.6. For 1988 also I have similar figures and it goes up from 1.6 per cent to 1.8 per cent. So, I am not taking a complacent view of the entire thing. I am aware of the consequences which will have to country face if the external debt were to graise. that is why we will have to be alert and we are equally alert. It is not that we are complacent in this matter. We are equally aware that while our objectives should be served, they should not present a problem to the Country by which the objectives we have in view will have to be compromised. This is where the Government will have to "put in the maximum effort.

I think these were the few points I wanted to clarify. I am aware of the fact that hon. Members are interested in getting some kind of explanation on the points which they have raised. But I am sorry, I have finished my time. I wanted to give explanations to some of the points which hon. Members raised. However, I have taken note of all the points to the extent possible and I will keep them in view and try to find solutions to problems. I again thank hon. Members and commend this Budget to the House.

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MESSAGES FROM THE LOK SABHA

I The Punjab Appropriation (Vote on Account) Bill, 1989.

II The Punjab Appropriation Bill, 1989.

SECRETARY-GENERAL: Sir, I beg to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

1

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Punjab Appropriation (Vote on Account) Bill, 1989, as passed by Lok Sabha at its sitting held on the 27th March, 1989.

2. The Speaker has certified that this Bill is a Money Bill."

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"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Punjab Appropriation Bill, 1989, as passed by Lok Sabha at its sitting held on the 27th March, 1989.

2. The Speaker has certified that this Bill is a Money Bill."

Sir, I lay a copy of each of the Bills on the Table.

THE VICE CHAIRMAN (SHRI H. HANUMANTHAPPA): Now the House stands adjourned to meet again tomorrow at 11 a.m.

The House then adjourned at five minutes past six of the clock till eleven of the clock on Wednesday, the 29th March, 1989.